

**RAJASTHAN HIGH COURT, JODHPUR**  
**High Court WebSite :- <http://hcraj.nic.in>**  
**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**

Court No :2

**HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS**  
**HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR**

AT:-10.30 AM

**DB Criminal Appeals, DB Habeas Corpus Writs, DB Criminal Residue Matters. DB Parole Writs.**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR HEARING</b>				
1	CRL.A. 377/2007	BHANWAR SINGH & ORS. STATE	NISHANT BORA-P DHIRENDRASINGH-P	PP-R HS BALOT-R
4600 For : 2005 Years, 5 Months & 24 Days. EX 7				
<b>FOR HEARING</b>				
2	CRL.A. 786/2008	RESHAM SINGH STATE	HSS KHARLIA-P RDSS KHARLIYA-P SS DHILLON-P	PP-R
4600 For : 2007 Years, 6 Months & 13 Days. FINAL ARGUMENT				
3	CRL.A. 17/2009	MANISH @ MIKKY STATE	NISHANT BORA-P VR BAJWA-P	PP-R DP SARASWAT-R RAJENDRA SARASWAT-R
4600 For : 2007 Years, 4 Months & 25 Days.				
<b>FOR HEARING</b>				
4	CRL.A. 134/2011	MUNNA SINGH & ANR. STATE	BHANWAR LAL BISHNOI-P DHIRENDRA SINGH-P	PP-R
4600 For : 2008 Years, 8 Months & 14 Days.				
<b>With</b>				
5	CRL.A. 828/2014	RAVINDRA STATE	NISHANT BORA-P  ABHILASHA BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P	PP-R
4600				
<b>FOR HEARING</b>				
6	CRL.A. 141/1988	SURENDRA SINGH & ORS. STATE	DOONGAR SINGH-P	PP-R
4600 (HEARING)				
7	CRL.A. 436/1989	STATE BHALLU RAM & ORS.	PP-P	JS CHOUDHARY-R DOONGAR SINGH-R PRADEEP CHOUDHARY-R
0106				
8	CRL.A. 455/1989	BHER SINGH & ORS. STATE	SURESH KUMBHAT-P	PP-R
4600 (HEARING)				
9	CRL.A. 66/1990	GURU@ GURUCHARAN SINGH STATE	PANKAJ GUPTA-P SK VERMA-P	PP-R GR GOYAL-R RS GILL-R
4600 EX-13				
10	CRL.A. 176/1991	ADRAM & ORS STATE OF RAJASTHAN	PRADEEP CHOUDHARY-P	PP-R PN MOHNANI-R
4600 EX 13				
11	CRL.A. 209/1991	BHIMSEN STATE OF RAJASTHAN	DOONGAR SINGH-P	PP-R
4600 (HEARING) FINAL HEARING				
12	CRL.A. 378/1991	STATE SHANKER LAL & ORS	PP-P SURESH KUMBHAT-P	SURENDRA SURANA-R
0106				

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<b>FOR HEARING</b>			
13	CRL.A. 384/1991 0106 (WITH CRLA - 17/92)	STATE OF RAJASTHAN ABDUL JABBAR	PP-P TP VYAS-P NEEL KAMAL BOHRA-R ABDUL LATIF-R
<b>With</b>			
14	CRL.R. 17/1992 0205	SALEEM ABDUL JABAR	TP VYAS-P BS CHOUHAN-P NEEL KAMAL BOHARA-R
15	CRL.A. 54/1992 4600 (HEARING)	MOHAMMAD RAFIQ & ANR STATE OF RAJASTHAN	DOONGAR SINGH-P PP-R
16	CRL.A. 139/1992 0102	BHAGIRATH & ORS STATE OF RAJASTHAN	MANISH SHISHODIA-P ML RAJPUROHIT-P SUNIL MEHTA-P PP-R IR CHOUDHARY-R SK GOYAL-R
<b>With</b>			
17	CRL.A. 283/1992 4600 (IN CRLR- 112/92) HEARING	STATE OF RAJASTHAN MUKAN SINGH & ORS	PP-P MANISH SHISHODIA-R
18	CRL.A. 192/1992 0106	STATE OF RAJASTHAN GAJA & ORS	PP-P DOONGAR SINGH-R SANJAY MATHUR-R
19	CRL.A. 202/1992 0106	STATE OF RAJASTHAN IQBAL & ANR	PP-P SUNIL MEHTA-R SD PUROHIT-R
20	CRL.A. 256/1992 4600 EX-12	HARJI RAM & ANR STATE OF RAJASTHAN	SG OJHA-P VINEET JAIN-P PP-R
21	CRL.A. 410/1992 0106	STATE OF RAJASTHAN SHIVJI @ SHIV RAM	PP-P JS CHOUDHARY-R
22	CRL.A. 55/1993 4600	BHEEM SINGH & ANR STATE OF RAJASTHAN	VINEET JAIN-P PP-R
<b>With</b>			
23	CRL.A. 369/1993 0106	STATE OF RAJASTHAN RAN SINGH & ORS	PP-P G VAISHNAV-R ANIL UPADHAYAY-R
24	CRL.A. 115/1993 4600	BALURAM & ORS STATE OF RAJASTHAN	PRADEEP SHAH-P SHAMBHOO RATHORE-P PP-R DEEPAK MENARIA-R
25	CRL.A. 147/1993 4600	SMT.CHUNNI STATE OF RAJASTHAN	PRADEEP SHAH-P SHAMBHOO RATHORE-P PP-R
<b>With</b>			
26	CRL.A. 153/1993	SMT CHUNI	PRADEEP SHAH-P PP-R
27	CRL.A. 193/1993 4600	STATE SHAITAN SINGH & ORS.	PP-P HS BALOT-P DOONGER SINGH-R
<b>With</b>			
28	CRL.A. 80/1992	SHAITAN SINGH & ORS STATE	DOONGAR SINGH-P HS BALOT-P PP-R

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<b>FOR HEARING</b>			
29	CRL.A. 204/1993  0103	MOOL DAN & ORS STATE OF RAJASTHAN	BS RATHORE-P BHAWANI SINGH-P PN MOHANANI-P PRADEEP SHAH-P SURENDRA SURANA-P
<b>With</b>			
30	CRL.A. 281/1994  4600 (IN CRLA - 204/93)	STATE OF RAJASTHAN MOOL DAN & ORS	PP-P  BS RATHORE-R
31	CRL.A. 237/1993  4600	RATAN SINGH & ORS STATE OF RAJASTHAN	DOONGAR SINGH-P  PP-R
32	CRL.A. 255/1993  4600	KISHAN LAL STATE OF RAJASTHAN	BS RATHORE-P  PP-R
33	CRL.A. 461/1993  4600	KISHAN SINGH STATE OF RAJASTHAN	SANJAY MATHUR-P  PP-R
<b>FOR ORDERS - DEFFECT CASES</b>			
34	CRL.A. 874/2017  0106	NIMBA RAM MOTI LAL & ORS	BR VISHNOI-P  PP-R
<b>FOR ORDERS</b>			
35	CRL.D.REF. 2/2017  0105	STATE AATMA RAM & ORS.	BY POST-P  MOTI SINGH-R
36	SUSP. OF SENT.(APP) 1266/2017  4600 3RD BAIL IN CRLA 846/2014	DINESH STATE	SHREEKANT VERMA-P ANJALI VERMA-P JITENDRA SINGH -P PRITAM JOSHI-P
37	SUSP. OF SENT.(APP) 1269/2017  4600 IN CRLA 935/2016	GOPAL GARG STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
38	SUSP. OF SENT.(APP) 1280/2017 4600 IN CRLA 1331/2017	MANSA RAM STATE	SURENDRA SURANA-P RAJESH PANWAR-P
39	CRL.JAIL.APP 480/1993  4600	KARNALI SINGH STATE	SURESH KUMBHAT-P  PP-R
40	CRL.A. 28/1998  4600	JAGIA @ JAGDISH STATE	DEEPAK BORA-P  PP-R RR CHHAPARWAL-R
41	CRL.LV.A. 349/2016  0106 A/W CRLA 921/16 EX-12	STATE SHYAMSUNDER @ SUNDARIYA @ SAMINDRA & ORS	PP-P  PRADEEP CHOUDHARY-R
42	CRL.LV.A. 185/2017  0106 EX-12	STATE CHHAGAN LAL & ANR	PP-P

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<b>FOR ORDERS</b>			
43	CRL.LV.A. 234/2017 0106	RAMESH KUMAR STATE & ORS.	VINEET JAIN-P ASHOK KUMAR-P PP-R DR RDSS KHARLIA-R
44	CRL.LV.A. 486/2017 0106	GURPREET SINGH STATE & ANR	HEMANT DUTT-P PP-R
45	Hab.Corpus 177/2017 0304 -HAB.COR.	OM PRAKASH STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P SK VYAS AAG-R HANUMAN SINGH-R
46	S.A.W. 934/2017 0503 (STAY) EX-3	STATE OF RAJASTHAN & ORS. NARNA RAM	MANISH PATEL AGC-P SP SHARMA-R
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
47	C.W. 15762/2017 4400 -PAROLE	NARAYAN RAM STATE & ORS	BY POST-P
48	C.W. 16373/2017 4400 -PAROLE	MEHBOOB KHAN @ MEHBURA STATE & ORS	BY POST-P SK VYAS-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
49	Hab.Corpus 29/2017 0304 -HAB.COR.	PRAKASH KUMAR STATE OF RAJASTHAN & ORS.	MUKESH RAJPUROHIT-P SK VYAS-R
50	C.W. 9745/2017 4400 -PAROLE EX-12	RAMESH PANWAR @ GAGUDA STATE & ORS	BY POST-P KALU RAM BHATI-P SK VYAS GA-R HS GOUR-R
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
51	S.A.W. 570/2013 1600 (STAY) EX 11	KAVINDRA SINGH SHEKHAWAT & ORS. STATE OF RAJ. & ORS.	PANKAJ SHARMA-P TRILOK JOSHI-P MR. SANJEET PUROHIT ASG-R SANJEET PUROHIT-R
<b>With</b>			
52	S.A.W. 571/2013 1600 (STAY)	NARENDRA MOHAN STATE OF RAJ. & ORS.	PANKAJ SHARMA-P TRILOK JOSHI-P MR. SANJEET PUROHIT ASG-R
<b>FOR HEARING</b>			
53	CRL.A. 1196/2015 4600 For : 2012 Years, 11 Months & 30 Days. FURTHER ARGUMENT	MOHAN LAL @ KALU STATE	DL RAWLA-P FARZAND ALI-P INDERJEET YADEV-P PP-R
<b>With</b>			
54	CRL.A. 1197/2015 4600	SUSHIL KUMAR STATE	VIJAY PUROHIT-P DIMPLE PUROHIT-P FARZAND ALI-P TC SHARMA-P VK BHATI-P
55	CRL.A. 563/2014 4600 For : 2009 Years, 12 Months & 17 Days.	NAYYUM KHAN & ANR. STATE	DHIRENDRA SINGH-P NK GURJAR-P PP-R

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56	CRL.A. 746/2012	SANJAY @ MAHENDRA @ DHOLU & ANR. STATE	NK RASTOGI-P JDS BHATI-P KAN SINGH-P KAN SINGH OAD-P SK VERMA-P
	4600 For : 2009 Years, 3 Months & 27 Days. EX 12		
<b>With</b>			
57	CRL.A. 506/2012	HANS RAJ @ DOCTOR STATE	PRADEEP SHAH-P  MRS P SHAH-P SANDEEP SHAH-P
	0103 (BAIL)		
<b>With</b>			
58	CRL.A. 745/2012	SUBHASH @ BHOLU & ANR. STATE	BY POST-P  KR BHATI-P PAPPU SANGWA-P
	4600		
59	CRL.A. 977/2012	RAM SINGH STATE	BY POST-P KR BHATI-P
	4600		
<b>With</b>			
60	CRL.A. 1061/2012	RAM SINGH STATE	NISHANT BORA-P  ABHILASHA BORA-P DHIRENDRA SINGH-P
	4600		
61	CRL.A. 256/2017	ASLAM KHAN STATE	VIPIN MAKKAD-P GAJENDRA SHEKHAWAT-P
	4600		
62	CRL.A. 1391/2017	VARJU DEVI STATE	DS SODHA-P
	4600		
63	S.A.C. 19/2008	SMT.YOGESHWARI KUMARI ARVIND SINGH & ORS.	JP JOSHI-P MRS RENUKA BOHRA-P RS BHATI-P SIDDHATRH JOSHI-P TARUN JOSHI-P
	4500 EX-3		
64	S.A.W. 560/2015	BHANWARU KHAN'S LRS & ORS STATE OF RAJ. & ORS.	RAJEEV PUROHIT-P NR BUDANIA-P
	1804 EX-3		
65	S.A.W. 855/2015	SHANTI LAL KARNAWAT STATE & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P AK ACHARYA-P NR BUDANIA-P SR JOSHI-P
	1804 EX-3		
66	S.A.W. 830/2016	LRS OF PYARA SINGH & ANR UNION OF INDIA & ORS	BS SANDHU-P DS GHARSANA-P HS SANDHU-P KS GUDA-P
	1806 EX-3		

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**HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS**

**AFTER COMPLETION OF  
DB TO  
1.00 PM AND 2.00 TO  
4.30**

**SB Criminal Bails u/s 439 Cr. P. C.,SB Criminal Residue Matters. All S.B. Matters Pertaining to Prevention of Corruption Act where prosecution sanction has been challenged.**

S.No.	Case Type /No	Title of The Case	Name of Advocate
1	CRL.M.(BAIL) 7681/2017 0202	AJAY SINGH @ AJAY KUMAR STATE	RAKESH ARORA-P BHARAT K SANKHLA-P RAJDEEP SINGH-P VINAY ARORA-P
2	CRL.M.(BAIL) 8623/2017 0202	OM PRAKASH YADAV UOI	DN YADAV-P AMIT SHARMA-P RAJESH LALWANI-P
3	CRL.M.(BAIL) 8899/2017 0202	GAUTAM & ANR. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
4	CRL.M.(BAIL) 9168/2017 0202	ANDARAM STATE	RAVINDRA SINGH-P CR CHOUDHARY-P
5	CRL.M.(BAIL) 9188/2017 0202	SANWAR MAL STATE	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P
6	CRL.M.(BAIL) 9469/2017 0202	JAGDISH STATE	RC JOSHI-P
7	CRL.M.(BAIL) 9498/2017 0202	BHUPENDRA SINGH @ BHOOPSA STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
8	CRL.M.(BAIL) 9890/2017 0202	ALLANA KHAN STATE	ML KHATRI-P
9	CRL.M.(BAIL) 9975/2017 0202	SAHDEV RAM STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
10	CRL.M.(BAIL) 10020/2017 0202 2ND BAIL	MANGI LAL STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RANJEET SINGH-P SABIR KHAN -P SS RATHORE-P
11	CRL.M.(BAIL) 10256/2017 0202	RAKESH STATE	P NAYAK-P
12	CRL.M.(BAIL) 10284/2017 0202	JITENDRA SINGH STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
13	CRL.M.(BAIL) 10293/2017 0202	NARAYAN LAL STATE	RS MANKAD-P

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14	CRL.M.(BAIL) 10296/2017 0202	VIJAYRAJ STATE	NK BOHRA-P GOKULESH BOHRA-P NILESH BOHRA-P PP-R MA RAO-R
15	CRL.M.(BAIL) 10324/2017 0202	BHANWAR LAL STATE	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
16	CRL.M.(BAIL) 10361/2017 0202	DEVA RAM @ DEVENDRA STATE	SS RATHORE-P SHARWAN SINGH-P PP-R VIKAS BIJARNIA-R
17	CRL.M.(BAIL) 10385/2017 0202	BHERU SINGH @ SURENDRA SINGH STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R
18	CRL.M.(BAIL) 10493/2017 0202	S.K. SHREEF & ORS. STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
19	CRL.M.(BAIL) 10618/2017 0202	RAJU @ RAJMAL STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P PP-R
20	CRL.M.(BAIL) 10638/2017 0202	SUDHIR VARMA STATE	MUKESH MEHRA-P MOHSIN KHAN DHERA-P MUKES GURJAR-P PP-R
<b>With</b> 21	CRL.M.(BAIL) 10250/2017 0202	SUDHIR VARMA STATE	MUKESH MEHRA-P MOHSIN KHAN DHERA-P MUKESH GURJAR-P PP-R
<b>With</b> 22	CRL.M.(BAIL) 10636/2017 0202	SUDHIR VARMA STATE	MUKESH MEHRA-P DEVENDRA SINGH-P MOHSIN KHAN DHERA-P MUKES GURJAR-P PP-R
23	CRL.M.(BAIL) 10764/2017 0202	RAKESH MANJU STATE	RAJENDRA CHOUDHARY-P GIRISH CHOUDHARY-P GR PATEL-P MANOJ KHATRI-P PP-R
24	CRL.M.(BAIL) 10863/2017 0202	IBRAHIM @ SALMAN STATE	VLS RAJPUROHIT-P SUNIL MERAJER-P PP-R
25	CRL.M.(BAIL) 10873/2017 0202	BHAKHARRAM @ BHAGIRATH STATE	BR GODARA-P BUDHA RAM-P PP-R
26	CRL.M.(BAIL) 10925/2017 0202	CHIMA RAM STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R

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27	CRL.M.(BAIL) 10985/2017 0202	VIKAS STATE	SHYAM S KHATRI-P BS CHOUHAN-P PP-R
28	CRL.M.(BAIL) 11002/2017 0202	LALIT @ LALA @ LALSHANKAR STATE	SS SISODIA-P PP-R
29	CRL.M.(BAIL) 11016/2017 0202	ARJUN SINGH STATE	HUKAM SINGH-P PP-R
30	CRL.M.(BAIL) 11119/2017 0202	VIRENDRA SINGH STATE	SK POONIA-P PP-R
31	CRL.M.(BAIL) 11145/2017 0202	RAMNARESH STATE	UMESH SHRIMALI-P PP-R
32	CRL.M.(BAIL) 11184/2017  0202	REWANTA RAM @ PANDIYA STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R GR BHARI-R
33	CRL.M.(BAIL) 11200/2017 0202	SAMRAJ SINGH STATE	AJAY VYAS-P PP-R
34	CRL.M.(BAIL) 11221/2017 0202	JASPAL @ BITTU STATE	BHARAT SHRIMALI-P VIPIN MAKKAD-P PP-R
35	CRL.M.(BAIL) 11222/2017 0202	MUKESH KUMAR STATE	BHARAT DEVASI-P SL KUMAWAT-P PP-R
36	CRL.M.(BAIL) 11224/2017  0202	JITENDRA STATE	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P PP-R MAHAVEER BISHNOI-R
37	CRL.M.(BAIL) 11228/2017 0202	HANUMANRAM STATE	BL DUDY-P PP-R
38	CRL.M.(BAIL) 11238/2017  0202	KAMLESH & ORS. STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
39	CRL.M.(BAIL) 11239/2017 0202	GHEWAR RAM STATE	MUKESH MEHRIYA-P AR CHOUDHARY-P PP-R RS RATHORE-R
40	CRL.M.(BAIL) 11242/2017 0202	JASWANT SINGH STATE	JS BHALERIA-P VS BHAWLA-P PP-R
<b>With</b>			
41	CRL.M.(BAIL) 11243/2017  0202	BAJRANG SINGH STATE	JS BHALERIA-P VS BHAWLA-P
42	CRL.M.(BAIL) 11259/2017  0202	KUSUM TAMBOLI STATE	MAHAVEER PAREEK-P DS PANWAR-P MANOJ PAREEK-P PP-R



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43	CRL.M.(BAIL) 11266/2017  0202	GOPAL & ANR. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P  PP-R
44	CRL.M.(BAIL) 11278/2017  0202	HEERA SINGH STATE	DASHRATH SINGH-P RS KUMPAWAT-P  PP-R
<b>With</b> 45	CRL.M.(BAIL) 11201/2017  0202	HEERA SINGH STATE	DASHRATH SINGH-P  RS KUMPAWAT-P  PP-R
<b>With</b> 46	CRL.M.(BAIL) 11270/2017  0202	HEERA SINGH STATE	DASHRATH SINGH-P  RS KUMPAWAT-P  PP-R
47	CRL.M.(BAIL) 11298/2017  0202	JEET RAM @ JEETIYA & ANR. STATE	HIMMAT JAGGA-P AMAN MIDHA-P BHAWANI JAIPAL-P HL CHAUHAN-P  PP-R
48	CRL.M.(BAIL) 11320/2017  0202	VIKRAM SINGH STATE	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P  PP-R SHREEKANT VERMA-R
49	CRL.M.(BAIL) 11335/2017  0202	RAMJAN KHAN STATE	JAVED HUSSAIN-P  PP-R
50	CRL.M.(BAIL) 11401/2017  0202	MUKESH KUMAR STATE	VIKAS BIJARNIA-P  PP-R
51	CRL.M.(BAIL) 11410/2017  0202	BHADARRAM STATE	DS THIND-P BPS INDA-P  PP-R
52	CRL.M.(BAIL) 11418/2017  0202	PINDAR SINGH @ PINDER SINGH STATE	MOHAN LAL-P BHAWANI JAIPAL-P PANKAJ BANSHIWAL-P  PP-R
53	CRL.M.(BAIL) 11446/2017  0202	DEVENDRA SINGH STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P  PP-R
54	CRL.M.(BAIL) 11457/2017  0202	NARENDRA KUMAR SAHARAN STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P  PP-R
<b>With</b> 55	CRL.M.(BAIL) 11456/2017  0202	SURJEET SINGH STATE	TRILOK JOSHI-P  CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P  PP-R

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56	CRL.M.(BAIL) 11474/2017  0202	BASANT JAIN STATE	VK VYAS-P ASHOK ASHOPA-P MS RATHORE-P
57	CRL.M.(BAIL) 11475/2017  0202	GURMEET SINGH STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P
58	CRL.M.(BAIL) 11494/2017 0202	SANJAY PAL @ VIJAY KUMAR & ANR STATE	RS KUMPAWAT-P
<b>With</b>			
59	CRL.M.(BAIL) 11495/2017 0202	PAWAN KUMAR STATE	RS KUMPAWAT-P
60	CRL.M.(BAIL) 11504/2017 0202	KUMBHKARAN @ KUMBHARAM STATE	MAHAVEER BISHNOI-P HS BISHNOI-P
61	CRL.M.(BAIL) 11513/2017  0202	SWAROOPA RAM STATE	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
62	CRL.M.(BAIL) 11537/2017 0202	SURESH KUMAR STATE	MAHAVEER BISHNOI-P HS BISHNOI-P
63	CRL.M.(BAIL) 11547/2017 0202	BHUPENDRA STATE	BS RATHORE-P TS RATHORE-P
64	CRL.M.(BAIL) 11559/2017 0202	NAVDEEP AGRAWAL STATE	ROHITASH SINGH RATHORE-P OM SINGH BHATI-P
65	CRL.M.(BAIL) 11564/2017  0202	JAIPAL SINGH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P
66	CRL.M.(BAIL) 11567/2017 0202	DURGALAL SUMAN STATE	UMESH SHRIMALI-P
67	CRL.M.(BAIL) 11568/2017  0202	JOGA RAM @ DHYAN CHAND STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P BS JODHA-P PS TEPU-P RAJIV BISHNOI-P
68	CRL.M.(BAIL) 11570/2017 0202	KRISHAN KHICHAD STATE	KULDEEP SHARMA-P
69	CRL.M.(BAIL) 11571/2017 0202	MAHESH KUMAR JHANWAR STATE	RS GEHLOT-P BHOM SINGH CHOUHAN-P
70	CRL.M.(BAIL) 11572/2017 0202	JANIYA @ JANA BHAI STATE	JAWAN SINGH-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
71	CRL.M.(BAIL) 11574/2017  0202	OMPRAKASH STATE	IR CHOUDHARY-P GEMBHAR SINGH-P SN GOSWAMI-P VS CHOUDHARY-P
72	CRL.M.(BAIL) 11579/2017  0202	MOHANRAM STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
73	CRL.M.(BAIL) 11582/2017  0202	LABHCHAND STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P
74	CRL.M.(BAIL) 11584/2017 0202	GANPAT CHOUDHARY STATE	DR MOOLA RAM CHOUDHARY-P
75	CRL.M.(BAIL) 11586/2017  0202	GAMER SINGH STATE	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
76	CRL.M.(BAIL) 11588/2017 0202	BHERULAL STATE	UMESH SHRIMALI-P
77	CRL.M.(BAIL) 11590/2017 0202	BABU LAL STATE	LR PUNIA-P RJ PUNIA-P
78	CRL.M.(BAIL) 11591/2017 0202	BALRAJ SINGH STATE	KAILASH KHATRI-P
79	CRL.M.(BAIL) 11593/2017 0202	SRI RAM STATE	SURESH JOSHI-P
80	CRL.M.(BAIL) 11594/2017  0202	NARAYAN SINGH STATE	SUNIL MEHTA-P BHUPENDRA SINGH BHATI-P NARPAT CHOUDHARY-P
81	CRL.M.(BAIL) 11595/2017 0202	SMT LALITA CHOUDHARY STATE	JS KHICHI-P
82	CRL.M.(BAIL) 11596/2017  0202	NARAYAN SINGH STATE	SUNIL MEHTA-P BHUPENDRA SINGH-P NARPAT CHOUDHARY-P
83	CRL.M.(BAIL) 11597/2017 0202	KESARIYA STATE	RK CHARAN-P ABHISHEK CHARAN-P
84	CRL.M.(BAIL) 11598/2017 0202	PARAS STATE	RK CHARAN-P ABHISHEK CHARAN-P
85	CRL.M.(BAIL) 11599/2017  0202	SANJAY SINGH @ SATTU STATE	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
86	CRL.M.(BAIL) 11600/2017 0202	JALLA RAM STATE	JVS DEORA-P PRAVEEN BHATI-P PP-R
87	CRL.M.(BAIL) 11602/2017 0202	PANCHU STATE	NK GURJAR-P PP-R
88	CRL.M.(BAIL) 11604/2017 0202	MANOHAR STATE	LR PUNIA-P JC BISHNOI-P RJ PUNIA-P PP-R
89	CRL.M.(BAIL) 11610/2017 0202	KEWAL RAM STATE	MANJU CHOUDHARY-P ASMIN BANO-P PP-R
90	CRL.M.(BAIL) 11611/2017 0202	BALDEV RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
<b>With</b>			
91	CRL.M.(BAIL) 11612/2017 0202	RAKESH JANGID STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P PP-R
<b>FOR ORDERS - DEFFECT CASES</b>			
92	CRL.TSFR.PT. 31/2017 0207	ANKIT UPADHYAY RAJENDRA KUMAR SHARMA & ANR.	RK CHARAN-P ABHISHEK CHARAN-P
93	CRL.M.(BAIL) 7798/2017 0202	SMT PHOOLI DEVI & ORS. STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
<b>With</b>			
94	CRL.M.(BAIL) 10653/2017 0202	SMT MANJULA STATE	DEELIP KAWADIA-P GS RATHORE-P PARIKSHIT RAJPUROHIT-P VARSHA PUROHIT -P
95	CRL.M.(BAIL) 8814/2017 0202	BUDDHA KHAN & ANR. STATE	SIKANDER KHAN-P PP-R
96	CRL.M.(BAIL) 9125/2017 0202	JAGPAL SINGH & ANR. STATE	JITENDRA OJHA-P PP-R
97	CRL.M.(BAIL) 11605/2017 0202	RAKESH KUMAR MEENA STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
<b>FOR ORDERS</b>			
98	CRL.TSFR.PT. 10/2016 0207 (STAY)	JAGDISH STATE & ANR.	YP KHILEREE-P DINESH JYANI-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P PP-R RAKESH CHOTIA-R
99	CRL.TSFR.PT. 32/2017 0207	MAHENDRA SINGH STATE & ANR	JS KHICHI-P PP-R

**Daily Causelist(Filterd)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
100	CRL BAIL CAN 47/2017 0203	STATE BADRI RAM	SK VYAS-P PP-R
101	CRL.R. 985/2017 0206 (STAY) (ACD)+	AHMED NOOR KHAN @ CAPTAIN STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
<b>With</b>			
102	CRL.R. 567/2017 0206 (EXP - 6) (ORDER)	VIJAY KUMAR STATE	RAKESH ARORA-P NARESH SINGH-P VINAY ARORA-P
<b>With</b>			
103	CRL.R. 568/2017 0206 (EXP - 6) (ORDER)	PRABHU RAM STATE	RAKESH ARORA-P NARESH SINGH-P VINAY ARORA-P
<b>With</b>			
104	CRL.R. 569/2017 0206 (EXP - 6) (ORDER)	KANA RAM STATE	RAKESH ARORA-P NARESH SINGH-P VINAY ARORA-P
<b>With</b>			
105	CRL.R. 686/2017 0206 (STAY) (EXP - 6)	SHANKER LAL & ORS STATE	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
<b>With</b>			
106	CRL.R. 687/2017 0206 (EXP - 6) (ORDER)	BANVEER SINGH STATE	AVINASH BHATI-P DEEPAK AGARWAL-P KAUSHAL GOTAM-P PP-R
<b>With</b>			
107	CRL.R. 875/2017 0206 (EXP - 6) (ORDER)	GIRDHARI LAL & ORS STATE	RAJENDRA CHARAN-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
<b>With</b> 108	CRL.R. 876/2017	SURAJ PAL BALMIKI STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206 (STAY) (EXP - 6)		
<b>With</b> 109	CRL.R. 877/2017	VINOD KUMAR BHALLA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206 (EXP - 6)		
<b>With</b> 110	CRL.R. 878/2017	LAL CHAND OJHA STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206 (EXP - 6)		
<b>With</b> 111	CRL.R. 879/2017	RAJENDRA SHEKHAR MAKKAR STATE	CS KOTWANI-P  HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0206 (EXP - 6)		
<b>With</b> 112	CRL.R. 986/2017	SURENDRA SINGH & ANR STATE	SURESH KUMBHAT-P  BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0206 (ORDER)		
<b>With</b> 113	CRL.R. 987/2017	SANJEEV STATE	UMESH SHRIMALI-P
	0206		
<b>With</b> 114	CRL.R. 988/2017	ASHISH STATE	UMESH SHRIMALI-P  PP-R
	0206 (ORDER)		
<b>With</b> 115	CRL.R. 989/2017	CHANDRA SHEKHAR JHA STATE	UMESH SHRIMALI-P  PP-R
	0206		
<b>With</b> 116	CRL.R. 990/2017	BADRI PRASAD STATE	MR CHOUDHARY-P  BHOOP SINGH -P
	0206 (ORDER)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
117	CRL.R. 991/2017	SHISHRAM & ORS STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
	0206		
118	CRL.M.(BAIL) 6704/2016	SUKHPAL SINGH @ SATPAL STATE	SD PUROHIT-P RAMSUKH MALI-P
	0202 3RD BAIL BEFORE		
119	CRL.M.(BAIL) 10715/2016	AADIL ANSARI STATE	NK BOHRA-P KL THAKUR-R PP-R
	0202 2ND BAIL BEFORE		
120	CRL.M.(BAIL) 2779/2017	KAILASH RAM @ AKSHAYA STATE	SANGRAM SINGH-P ML BISHNOI-P RAVINDRA ACHARYA-P
	0202 2ND BAIL BEFORE		
121	CRL.M.(BAIL) 10084/2017	MOHAN SINGH STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
	0202 2ND BAIL BEFORE		
122	CRL.M.(BAIL) 10566/2017	ZAFRUDDIN @ CHHOTE KHAN STATE	RAJU CHAYNAN-P CHAINA RAM JORAM-P MEGH SINGH BENIWAL-P RAJU SINGH CHOUHAN-P
	0202 (2ND BAIL) (BEFORE)		
123	CRL.M.(BAIL) 10666/2017	DINESH VISHNOI STATE	RAGHVENDRA MUNDEL-P RAGHVENDRA MUNDEL-P
	0202 2ND BAIL BEFORE		
124	CRL.M.(BAIL) 10714/2017	BHAGWAN SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P SANJAY PANDIT-P
	0202 2ND BAIL BEFORE		
125	CRL.M.(BAIL) 10824/2017	NAND KISHORE STATE	JVS DEORA-P PP-R
	0202 2ND BAIL BEFORE		
<b>FOR FRESH ADMISSION WITH STAY</b>			
126	CRL.W. 38/2017	MADHO LAL KANDARA UOI & ANR.	SD PUROHIT-P RAJU KARDARA-P RAVI PUROHIT-P
	0113 (STAY) (ACD) + (EXP 10)		SPL. PP-R
127	CRL.R. 1488/2017	JAGDISH PRASAD BUNKER STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P VIKASH KUMAR SIHAG-P
	0206 (STAY) (ACD) +		
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
128	CRL.W. 59/2016	BHANWAR LAL STATE & ORS.	SUNIL JOSHI-P SP JOSHI-P
	0113 (STAY) (ACD +)		MS PANWAR - PP-R DR P DAVE-R
129	CRL.W. 1/2017	BHANWAR LAL STATE & ORS.	SUNIL JOSHI-P SP JOSHI-P
	0113 (STAY)		PP-R
<b>FOR HEARING</b>			

Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR HEARING</b>				
130	CRL.A. 118/2005	AVINASH CHAND STATE	MS GODARA-P PS RATHORE-P RAVI BHANSALI-P SS JODHA-P	PP-R
	0101 *			
131	CRL.A. 766/2008	DR.GHANSHYAM SONI STATE	ASHOK JOSHI-P HEMANT SONI-P JS RATHORE-P M MAHECHA-P	PP-R
	0101 *			
132	CRL.R. 1086/2014	SUBHASH STATE	TARUN JOSHI-P KHET SINGH-P Mrs RENUKA BOHRA-P SIDDHARTH JOSHI-P	PP-R
	0206 (ACD) +			



**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**  
**Court No :3**

**HON'BLE MR. JUSTICE SANGEET LODHA**  
**HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

DB Special Appeals Writs related to Service Matters, DB Contempt Matters, DB Tax Matters, DB Civil Special Appeals, DB Civil Writs including VIRES Matters and Judicial Officers Matters, DB Family Court & Matrimonial Matters. DB Civil Residue Matters. Admission & Orders cases of DB Special Appeals Writs related to Service Matters, DB PIL Matters and DB CAT Matters.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.W. 2457/1983  4300 EX 2	JAGJIWAN LAL STATE & ORS	JP JOSHI-P JK BHAIYA-P  LR MEHTA-R AAG-R GA-R HIMANSHU MAHESHWRI-R LS UDAWAT-R NARENDRA THANVI-R SANJAY NAHAR-R SK VYAS-R SR CHOUDHARY AGC-R UCS SINGHVI-R
2	C.W. 48/2000  4400 -PAROLE	SRI GANGA. DEALERS TEHBAZARI ASSO. UNION OF INDIA & ORS.	DD CHITLANGI-P DRON KAUSHIK-P SANJEEV SHARMA-P SUDHIR SHARMA-P  LR CHOUDHARY-R ANIRUDH PUROHIT-R NM LODHA-R RL JANGID-R
3	C.W. 4382/2006  0502	M.C.,VIDYA BHAWAN RURAL INS.UDAIPUR &ANR STATE & ORS.	JP JOSHI-P DD CHITLANGI-P MRS RENUKA BOHRA-P RS BHATI-P SIDDARTH JOSHI-P TARUN JOSHI-P  TRIBHUVAN GUPTA-R SS LADRECHA GCA-R SUDHIR TAK-R
4	C.W. 4790/2007  0509	POONAM CHAND PARAKH & ORS. UNION OF INDIA & ORS.	MR SINGHVI-P GIRISH JOSHI-P  JK CHANDA-R KULDEEP MATHUR-R SUNIL JOSHI-R
5	C.W. 8846/2008  5600	SMT. SARLA DEVI GOYAL STATE & ORS	MS SINGHVI-P AKHILESH RAJPUROHIT-P BHUVNESH SHARMA-P HEMANT DUTT-P RAJAT DAVE-P VINEET DAVE-P  DRON KAUSHIK-R PC SHARMA-R
6	S.A.W. 897/2002  0513	PARBAT SINGH RAJ.KHADI & GRAMODHYOG BOARD & ORS	PC SHARMA-P  MR SINGHVI-R NS RAJPUROHIT-R
7	S.A.W. 252/2005  5500	BHANWAR LAL STATE & ORS	SD VYAS-P ANIL VYAS-P KT JANI-P MS PUROHIT-P  DY.G.A.-R
8	S.A.W. 815/2006  1804	LRS OF CHANDAN SINGH & ORS. STATE & ORS	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P  RN UPADHYAYA-R PS CHUNDAWAT-R RS CHUNDAWAT-R

**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR HEARING</b>				
9	S.A.W. 270/2008	YUDHISTHIR SINGH SANKHALA SMT.SARITA SANKHALA & ANR	DR.NUPUR BHATI-P DHIRENDRA SINGH-P NUPUR BHATI-P RS SHEKHAWAT-P SS RATHORE-P	VD VYAS-R JAGDISH VYAS-R
	1002 EX-2			
10	S.A.W. 474/2008	M/S DEVGANGA TRADERS STATE & ORS	BC MEHTA-P	AAG-R KK BISSA-R
	1303 EX 15			
<b>With</b>				
11	S.A.W. 475/2008	M/S.MAHADEV ASSOCIATES STATE & ORS.	BC MEHTA-P	KK BISSA-R AAG-R
	1303			
<b>With</b>				
12	S.A.W. 476/2008	M/S. KALPTARU ENTERPRISES STATE & ORS.	BC MEHTA-P	AAG-R KK BISSA-R
	1303 (STAY)			
<b>With</b>				
13	S.A.W. 477/2008	M/S.DEV GANGA TRADERS STATE & ORS.	BC MEHTA-P LALIT PAREEK-P	AAG-R KK BISSA-R
	1303 (STAY)			
14	S.A.W. 799/2008	NATIONAL INSURANCE CO.LTD. M/S RAJ ENTERPISES & ORS.	VASUDEO VYAS-P JAGDISH VYAS-P LALIT VYAS-P	NK CHANDAK-R JK CHANDA-R MC PUROHIT-R
	4500			
15	S.A.W. 967/2008	BALWANT SINGH & ORS STATE & ORS	CS KOTWANI-P AR GODARA-P MC TAK-P SURENDRA SINGH-P	LK PUROHIT AGC-R
	6300			
<b>With</b>				
16	S.A.W. 970/2008	DIWAN SINGH & ANR STATE & ORS	CS KOTWANI-P AR GODARA-P SURENDRA SINGH-P	LK PUROHIT AGC-R
	6300 (STAY)			
17	C.M.A. 1900/2004	LALIT JOSHI SMT.GIRJA	JP JOSHI-P RENUKA BOHRA-P SIDDHARTH JOSHI-P SUNIL JOSHI-P TARUN JOSHI-P	DHIRENDRA SINGH-R MS BHATI-R NUPUR BHATI-R
	1001 (MATRIMONIAL CASE)			
<b>FOR FRESH ADMISSION WITH STAY</b>				
18	C.W. 11488/2017	BHALLA RAM STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
	0900 (STAY)			
19	C.W. 15997/2017	GANPAT SINGH STATE & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P	
	4400 -PAROLE(STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITH STAY</b>				
20	S.A.W. 917/2017	JITENDRA KUMAR BHATT & ANR. STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P	
	0515 (STAY)			
<b>With</b>				
21	S.A.W. 481/2017	SHANKAR LAL & ORS STATE & ORS.	RAVINDRA SINGH-P	
	0515 (STAY)		PAWAN SINGH-P	
22	S.A.W. 1057/2017	STATE OF RAJASTHAN & ANR. TILOK RAM & ORS.	PRITHVI RAJ SINGH AAG-P DINESH OJHA-P	
	1600 (STAY)			
23	S.A.W. 1059/2017	STATE OF RAJASTHAN & ANR. JEEYA RAM & ORS.	PRITHVI RAJ SINGH AAG-P	
	1600 (STAY)			
24	S.A.W. 1061/2017	NAVRATAN & ORS. STATE OF RAJASTHAN & ORS.	TARUN JOSHI-P KHET SINGH-P MAHENDRA GARGIEYA-P	
	0515 (STAY)			
<b>With</b>				
25	S.A.W. 840/2017	GANPAT LAL PANWAR & ORS. STATE OF RAJASTHAN & ORS.	TARUN JOSHI-P	RAJESH PANWAR AAG-R
	0515		KHET SINGH-P MAHENDRA AJMERIYA -P SIDDHARTH JOSHI-P	
26	S.A.W. 1141/2017	LEHRI LAL & ANR. FOREST DEPT.& ORS.	GIRISH JOSHI-P DINESH PUROHIT-P MUKESH TRIVEDI-P RAKESH KERELA -P	
	1804 (STAY)			
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
27	C.EXCISE APP 114/2017	UNION OF INDIA M/S SUN ART EXPORTERS & ANR.	FALGUN BUCH-P	
	1304			
<b>FOR ORDERS - DEFFECT CASES</b>				
28	WRIT RESTO. 261/2017	U.O.I. & ORS. AKEEL MOHD NAYAK & ANR.	RK SONI-P N SONI-P	
	4200			
29	WRIT STAY 7566/2017	VINOD DOSHI MUNICIPAL COUNCIL,PALI & ORS	VIKAS BALIA-P	
	[IN WMAP 171/15]			
30	S.A.W. 1390/2014	DHARMENDRA BHARTI & ORS STATE & ORS.	RS SALUJA-P SS NIRBAN-P	KL THAKUR AAG 1-R SKM VYAS-R
	0502			
31	S.A.W. 87/2017	SATYA NARAYAN PAREEK STATE & ORS	KAPIL JOSHI-P CHHAVI BARDIA-P CVS SHEKHAWAT-P HARSHIT BHURANI-P VINEET R DAVE-P	DR. PRATISTHA DAVE-R
	0513			
32	C.M.A. 1562/2017	SUMAN VIJAY KUMAR	RAMPRAKASH PRAJAPAT-P PANCHA RAM NEHRA-P	
	1002			
33	C.M.A. 2597/2017	SAMPATI DILIP CHOUDHARY	DR. AA BHANSALI-P	
	1003			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFFECT CASES</b>				
34	C.M.A. 2860/2017  1001	SHARIFAN BANO SABIR HUSSAIN ANSARI	RANJANA SHARMA-P Dr RENU BHATI-P RAJESH CHOUDHARY-P SUMAN SANDAR-P	
35	C.M.A. 3303/2017  1001	JITENDRA KUMAR SMT. KANYA	YOGESH KUMAR-P CHANDRA PRAKASH SONI-P TEJMAL RANKA-P	
36	I.T.APEAL 16/2017  1303	PR. COMMISSIONER OF INCOME TAX, UDAIPUR M/S RAVI INFRABUILD PROJECTS P. LTD.	KK BISSA-P	
37	I.T.APEAL 40/2017  1303	PR. COMMISSIONER OF INCOME TAX, JAIPUR DALI BAI SEWA SANSTHAN	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
38	I.T.APEAL 48/2017  1303	PR. COMMISSIONER OF INCOME TAX, JODHPUR PUSTIKAR LAGHU VYAPARIK PRATISTHAN BACHA	KK BISSA-P GS CHOUHAN-P HG CHANDA-P	
39	C.EXCISE APP 110/2017  1304	UNION OF INDIA M/S BIRLA CORPORATION LTD.,	VIPUL SINGHVI-P	
40	C.EXCISE APP 130/2017  1304	UNION OF INDIA SHEKHAWATI ART EXPORTS & ANR.	FALGUN BUCH-P	
<b>FOR ORDERS</b>				
41	WRIT CONT. 585/2012  2401	JANARDAN RAI NAGAR RAJ. VID. PEETH KUL, MRS. VEENU GUPTA & ORS.,	AKHILESH RAJPUROHIT-P ANIL BISSA-P	MOHIT SINGHVI-R PR SINGH-R
42	WRIT CONT. 565/2017  2401	MST.MADHU BALA DEEPAK UPRETI & ORS.	SD VYAS-P ANIL VYAS -P NS RATHORE -P SANJAY VYAS -P	NS RAJPUROHIT AGC-R
43	SUSP. OF SENT.(APP) 1270/2017  4600 [IN CRLA 1861/17] EX-2	SODA RAM @ SODHA RAM & ORS. STATE	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P	PP-R PRADEEP CHOUDHARY-R
<b>With</b>				
44	CRL.A. 2065/2017  4600	SATPAL & ORS. STATE	KAILASH KHILERY-P  NEEL KAMAL BOHRA-P NILESH BOHRA-P SHER MOHD GAURI-P	
45	C.W. 3750/2017  0505 (STAY)	RAM AVATAR MEENA & ANR. UNION OF INDIA & ORS.	MS GODARA-P	JK KAUSHIK-R KAMAL DAVE-R
46	C.W. 7214/2017  0507	RAJENDRA BHANDARI STATE OF RAJASTHAN & ANR.	RS SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P	KULDEEP MATHUR-R NARENDRA SINGH RAJPUROHIT-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
47	C.W. 10909/2017	KESHA RAM STATE OF RAJASTHAN & ORS.	SP SHARMA-P DD CHITLANGI-R KL THAKUR AAG-R SUNIL MEHTA-R
	0400 -PIL(STAY) [PIL MATTER]		
48	C.W. 13924/2017	BHURA RAM & ANR. STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P PR SINGH AAG-R
	0400 -PIL		
49	C.W. 14318/2017	VAGAD MAJDOOR KISAN SANGHATHAN STATE & ORS	SANJEET PUROHIT-P VINOD PUROHIT-P
	0400 -PIL		
50	S.A.W. 266/2011	STATE OF RAJ. & ORS. SATYA NARAIN & ANR	YASHPAL KHILEREE DY. GC-P NR CHOUDHARY-R
	0507		
51	S.A.W. 839/2017	VASHISTH CHARITABLE TRUST & ANR. ALL INDIA COUNCIL FOR TECH.EDU. & ORS.	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	2612 (STAY)		
52	S.A.W. 873/2017	DURGA RAM PATEL JODHPUR DEVELOPMENT AUTHORITY & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P SG OJHA-R
	5600 (STAY)		
53	S.A.W. 1000/2017	RAMDEEN & ORS. STATE OF RAJASTHAN & ANR.	TARUN JOSHI-P CS BHATI-P KHET SINGH-P MAHENDRA AJMERA -P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	0515 (STAY)		
54	C.M.A. 716/2011	KAMAL KISHORE PRATIBHA	NK GOYAL-P ARPIT BHOOT-P RAKESH ARORA-P VARUN GOYAL-P ARJUN PUROHIT-R
	1001		
<b>With</b>			
55	C.M.A. 3078/2011	KAMAL KISHORE PRATIBHA	NK GOYAL-P ARPIT BHOOT-P RAKESH ARORA-P VARUN GOYAL-P
	1002		
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
56	C.W. 11651/2016	KAMAL KUMAR JOSHI & ORS STATE & ORS	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
	0506 (STAY)		
57	C.W. 6084/2017	DR.POONAM POONIA UNION OF INDIA & ORS.	KULDEEP MATHUR-P PR SINGH-R DS BENIWAL-R GIRISH JOSHI-R RAVI BHANSALI-R VIPUL SINGHVI-R
	0502 (STAY) EX 2		
58	C.W. 7641/2017	SAWAI SINGH & ORS UNION OF INDIA & ORS.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P
	0507		

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<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
59	C.W. 9114/2017	BHAGWATI PRASAD SHARMA STATE OF RAJASTHAN & ORS.	SUNIL JOSHI-P MS DEORA-P SP JOSHI-P	
	1600 (STAY)			
60	S.A.W. 178/2017	MOHAN GIRI GOSWAMI MANAGING COMMI, RAJ. MAHILA PAR. & ORS	ASHVINI SWAMI-P OM PRAKASH-P	AKHILESH RAJPUROHIT-R RAJESH PANWAR-R
	0507			
<b>With</b>				
61	S.A.W. 667/2017	SMT. DURGA MENARIA MANAGING COMMI, RAJ. MAHIL PAR. & ORS	ASHVINI SWAMI-P LEELAWATI SWAMI-P	
	0507			
<b>With</b>				
62	S.A.W. 712/2017	AMRESH KUMAR RAJPUT MANAGING COMMI, RAJ. MAHILA PAR. & ORS.	ASHVINI SWAMI-P OM PRAKASH -P	
	0507			
63	S.A.W. 708/2017	RAJASTHAN MARUDHARA GRAMIN BANK.& ORS. RAJESH HARSH	JAGDISH VYAS-P LALIT VYAS-P RS BHATI-P	SP SHARMA-R
	0505 (STAY)			
64	S.A.W. 711/2017	BHANWAR SINGH STATE & ORS	LOKESH MATHUR-P	KUSUM RAO-R KHET SINGH-R RAJESH PANWAR,AAG-R TARUN JOSHI-R
	0515			
65	I.T.APPEAL 179/2013	C.I.T.(CENTRAL),JAIPUR BHARAT KUMAR AZAD	KK BISSA-P DEEPAK KANOJIYA-P	ANIL BHANSALI-R
	1303			
<b>With</b>				
66	I.T.APPEAL 180/2013	C.I.T.(CENTRAL), JAIPUR PRAKASH AZAD	KK BISSA-P DEEPAK KANOJIYA-P RAMESH KUMAR PRJAPAT-P	ANIL BHANSALI-R
	1303			
<b>With</b>				
67	I.T.APPEAL 182/2013	C.I.T(CENTRAL),JAIPUR BHARAT KUMAR AZAD	KK BISSA-P HG CHANDA-P	ANIL BHANSALI-R
	1303			
<b>With</b>				
68	I.T.APPEAL 184/2013	C.I.T.(CENTRAL), JAIPUR PRAKASH AZAD	KK BISSA-P DEEPAK KANOJIYA-P	ANIL BHANSALI-R
	1303			
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
69	C.W. 2249/2017	JEEVA RAM & ANR STATE & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P	OP BOOB GC-R GIRISH JOSHI-R RAJESH PANWAR,AAG-R RAVI BHANSALI-R
	0400 -PIL(STAY) [PIL MATTER]			
70	C.W. 3663/2017	JAN JAGRAN SANSTHAN STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P	DR. SACHIN ACHARYA-R MUKESH DAVE-R
	0400 -PIL(STAY) [PIL MATTER]			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
71	C.W. 5021/2017 0515 (STAY) EX 13	SURESH PUNAWAT STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	DHANESH SARASWAT-R
<b>FOR HEARING</b>				
72	S.A.W. 197/2008 0900	STATE OF RAJ. & ORS PRAKASH RAJPUROHIT	NM LODHA, AAG-P A.A.G.-P RISHABH TAYAL-P RISHI VAISHNAV-P RL JANGID-P	BM BOHRA-R AK RAJVANSHAY-R DLR VYAS-R MOTI SINGH-R MS SINGHVI-R
<b>With</b>				
73	S.A.W. 367/2008 0900	STATE & ORS MAHESH MANTRI	RISHI VAISHNAV-P G.C.-P RAJ KAMAL SONI AGC-P	
<b>With</b>				
74	S.A.W. 368/2008 0900	STATE & ORS BHANWAR SINGH RAJPUROHIT	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	MOTI SINGH-R
<b>With</b>				
75	S.A.W. 369/2008 0900	STATE & ORS MANOHAR SINGH	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	
<b>With</b>				
76	S.A.W. 370/2008 0900 (STAY)	STATE & ORS LAL SINGH	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	BM BOHRA-R
<b>With</b>				
77	S.A.W. 371/2008 0900 (STAY)	STATE & ORS. SMT. SAROJ MANTRI	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	
<b>With</b>				
78	S.A.W. 376/2008 0900 (STAY)	STATE & ORS BHAGIRATH SINGH RAJPUROHIT	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P RAJ KUMAR MEHTA-P	
<b>With</b>				
79	S.A.W. 377/2008 0900 (STAY)	STATE & ORS BIIJ KISHOR YADAV	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	
<b>With</b>				
80	S.A.W. 378/2008 0900 (STAY)	STATE & ORS SAURABH MANTRI	RISHI VAISHNAV,G.C.-P RAJ KAMAL SONI AGC-P	
<b>With</b>				
81	S.A.W. 379/2008 0900 (STAY)	STATE & ORS SAURABH MANTRI	RISHI VAISHNAV,G.C.-P	

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<b>FOR HEARING</b>			
<b>With</b>			
<b>82</b>	S.A.W. 84/2009	STATE & ORS RAMCHANDER SINGH	NM LODHA, AAG-P  A.A.G.-P
	0900 (STAY)		
<b>With</b>			
<b>83</b>	S.A.W. 2057/2011	STATE & ORS MADAN SINGH	NM LODHA,AAG-P
	0900 (STAY)		
<b>With</b>			
<b>84</b>	S.A.W. 2058/2011	STATE & ORS BAKHTAWAR SINGH	NM LODHA, AAG-P
	0900		
<b>With</b>			
<b>85</b>	S.A.W. 2059/2011	STATE & ORS RAM SINGH	NM LODHA AAG-P
	0900		
<b>86</b>	S.A.W. 749/2012	MOHAMMAD IQBAL INDIAN OIL CORPN. LTD., & ORS	PAPPU SANGWA-P DK GODARA-P
	4500 EX ,4,12,17		OP MEHTA-R MOHIT SINGHVI-R



SB Civil Writs (Miscellaneous) pertaining to Academic Matters, Rent Tribunal, Tax Matters (Class code 1301 to 1314), Transport Matters(Class Code 2101 to 2103), Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters {Class Code 1801 to 1806}, Colonisation Matters(Class Code 5500) & S.B. Civil Writs relating to Prevention of Corruption Act except matters in which prosecution sanction has been challenged. SB Civil Contempt Matters.

NOTE: 1.LEARNED COUNSEL SEEKING PERMISSION FOR LISTING FRESH CASES ARE DIRECTED TO FURNISH INWARD NUMBER ON PERMISSION SLIP FROM STAMP REPORTER SECTION.

2. HEARING MATTERS S.NO. 5 TO 19 WILL BE TAKEN AFTER COMPLETION OF ORDERS AND ADMISSION CASES.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION WITH NOTICE SERVED</b>			
1	C.W. 9347/2016	BHERU & ORS STATE & ORS	CHAITANYA GAHLOT-P BHAWANI SINGH-P MONARK GAHLOT-P MS KRISHNA SHARMA-P MS SHIVA GAHLOT-P
	1806 (STAY)	S.NO. 1	BHEEM ARORA-R OP BOOB-R
<b>With</b>			
2	C.W. 3137/2016	BABU LAL STATE & ORS	CHAITANYA GAHLOT-P  BHAVANI SINGH-P MONARK GAHLOT-P
	1806 (STAY)		BHEEM ARORA-R
<b>With</b>			
3	C.W. 3839/2016	DHOOL JI & ORS STATE & ORS	CHAITANYA GAHLOT-P  BHAWANI SINGH-P MONARK GAHLOT-P MRS SHIVA GAHLOT-P MS KRISHNA SHARMA-P
	1806 (STAY)		BHEEM ARORA-R
4	C.W. 15060/2017	M/S. BINANI CEMENT LIMITED UNION OF INDIA	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	0900 (STAY)	S.NO. 1	
<b>FOR HEARING</b>			
5	C.W. 107/1997	ARJUN RAM STATE & ORS	SD VYAS-P
	1804		LM LODHA-R A.G.A.-R AK KHATRI-R GS PALIWAL-R MP GOSWAMI-R
6	C.W. 3474/1998	MST. GYARSI BAI BOARD OF REVENUE, AJMER & ORS	SL JAIN-P
	1804		GS PALIWAL-R RAKESH ARORA-R SAMPAT RAJ-R
7	C.W. 538/1999	ROOPA RAM & ORS BOARD OF REVENUE & ORS	SUNIL BENIWAL-P AR BENIWAL-P
	1804		BABULAL DARJI-R CP TRVEDI-R G.A.-R JL PUROHIT-R
8	C.W. 913/1999	BHARMAL RAM & ANR STATE & ORS	VN KALLA-P R R ANKIYA-P VN KALLA-P
	5500		HEMANT CHOUDHARY-R AR GODARA DY.G.C.-R DS GODH-R
9	C.W. 2538/1999	NEW INDIA INSURANCE CO. UNION OF INDIA	BC METHA-P LALIT PAREEK-P RL PRAJAPAT-P
	1303		SANDEEP BHANDAWAT-R HS MERTIA-R SANJAY NAHAR-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
10	C.W. 2881/1999  5500	SHIV SHANKER BOARD OF REVENUE AND OTHERS	GS PALIWAL-P  MUKESH RAJPUROHIT-R AR GODARA-R CS KOTWANI-R HEMANT CHOUDHARY-R
11	C.W. 911/2000  1303	BAR COUNCIL OF RAJASTHAN UNION OF INDIA	MS SINGHVI-P AMIT MEHTA-P ANJAY KOTHARI-P MANOJ BHANDARI-P MUKUL SINGHVI-P NS CHARAN-P  SANDEEP BHANDAWAT-R JK CHANDA-R SANJAY NAHAR-R SUNIL BHANDARI-R
12	C.W. 1865/2000  1806 EX-6	ANANT SHRI SUKH RAMJI TRUST STATE & ORS	SUDHIR SHARMA-P DD CHITLANGI-P DRON KAUSHIK-P RAJAT DAVE-P SANJEEV SHARMA-P  CL JAIN-R JL PUROHIT-R KANTI LAL THAKUR-R
13	C.W. 1918/2000  1804	ADU RAM & ANR STATE OF RAJ. & ORS	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P  NL JOSHI-R CL JAIN-R
14	C.W. 2016/2000  1804	BACHU KHAN STATE & ORS	ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P  AK KHATRI-R A R GODARA-R AK SINGH-R MA SIDDIQUI AGC-R SANJAY RAJ PALIWAL-R
<b>With</b>			
15	C.W. 2017/2000  1804	PUNNU KHAN STATE & ORS	ARPIT BHOOT-P  CS KOTWANI-P DC KHATRI-P  AK KHATRI-R  GA-R MA SIDDIQUI AGC-R SANJAY RAJ PALIWAL-R
16	C.W. 2911/2000  2612	LACHOO MEMORIAL COLLEGE OF SCIENCE STATE OF RAJASTHAN & ORS.	MS SINGHVI-P MANOJ BHANDARI-P NS CHARAN-P  SK SHARMA-R DR AJEET SINGH SHEKHAWAT-R GR KALLA-R KK BISSA-R SK SHARMA-R SUNDEEP BHANDAWAT-R
17	C.W. 3924/2000  1806 (SENIOR CITIZEN)	MAN SINGH & ORS STATE & ORS.	BP RAJPUROHIT-P ARJUN PUROHIT-P  SG OJHA-R LR KALLA-R
18	C.W. 2358/2003  1305	RAM PRASAD STATE & ORS	BL MAHESHWARI-P GAJENDRA MAHESHWARI-P MK DUDY-P RK RATHI-P  MANISH PITALIA-R DY.G.A.-R SR PALIWAL-R THANA RAM CHOUDHARY-R
19	C.W. 3571/2003  1301 EX-4	M/S.BHAGWATI METALS,THRO.VINOD KUMAR STATE & ORS	SUDHIR SHARMA-P MAHAVEER PAREEK-P RAJEEV SHARMA-P SANJEEV SHARMA-P  G.A.-R ANIRUDH PUROHIT-R CS KOTWANI-R SANJEEV JOHARI-R
<b>FOR ORDERS</b>			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
20	WRIT CONT. 151/2011	DR.PREMLATA PUROHIT & ORS. SMT. SARITA SINGH & ANR.	SURENDRA MEHTA-P ARVIND SINGH RATHORE-P BHAVIT SHARMA-P HUKUM SINGH-P
	2401		JAMVANT GURJAR DYGC-R GR PUNIA,AAG-R MAHENDRA BISHNOI-R MAHENDRA CHOUDHARY-R PR SINGH-R
21	WRIT CONT. 86/2016	MOHAN LAL PUROHIT P.K. GOYAL & ORS	TRIBHUVAN GUPTA-P
	2401		
22	C.C.P. 41/2017	NIRANJAN & ANR. MOHAN LAL & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P
	2401		
23	WRIT CONT. 951/2017	REKHA RAM & ORS. PRAVEEN GUPTA & ORS.	YASHPAL KHILEREE-P JAMWANT GURJAR-P RAJENDRA PRASAD-P
	2401		RAJESH PUNIA-R SS LADRECHA-R
24	WRIT CONT. 1094/2017	BALVINDER KAUR GIRIRAJ SINGH KUSHAWAHA & ANR.	KULDEEP MATHUR-P
	2401		RAJESH PUNIA-R S S LADRECHA-R
25	WRIT CONT. 1114/2017	DR. BAJRANG SINGH KHEMRAJ CHOUDHARY & ORS.	TS CHAMPAWAT-P PARAMVEER SINGH-P
	2401		PR SINGH-R
26	WRIT CONT. 1188/2017	KAN SINGH RANAWAT RAJAT KUMAR MISHRA & ORS.	KULDEEP MATHUR-P
	2401		SS LADRECHA AAG-R
27	WRIT CONT. 1252/2017	SHYAM LAL & ORS DEEPAK UPRETI & ORS	BS TANWAR-P RAJESH POONAWAT-P RR TIWARI-P
	2401		RAJESH PANWAR AAG-R
28	WRIT CONT. 1265/2017	DINESH & ORS. STATE OF RAJASTHAN & ORS.	BS TANWAR-P RAJESH POONAWAT-P RR TIWARI-P
	2401		
29	WRIT CONT. 1304/2017	DAULAL & ORS SARWAN SINGH RATHORE, TEHSILDAR & ANR.	SM PARIHAR-P SIDDHARTH PARIHAR-P
	2401		OP BOOB, GC-R
30	WRIT CONT. 1384/2017	SHYAM SUNDER MEENA BM BHANU & ORS.	VINAY JAIN-P RAM NIWAS CHOUDHARY-P
	2401		
31	WRIT CONT. 1471/2017	GAJENDRA NARAYAN PATIDAR & ANR. STATE OF RAJASTHAN & ORS.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	2401		
32	WRIT CONT. 1486/2017	KAYNAT NAVEEN MAHAJAN & ORSI	RIPUDAMAN SINGH-P SURENDRA SINGH CHOUDHARY-P
	2401		
<b>FOR FRESH ADMISSION WITH STAY</b>			
33	C.W. 11656/2017	RAM LAL STATE OF RAJASTHAN & ORS.	KAPIL PUROHIT-P ANIRUDH SINGH-P ASHISH SOMONI-P HIMANSHU PUROHIT-P
	0900 (STAY)		
34	C.W. 11674/2017	BISHAL SINGH & ANR. STATE OF RAJASTHAN & ANR.	OP SANGWA-P BR JAJRA-P
	5500 (STAY)		AR GODARA-R

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<b>FOR FRESH ADMISSION WITH STAY</b>			
35	C.W. 12078/2017  5500 (STAY)	SMT. SUPYAY KANWAR STATE OF RAJASTHAN & ANR.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
36	C.W. 13515/2017  0703 (STAY)	M/S. HINDUSTAN PETROLEUM COR.LTD. & ORS. THE RENT TRIBUNAL,BHILWARA & ANR.	MANOJ BHANDARI-P
37	C.W. 13894/2017  1804 (STAY)	VISHNU KUMAR BOARD OF REVENUE, AJMER & ORS.	SURESH SHRIMALI-P RISHABH SHIRMALI-P
38	C.W. 13896/2017  1804 (STAY)	VISHNU KUMAR BOARD OF REVENUE, AJMER & ORS.	SURESH SHRIMALI-P RISHABH SHIRMALI-P
39	C.W. 14938/2017  1804 (STAY)	VISHNU KUMAR BOARD OF REVENUE, AJMER & ORS.	SURESH SHRIMALI-P RISHABH SHIRMALI-P
40	C.W. 15877/2017  1804 (STAY)	JAIVARDHAN SINGH STATE OF RAJASTHAN & ORS.	GS BHATI-P
41	C.W. 16016/2017  2612 (STAY)	YUVRAJ AGARWAL THE UNION OF INDIA & ORS.	KULDEEP PUROHIT-P
42	C.W. 16212/2017  1804 (STAY)	AJEET SINGH BOARD OF REVENUE RAJASTHAN,AJMER & ORS.	SUNIL BENIWAL-P AR BENIWAL-P MANJEET GODARA-P SAHEE RAM MUNDEL-P SAILENDRA GAWALA-P VINOD SIHAG-P
43	C.W. 16509/2017  1804 (STAY)	PINJARAPOLE SOCIETY,CHURU & ORS. THE BOARD OF REVENUE,AJMER & ORS.	MANISH SHISHODIA-P
44	C.W. 16526/2017  0703 (STAY)	ABHIMANYU SINGH RAJIV PRAKSH	LK PUROHIT-P JAIPAL SINGH-P
45	C.W. 16559/2017  0703 (STAY)	SHERSINGH RAJIV PRAKSH	LK PUROHIT-P JAIPAL SINGH-P
46	C.W. 16563/2017  1804 (STAY)	MITHU SINGH BOARD OF REVENUE, AJMER & ORS.	DR. RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P TRILOK SINGH RATHORE-P
47	C.W. 16584/2017  2604 (STAY)	SANJU PUROHIT UNIVERSITY OF RAJASTHAN,JAIPUR & ORS.	AJAY VYAS-P
48	C.W. 16591/2017  0900 (STAY)	M/S. HEMA CONSTRUCTION STATE OF RAJASTHAN & ORS.	PANKAJ SHARMA-P CHETANA SHARMA-P
49	C.W. 16602/2017  1305 (STAY)	SMT. PUSHPA RAO STATE OF RAJASTHAN & ORS.	RS MANKAD-P MITHALESH MANKAD-P

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<b>FOR FRESH ADMISSION WITH STAY</b>				
50	C.W. 16624/2017  2604 (STAY)	OM PRAKASH PRAJAPAT STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P SANDEEP SONI-P VIKRAM SINGH BHATI-P	
51	C.W. 16656/2017  2612 (STAY)	JODHPUR NATIONAL UNIVERSITY STATE OF RAJASTHAN & ANR.	ANKUR MATHUR-P	
52	C.W. 16674/2017  2612 (STAY)	LUVKUSH SEWA SANSTHAN DUDHU STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P	
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>				
53	C.W. 16605/2017  0703	SHYAM SUNDER BHANWAR SINGH & ANR.	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P	
54	C.W. 16632/2017	LRS OF FAZLURREHMAN SMT. RASIDA BEGAM	ASHOK PATEL-P	
55	C.W. 16635/2017  0703	SHYAM SUNDER SHAKEEL AHMAD	ASHOK PATEL-P ABDUL RAUF-P BL KUDAN-P SACHIN BHATI-P	
<b>FOR ORDERS</b>				
56	WRIT RESTO. 140/2017  4200	STATE OF RAJ. DELBAG SINGH & ORS.	OP BOOB GC-P	
57	C.W. 2812/2006  5500 (STAY)	RAM KARAN STATE & ORS.	SD VYAS-P ANIL VYAS-P MS PUROHIT-P	RR KANWAR-R A R GODARA-R JS BHALERIA-R
58	C.W. 6396/2013  1804 (STAY)	OM PRAKASH & ORS SAHABA RAM & ORS.	RC JOSHI-P	
59	C.W. 10159/2016  0702 (STAY)	MAHENDRA KUMAR APPE. RENT TRIBUNAL BIKANER & ORS	MANOJ BHANDARI-P GOVIND SUTHAR-P PRATEEK SURANA-P	JK BHAIYA-R
60	C.W. 427/2017  0900 (STAY)	M/S LAFARGE INDIA LTD. STATE & ORS	MANISH SHISHODIA-P	BP BOHRA-R KS YADAV-R RAJESH PANWAR AAG-R
61	C.W. 2247/2017  1804 (STAY)	CHANDMAL & ANR. BOARD OF REVENUE & ORS.	TS CHAMPAWAT-P PARAMVEER SINGH-P	SP SHARMA-R KAUSHAL SHARMA-R
62	C.W. 3041/2017  2612	RATAN LAL & ANR. STATE OF RAJASTHAN & ORS.	BHAWANI SINGH-P	RR KANWAR,GC-R PR MEHTA-R
63	C.W. 3304/2017  1804 (STAY)	LRS OF PANI DEVI STATE OF RAJASTHAN & ORS.	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P	HS CHOUDHARY-R AR GODARA-R RAJESH PUNIA-R

**Daily Causelist(Filtered)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
64	C.W. 3127/2017	VIDHYA DEVI & ORS. STATE OF RAJASTHAN & ORS.	RDSS KHARLIA-P RAJESH PUNIA-R  BHAWANI SINGH-P AR GODARA-R HARVEER SIDHU-P HANUMAN SINGH SS DHILLON-P CHOUDHARY-R
	1804		
65	C.W. 8005/2017	M/S.PRATAP CHAND MAHABIR CHAND STATE OF RAJASTHAN & ORS.	PANKAJ KUMAR BOHRA-P ANIL BHANSALI-R NIRAJ KUMAR JAIN-P
	1314 (STAY)		
66	C.W. 9378/2017	SURENDER KAUR MEMORIAL & ORS. UNION OF INDIA & ORS.	PRADEEP SHAH-P PRITHVI RAJ SINGH-R MRS P SHAH-P RANJEET SINGH-P SABIR KHAN -P SAMBHAVI B MARDIA-P SANDEEP SHAH-P
	2609		
67	C.W. 11614/2017	MANSAROVER INDUST.DEVELOPMENTCORPORATION STATE OF RAJASTHAN & ORS.	SANJEEV JOHARI-P GARAV SHISHODIA-P LALIT PARIHAR-P OP MEHTA-P
	1806 (STAY)		
68	C.W. 11687/2017	M/S. LAXMI IMPEX UNION OF INDIA & ORS.	HARISH PUROHIT-P VIPUL SINGHVI-R HARSHVARDHAN SINGH-P
	1304 (STAY)		
69	C.W. 11833/2017	DAULSINGH & ANR. BOARD OF REVENUE RAJASTHAN,AJMER & ORS.	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P
	1804 (STAY)		
70	C.W. 12236/2017	MODARAM THE BOARD OF REVENUE,AJMER & ORS.	MANISH SHISHODIA-P HUKAM SINGH-R
	1804 (STAY)		
<b>FOR ORDERS - DEFECT CASES</b>			
71	WRIT CONT. 823/2017	SMT. SHASHI BALA JAIN P.K. GOYAL	JK CHANDA-P GK CHANDA-P JP CHANDA-P PK MATHUR-P
	2401		
72	C.W. 11124/2017	NARENDRA KUMAR STATE & ORS	VIKAS BIJARNIA-P SUDESH BIJARNIA-P
	5500		
73	C.W. 11498/2017	M/S. SUNIL & COMPANY UNION OF INDIA & ORS.	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	1303		
74	C.W. 16589/2017	HIMMAT SINGH STATE OF RAJASTHAN & ORS.	ANKUR MATHUR-P RAGHU RAJ KANWAR-R SANDEEP SINGH SHEKHAWAT-P
	0900		
75	C.W. 16603/2017	ASHU SINGH BHATI STATE OF RAJASTHAN & ORS.	ANKUR MATHUR-P RAGHU RAJ KANWAR-R SANDEEP SINGH SHEKHAWAT-P
	0900		
76	C.W. 16608/2017	SHER SINGH STATE OF RAJASTHAN & ORS.	ANKUR MATHUR-P RAGHU RAJ KANWAR-R SANDEEP SINGH SHEKHAWAT-P
	0900		
<b>FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED</b>			

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Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED</b>			
77	C.W. 12683/2013  5500 (STAY)	CHARAN SINGH THE BOARD OF REVENUE & ORS.	TRILOK JOSHI-P SUMAN JOSHI-P  IR CHOUDHARY-R AR GODARA-R
78	C.W. 5576/2017  2609 (STAY)	GEETA GYAN VIHAR SENIOR SECONDARY SCHOOL STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P  B L BHATI-R
79	C.W. 10601/2017  1806 (STAY)	NARAYAN RAM & ANR STATE & ORS	NK GOYAL-P VARUN GOYAL-P
<b>FOR ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
80	C.W. 455/2016  0900 (STAY)	PHOOL CHAND SHARMA STATE & ANR	VN KALLA-P RR ANKIYA-P  MEHMOOD ASLAM-R SUMAN PORWAL-R
81	C.W. 8801/2016  2606 (STAY)	CHHAIL SINGH RATANU & ANR RAJ. UNIVERSITY OF HEALTH SCIENCES& ORS.	SUKESH BHATI-P MP RANGA-P  HEMANT JAIN-R HEMANT JAIN-R SUMAN PORWAL-R
<b>FOR HEARING</b>			
82	C.W. 2782/2004  1804	NARAYAN LAL STATE & ORS	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P  A.G.A.-R
83	C.W. 3562/2004  2101 EX-4	SHER SINGH STATE & ORS.	BL MAHESWARI-P MK DUDY-P  AS RATHORE-R A.G.A.-R RK RATHI-R
84	C.W. 1902/2005  0900 {SR. CITIZEN}	SHYAM SUNDER STATE & ORS.	DEELIP KAWADIA-P DS MANKAD-P RK SHARMA-P  SK VYAS-R

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**Court No :5**

**HON'BLE MR. JUSTICE SANDEEP MEHTA**

**10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM**

**SB Criminal Misc. Petitions u/s 482 Cr. P. C., SB Criminal Writs.**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS -DEFFECT CASES</b>			
1	WRIT M.APPL 192/2017  4200 (AW CW -7427/2014) (BEFORE)	STATE & ANR AKHTER ALI	KUSUM RAO AGC-P
<b>FOR ORDERS</b>			
2	CRL.M.PET. 1465/2016  0204	SMT SAJNA RAM SWAROOP	MOHD. AKBAR-P MS CHAUHAN-P PP-R
3	CRL.M.PET. 3859/2016  0204 (STAY)	STYABHAMA & ORS. STATE & ANR.	PANKAJ GUPTA-P NIRANJAN SINGH-P PP-R
4	SUSP. OF SENT.(APP) 1275/2017 0103 (3RD BAIL) (BEFORE) (IN CRLA 898/2012)	BIMLA DEVI STATE	KR BHATI-P SUMER SINGH SEN-P PP-R
5	CRL.M.PET. 1325/2017  0204 (STAY)	PRAVEEN ARORA & ANR STATE & ANR	NK BOHRA-P ABHISHEK PUROHIT-P GOKULESH BOHRA-P PP-R
6	APPL. CRL. 1459/2017  (IN CRLMP 2463/2017)	JAGSEER SINGH & ANR. STATE & ANR.	HS SANDHU-P RS CHOUDHARY-P PP-R SUBHASH BISHNOI-R
7	APPL. CRL. 1540/2017  (IN CRLMP 686/2016)	LADHURAM & ORS. SMT DEVL I & ANR.	BR BISHNOI-P PP-R RK BISHNOI-R
8	APPL. CRL. 1575/2017  (IN CRLMP 2921/2016)	GANGA SINGH STATE	BK MEHAR-P PP-R
9	APPL. CRL. 1604/2017  (IN CRLMP 1969/2017)	PEMA RAM STATE	MAHIPAL RAJPUROHIT-P PP-R
10	CRL.M.PET. 2640/2017  0204 (STAY)	PRAVIN SONKAR & ANR. STATE & ANR.	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
11	CRL.M.PET. 3846/2017  0204 (STAY)	PANNA LAL STATE & ANR	SUDHIR SARUPARIA-P PREETI SARUPARIA-P PP-R
12	CRL.M.PET. 4440/2017  0204 (STAY)	KAMAL KISHOR THE STATE OF RAJASTHAN & ORS.	PARVEJ MOYAL-P PP-R
13	CRL.M.PET. 4522/2017  0204 (IN CRLMP 2139/2017)	RAJENDRA KUMAR AGARWAL STATE & ANR	GIRISH SANKHALA-P PP-R
14	CRL.R. 322/2017  0206 (STAY) (EXP - 12)	MOHAN SINGH STATE & ANR	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P PP-R



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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
15	CRL.M.(BAIL) 10523/2017  0202 (2ND BAIL) (BEFORE)	DHANRAJ @ MANIRAM STATE	SD PUROHIT-P RAVI PUROHIT-P RS MALI-P
16	CRL.M.(BAIL) 11314/2017 0202 2ND BAIL BEFORE	TALIB KATHAT STATE	JVS DEORA-P PRAVEEN BHATI-P
17	CRL.M.(BAIL) 11525/2017  0202 (2ND BAIL) (BEFORE)	SURESH @ SURAJ STATE	ABHISHEK PAREEK-P ABHIMANYU SINGH RANISAR-P GAJENDRA SINGH BUTATI-P
18	CRL.M.(BAIL) 11538/2017 0202 (2ND BAIL) (BEFORE)	RAMDEV STATE	SK PRAJAPAT-P RAMDEV PRAJAPAT-P
19	CRL.M.(BAIL) 11539/2017 0202 (2ND BAIL) (BEFORE)	BANWARI LAL STATE	RS CHOUHAN-P
<b>FOR FRESH ADMISSION WITH STAY</b>			
20	CRL.M.PET. 1695/2016  0204 (STAY)	ACHALARAM STATE & ANR.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P
21	CRL.M.PET. 603/2017  0204 (A/W CRLMP 2738/2015)	SUKHIYA DEVI & ANR. STATE & ANR.	RS BHATI-P
22	CRL.M.PET. 1497/2017  0204 (STAY)	HARISH STATE	RK CHARAN-P ABHISHEK CHARAN-P BARKAT KHAN MEHAR-P KR CHOUDHARY-P
23	CRL.M.PET. 1904/2017  0204 (STAY)	ANIL STATE & ANR	DEVI LAL R VYAS-P ABHISHEK BOHRA-P JS NARUKA-P KULDEEP VAISHNAV-P
24	CRL.M.PET. 1960/2017  0204 (STAY)	DUNGARMAL & ANR STATE & ANR	RS BHATI-P
25	CRL.M.PET. 2160/2017  0204 (STAY)	NIHAL SINGH STATE & ANR	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
26	CRL.M.PET. 3258/2017  0204 (STAY) (A/W CRLMP 2029/2017)	SANKAL CHAND STATE & ORS	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GAUR-P
27	CRL.M.PET. 3279/2017  0204 (STAY)	JANARDAN SHARMA STATE & ANR	DS THIND-P
28	CRL.M.PET. 3495/2017  0204 (STAY)	GAURI SHANKAR STATE	MUKESH VYAS-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
29	CRL.M.PET. 3574/2017 0204 (STAY)	INSAF STATE & ANR	MOHD AKBAR-P MS CHOUHAN-P PP-R KL CHAUHAN-R
30	CRL.M.PET. 4151/2017 0204 (STAY)	DEEPAK ARORA STATE	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
31	CRL.M.PET. 4217/2017 0204 (STAY)	PRASHANT JAISWAL STATE & ANR	DK GAUR-P SARASWATI GAUR-P PP-R PC SOLANKI-R
32	CRL.M.PET. 4259/2017 0204 (STAY)	SMT RAMAN DEEP KAUR STATE & ANR	VIPIN MAKKAD-P VAIBHAV BISHNOI-P PP-R
33	CRL.M.PET. 4268/2017 0204 (STAY)	GOVIND & ORS. STATE & ANR	MOTI SINGH-P URJA RAM-P PP-R
34	CRL.M.PET. 4305/2017 0204 (STAY)	BABU LAL & ANR STATE & ANR	SUMER SINGH JODHA-P MAHIPAL GARASNI-P SRAVAN SAINI-P SURESH GAUR-P PP-R
35	CRL.M.PET. 4308/2017 0204 (STAY)	SMT MANJU PUROHIT STATE & ANR	SS SHAKTAWAT-P BPS INDA-P PP-R
36	CRL.M.PET. 4330/2017 0204 (STAY)	ANIL KUMAR STATE & ANR	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R MANISH DADHICH-R
37	CRL.M.PET. 4344/2017 0204 (STAY)	TITU BHADRA @ LAJPAT & ANR STATE	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P PP-R
38	CRL.M.PET. 4368/2017 0204 (STAY)	MADANMOHAN STATE & ANR	KAUSHAL GAUTAM-P MK SAINI-P PP-R
39	CRL.M.PET. 4369/2017 0204 (STAY)	MADANMOHAN STATE & ANR	KAUSHAL GAUTAM-P MK SAINI-P PP-R
40	CRL.M.PET. 4379/2017 0204 (STAY)	BHUPENDRASINGH MERTIYA & ANR. STATE & ANR	KS CHOUHAN-P DILIP RAJPUROHIT-P PP-R
41	CRL.M.PET. 4429/2017 0204 (STAY)	DR MAHENDRA KUMAR STATE & ANR	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P PP-R
42	CRL.M.PET. 4431/2017 0204 (STAY)	RAJESH SAIN STATE & ANR	MOTI SINGH-P PP-R
43	CRL.M.PET. 4467/2017 0204 (STAY)	PIYUSH PAREEK STATE & ANR	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
44	CRL.M.PET. 4468/2017	NARAYANI STATE	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
	0204 (STAY)		
45	CRL.M.PET. 4470/2017	KAILASH PATWA & ORS STATE & ANR	AMIT MAHESHWARI-P MAHENDRA NATH-P
	0204 (STAY)		
46	CRL.M.PET. 4482/2017	JUGAL KISHORE & ORS. STATE & ANR	SK POONIA-P
	0204 (STAY)		
47	CRL.M.PET. 4483/2017	RICHPAL & ANR. STATE & ANR	HS SIDHU-P BALTEJ SANDHU-P
	0204 (STAY)		
48	CRL.M.PET. 4484/2017	LAXMAN RAM PANWAR STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P
	0204 (STAY)		
49	CRL.M.PET. 4485/2017	BALJEET SINGH BRIJLAL & ANR.	DS THIND-P
	0204 (STAY)		
50	CRL.M.PET. 4486/2017	GOVIND BAHETI STATE & ANR	FIROZ KHAN-P ABHIJEET GEHLOT-P KISHORE CHOUHAN-P OP VISHNOI-P
	0204 (STAY)		
51	CRL.M.PET. 4489/2017	JORARAM STATE & ANR	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
	0204 (STAY)		
52	CRL.M.PET. 4491/2017	VISHNU STATE & ANR	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0204 (STAY) (A/W CRLMP 3058/2017) (A/W CRLMP 3475/2017)		
53	CRL.M.PET. 4493/2017	CHANDRAPAL STATE & ANR	CS RAJPUROHIT-P Dr SURESH SHARMA-P MANOJ RAJPUROHIT-P MS RAJPUROHIT-P
	0204 (STAY)		
54	CRL.M.PET. 4494/2017	NAVEEN BIRLA STATE & ANR	PANKAJ GUPTA-P
	0204 (STAY)		
55	CRL.M.PET. 4497/2017	LAXMAN RAM PANWAR STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P
	0204 (STAY)		
56	CRL.M.PET. 4502/2017	ABDUL SALAM ANSARI STATE & ANR	FARZAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P
	0204 (STAY)		
57	CRL.M.PET. 4506/2017	BHAWANI SINGH STATE	PC SOLANKI-P
	0204 (STAY)		

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
58	CRL.M.PET. 4513/2017	BIJENDRA STATE	LK RAMDHARI-P CHANDAN KUMARI-P OP MEGHWANSHI-P RR MUNDHAN-P
	0204 (STAY)		
59	CRL.M.PET. 4514/2017	CHATURBHUJ & ANR STATE & ANR	JS KHICHI-P
	0204 (STAY)		
60	CRL.M.PET. 4515/2017	SURENDRA CHHAJER & ORS. STATE & ORS	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0204 (STAY)		
61	CRL.M.PET. 4516/2017	POORAN KATHAT & ORS. STATE & ANR	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0204 (STAY)		
62	CRL.M.PET. 4517/2017	AMIT PAREEK STATE & ANR	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0204 (STAY)		
63	CRL.M.PET. 4523/2017	GURDEEP SINGH STATE & ORS	HEMANT JAIN-P MAHIPAL SINGH -P SURYENDRA BERA-P
	0204 (STAY) (A/W CRLMP 2680/2015)		
64	CRL.M.PET. 4524/2017	BHOLARAM JAT STATE & ANR	HP RANKAWAT-P SUDHEER GUPTA-P
	0204 (STAY)		
65	CRL.M.PET. 4526/2017	BHEEMA RAM & ORS. STATE & ANR	VINEET JAIN-P ASHOK KUMAR -P
	0204 (STAY)		
<b>With</b>			
66	CRL.M.PET. 4527/2017	HIRA LAL & ORS. STATE & ANR	PRADEEP CHOUDHARY-P  AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
	0204		
67	CRL.M.PET. 4528/2017	BHANWAR LAL STATE & ORS	NK CHOUDHARY-P ABHISHEK MIRDHA-P
	0204 (STAY)		
68	CRL.M.PET. 4529/2017	SANJAY TANWAR STATE & ORS	VISHAL THAKUR-P RAMESH PUROHIT-P
	0204 (STAY) (A/W CRLMP 3653/2017) (A/W CRLMP 3654/2017)		
<b>With</b>			
69	CRL.M.PET. 4530/2017	ABHIMANYU TANWAR @ BILLU KHATIK & ORS. STATE & ORS	VISHAL THAKUR-P  ANKIT BHASKAR-P SD SHARMA-P
	0204		

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
70	CRL.M.PET. 4534/2017	PANI DEVI STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0204 (STAY)		
71	CRL.M.PET. 4536/2017	YOGESH JINDAL STATE & ANR	PANKAJ GUPTA-P PP-R
	0204 (STAY)		
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
72	CRL.M.PET. 874/2017	SIRAJ MOHAMMED STATE	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P
	0204		
73	CRL.M.PET. 3431/2017	MOHAN LAL @ TINU STATE	RS GILL-P PP-R
	0204		
74	CRL.M.PET. 4126/2017	SMT KAVITA STATE & ORS	CP SONI-P AJU V JOSH-P KHUSHBOO PALASIYA-P SMT SARITA SONI-P
	0204 (A/W CRLMP 1374/2016) (A/W CRLMP 2210/2015) (A/W CRLMP 2211/2015) (A/W CRLMP 3031/2014) (A/W CRLMP 3089/2016)		
75	CRL.M.PET. 4289/2017	BHIKH SINGH STATE & ORS	DK GAUR-P SARASWATI GAUR-P
	0204		
76	CRL.M.PET. 4413/2017	KAILASH CHOUDHARY STATE & ORS	MM DHERA-P PP-R
	0204		
77	CRL.M.PET. 4444/2017	JAMNA DEVI STATE & ORS	HAIDER AAGA-P SALMAN AGHA-P
	0204		
78	CRL.M.PET. 4472/2017	HANSRAJ STATE & ORS	ABHISHEK PAREEK-P ABHIMANYU SINGH RANISAR-P GAJENDER SINGH BUTATI-P
	0204 (A/W CRLMP 2073/2017)		
79	CRL.M.PET. 4500/2017	SMT. BALI DEVI STATE OF RAJASTHAN & ORS.	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
	0204		
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
80	CRL.M.PET. 2531/2013	NIRMAL STATE & ANR.	ANIL BISSA-P ML BISSA-P VARSHA BISSA-P
	0204 (STAY)		
81	CRL.M.PET. 2644/2014	PARMA RAM & ANR. STATE & ANR.	SD PUROHIT-P RAM SUKH MALI-P SMT PUSHPA VYAS-P SP BISSA-P
	0204 (STAY)		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b>			
82	CRL.M.PET. 3764/2016	PARMARAM STATE & ANR.	SD PUROHIT-P  NITIN MEHTA-P RAMSUKH MALI -P RAVI PUROHIT-P SP BISSA-P VISHAL JOSHI-P
	0204 (STAY)		PP-R BHARAT BOOB-R
83	CRL.M.PET. 738/2016	MADHU SINGH & ORS. STATE & ANR.	NISHANT BORA-P DEEPAK JETHWANI-P SUSHMA DHARA-P
	0204 (STAY)		PP-R KL CHAUHAN-R
84	CRL.M.PET. 1030/2016	HARI PRASAD GATTANI STATE & ANR.	DD CHITLANGI-P
	0204 (STAY)		PP-R BK VYAS-R
85	CRL.M.PET. 1049/2016	BHERA RAM SEN STATE & ANR.	DR SS JODHA-P
	0204 (STAY)		PP-R NS PUROHIT-R
86	CRL.M.PET. 3467/2016	RANCHODA RAM STATE & ANR	MUKESH RAJPUROHIT-P
	0204 (STAY)		PP-R TRIBHUWAN SINGH-R
87	CRL.M.PET. 1368/2017	NAKHTA RAM STATE & ORS.	DK GODARA-P OP SANGWA-P RAWAL GODARA-P
	0204 (STAY)		PP-R VINEET JAIN-R
88	CRL.M.PET. 3155/2017	MOHAMMAD SALIM STATE & ANR	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P
	0204 (STAY)		PP-R
89	CRL.M.PET. 3336/2017	NARENDRA SANCHORA & ORS STATE & ANR	DS UDAWAT-P ABDUL KALAM-P
	0204 (STAY)		PP-R TRS SODHA-R
90	CRL.M.PET. 3521/2017	KUM KELI KUMARI STATE & ANR	MS RAJPUROHIT-P
	0204		PP-R
91	CRL.M.PET. 3526/2017	RANJEET SINGH STATE & ANR	DR. SACHIN ACHARYA-P Dr PRAMILA ACHARYA-P RAHUL RAJPUROHIT-P
	0204 (STAY)		PP-R HR CHAWLA-R
92	CRL.M.PET. 3920/2017	ATUL PANCHARIYA & ORS. STATE & ORS	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P
	0204 (STAY) (A/W CRLMP 2714/2017)		PP-R
93	CRL.M.PET. 3958/2017	MURLIDHAR STATE & ANR	RAKESH MATORIA-P DEEPAK KOPPAL-P SHAKUNTLA MATORIA-P
	0204 (STAY)		PP-R DS THIND-R
94	CRL.M.PET. 4022/2017	RADHEY SHYAM STATE & ORS	SUMER SINGH RATHORE-P BHEEKH SINGH BHATI-P KL CHAUHAN-P
	0204 (STAY)		PP-R
95	CRL.M.PET. 4153/2017	ASHISH JOSHI & ORS STATE & ANR	NK BOHRA-P GOKULESH BOHRA-P NILESH BOHRA-P
	0204 (STAY)		PP-R

**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
96	CRL.R. 264/2017	BALVEER SINGH STATE & ANR	KAUSHAL GAUTAM-P KULDEEP-P NIRANJAN SINGH-P PANKAJ GUPTA-P	PP-R DR RDSS KHARLIA-R
	0208 (STAY) (EXP - 12)			
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>				
97	CRL.R. 814/2015	STATE LOKESH KOTHARI & ANR.	PP-P	SK VERMA-R DEEPAK MENARIA-R DS PANWAR-R PRADEEP SHAH-R SP ARORA-R
	0205 (EXP - 12)			
<b>With</b>				
98	CRL.R. 88/2016	LOKESH KOTHARI STATE	DEEPAK MENARIA-P MRS UJJWAL TIWARI-P	
	0206 (ORDER)			
<b>FOR HEARING</b>				
99	CRL.M.PET. 2212/2016	GOVIND PRASAD SHARMA STATE & ORS.	NITIN OJHA-P	PP-R ARCHANA JOSHI-R
	0204 (STAY)			
100	CRL.A. 769/2013	KISHORE DAS & ANR. C.B.N.	RK CHARAN-P ABHISHEK CHARAN-P	NK RAI SPP-R
	0107 (EXP - 12)			
<b>With</b>				
101	CRL.A. 851/2013	DESH RAJ STATE	SK VERMA -P AVINASH BHATI-P	PP-R
	0107			

**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**  
**Court No :6**  
**HON'BLE MR. JUSTICE P.K. LOHRA**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Civil Misc. Appeals, SB Civil Second Appeals.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.M.A. 238/2001 1504	EXECUTIVE ENGINEER SHRI MARISH KUMAR & ORS	GAUTAM MAL BHANDARI-P NS RAJPUROHIT-P
<b>With</b>			
2	CIV.CRO.APP 8/2002 4200	HARISH KUMAR EXECUTIVE ENGINEER R.P.S.DAM RAWATBHATA	MS SINGHVI-P MUKUL SINGHVI-P NS CHARAN-P
3	C.M.A. 489/2001 0602	CHHATAR SINGH UNITED INDIA INSURANCE COM	GL CHOUDHARY-P MC BISHNOI-P NA RAJPUROHIT-P OP RAJPUROHIT-P
4	C.M.A. 552/2001 0603	MAHENDRA SINGH SMT.DEEPI DEVI & ORS	ANIL BHANDARI-P VIKRAM PUROHIT-R ANIL BACHHAWAT-R RAJESH PANWAR-R
5	C.M.A. 643/2001 0603 (STAY)	UNITED INDIA INSURANCE CO LTD TIKMA RAM	MANOJ BHANDARI-P RAJESH PANWAR-R BL TIWARI-R
6	C.M.A. 884/2001 0603	MAHESH KUMAR NAWAL SINGH & ORS	SANDEEP SARUPARIA-P SUDHIR SARUPARIA-P JAGDISH VYAS-R LALIT VYAS-R NK RASTOGI-R RK MEHTA-R VASUDEO VYAS-R
7	C.M.A. 1/2002 1101	PUKHRAJ SINGH RAMDEEN & ANR	GR PUNIA-P GR POONIA-P MS BHATI-P RS CHOUDHARY-P
8	C.M.A. 319/2002 1504 EX 8	U O I & ORS DK SHARMA & ANR	RAVI BHANSALI-P BM BOHRA-P JS RATHORE-P SS JODHA-P
<b>With</b>			
9	C.M.A. 134/2003 1504	DASHRATH KUMAR SHARMA U O I & ORS	RAMESHWAR HEDAU-P JK MISHRA-P RP PANDEY-P
10	C.M.A. 407/2002 1200 (STAY)	STATE KHAMESARA BROTHERS PVT LTD	GR GOYAL-P MAHIPAL CHOUDHARY-P SM TOSHANIWAL AGC-P KN JOSHI-R KAILASH JOSHI-R NS RAJPUROHIT, AGC-R RAJESH JOSHI-R



**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR HEARING</b>				
11	C.M.A. 590/2002	ORIENTAL INSURANCE CO.LTD., SMT. KISHNI & ORS.	BC MEHTA-P LALIT PAREEK-P MUKUL SINGHVI-P	RAJESH PANWAR-R {CAVEATOR}-R ANAND KHICHI-R BL TIWARI-R RS CHOUDHARY-R
	0603 EX 10			
12	C.M.A. 626/2002	BAKSHA RAM LADU SINGH & ORS.	RAJESH PANWAR-P SK SANKHALA-P	J GEHLOT-R JAGDISH VYAS-R LALIT VYAS-R VASUDEO VYAS-R
	0603 A/W CMA 726/02 DECIDED			
<b>With</b>				
13	C.M.A. 632/2002	OM PRAKASH LADU SINGH & ORS.	RAJESH PANWAR-P	BS BHATI-R  DS BHATI-R JAGDISH VYAS-R VASU DEO VYAS-R
	0603			
<b>With</b>				
14	C.M.A. 745/2002	LADHU SINGH & ANR BAKSHA RAM & ANR	G SANKHALA-P J GEHLOT-P RS RAJPUROHIT-P S CHOUHAN-P	RAJESH PANWAR-R  JAGDISH VYAS-R RAJESH PANWAR-R SK SANKHALA-R SK SANKHLA-R VASUDEO VYAS-R
	0603 (STAY)			
<b>With</b>				
15	C.M.A. 751/2002	LADHU SINGH & ANR OM PRAKASH & ANR	G SANKHLA-P J GEHLOT-P RS RAJPUROHIT-P S CHOUHAN-P	VASUDEO VYAS-R  JAGDISH VYAS-R RAJESH PANWAR-R SK SANKHALA-R
	0603 (STAY)			
16	C.Ind.APPL 64/1996	DISTT COLLECTOR SGNR KEWAL KRISHNA	PRIKSHIT NAYAK-P ANNARAM GODARA-P	VIJAY KUMAR AGGARWAL-R (CAVEATOR)-R BM AGGARWAL-R RN UPADHYAY-R SUMEET MEHTA-R
	3900			
<b>With</b>				
17	C.Ind.APPL 61/2003	BALRAM & ANR STATE	BM AGGARWAL-P  VIJAY AGGARWAL-P	P NAYAK-R  G.A.-R
	3900			
<b>FOR ADMISSION - FRESH WITH STAY</b>				
18	CRL.M.PET. 1047/2017	RAMRAJ SONI STATE	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	PP-R
	0204 (STAY) (EXP - 5)(EXP-9) (EXP 12)			
19	C.M.A. 1129/2015	STATE OF RAJ. THROUGH EXECUTIVE ENGG. M/S ASHOK KUMAR & ANR.	KD SINGH BOPARAI, DY. GC-P	DR RAKESH SINHA-R
	1200 (STAY)			

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION - FRESH WITH STAY</b>			
20	C.M.A. 1138/2015  1200 (STAY) EX 8,9	B.P.C.L & ORS. M/S P.C. JAT & BROTHERS	SUNIL BENIWAL-P SHANKER RAJPUROHIT-P
21	C.M.A. 2230/2016  1200 (STAY)	STATE OF RAJ. THROUGH EXECUTIVE ENGG. M/S SINGH AND ASSOCIATES	NA RAJPUROHIT, AGC-P  REKHA BORANA-R NS RAJPUROHIT, AGC-R
<b>With</b>			
22	C.M.A. 811/2017  1200	M/S SINGH & ASSOCIATES STATE & ANR	REKHA BORANA-P  NS RAJPUROHIT-R
23	C.M.A. 2812/2017  4000 (STAY)	MAHIPAL SINGH SAJJAN SINGH & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P
24	C.M.A. 3038/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. SAROJ & ORS.	NK JOSHI-P CS PUROHIT-P KK KALLA-P
25	C.M.A. 3090/2017  4000 (STAY)	LRS OF MADAN LAL LRS OF GENDI BAI & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P SR JOSHI-P
26	C.M.A. 3294/2017  1504 (STAY)	MAZID KHAN MIRGI DEVI & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
27	C.M.A. 3331/2017  0603 (STAY)	UNITED INDIA INSURANCE COM. LTD KISTURI & ORS.	ANIL KAUSHIK-P
28	C.M.A. 3332/2017  0603 (STAY)	UNITED INDIA INSURANCE COM. LTD POOJA & ORS.	ANIL KAUSHIK-P
29	C.M.A. 3333/2017  0603 (STAY)	UNITED INDIA INSURANCE COM. LTD NARAYAN SINGH & ORS.	ANIL KAUSHIK-P  RAJESH PANWAR-R
30	C.M.A. 3337/2017  0603 (STAY)	UNITED INDIA INSURANCE COMPANY LIMITED, JATIN SANKHLA & ORS.	ANIL KAUSHIK-P  RAJESH PANWAR-R
31	C.IInd.APPL 48/2012  3900 (STAY)	LAKHMI CHAND MUNICIPAL BOARD, SADULSAHAR	RAKESH MATORIA-P ASHOK KUMAR JAIN-P RAKESH MATORIA-P SK DADHICH-P
32	C.IInd.APPL 159/2013  3900 (STAY)	SHYAM SUNDER & ORS. BHOLE RAM & ORS.	HARISH PUROHIT-P
33	C.IInd.APPL 309/2015  3900 (STAY)	SATYANARAYAN MUNICIPAL COUNCIL, UDAIPUR & ANR.	SAJJAN SINGH-P  ANURAG SHUKLA-R

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION - FRESH WITH STAY</b>			
34	C.IInd.APPL 67/2016	RAM SINGH & ANR. SARDAR SINGH	AL DAVE-P GIRISH SANKHALA-P GS SANKHLA-P KAMALASH-P RAJENDRA S SANKHALA-P
	3900 (STAY)		
35	C.IInd.APPL 132/2016	MAHENDRA SINGH RAJPAL	SK VERMA-P PRITAM JOSHI-P
	3900 (STAY)		
36	C.IInd.APPL 128/2017	OMPRAKASH & ANR. RIJHI BAI & ORS.	AJEET DAIYA-P SUBODH JANGID-P
	3900 (STAY)		RAVINDRA SINGH-R PAWAN SINGH-R RAN DEV SINGH-R
37	C.IInd.APPL 149/2017	HARIOM SINGH SMT. RENU SOLANKI	KULDEEP PUROHIT-P
	3900 (STAY)		
38	C.IInd.APPL 178/2017	JABAR SINGH STATE OF RAJASTHAN	VS MERTIYA-P SUBODH JANGID-P
	3900 (STAY)		
39	C.IInd.APPL 326/2017	GANESH LAL MEGHWAL CHAGAN LAL & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P
	3900 (STAY)		
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>			
40	C.M.A. 2771/2011	SMT.ANSABAI & ANR. VIJAY SINGH & ANR.	GS RATHORE-P RS MANKAD-P SURESH JOSHI-P
	0603		VD VYAS-R DEELIP KAWADIA-R J. VYAS-R LALIT VYAS-R SP ARORA-R
41	C.M.A. 332/2012	SMT.LEELA BAI & ORS. SOODA RAM & ORS.	BK BHATNAGAR-P PR PRAJAPAT-P SHEETAL KUMBHAT-P SURESH KUMBHAT-P
	0603		JAGDISH VYAS-R IR CHOUDHARY-R RN CHOUDHARY-R
42	C.M.A. 689/2014	M/S BALVEER KUMAR U.O.I.& ANR.	DC SHARMA-P RAJU CHAYNAN-P TS CHAMPAWAT-P
	1200		
43	C.M.A. 2500/2015	RANA RAM & ANR. YAKUB KHAN & ORS.	RAKESH ARORA-P RAKESH ARORA-P VINAY ARORA-P
	0603		
44	C.M.A. 509/2016	SMT. GEETA ROD SINGH & ORS.	RAVINDRA PALIWAL-P
	0603		
45	C.M.A. 1925/2016	KAILASH CHANDRA PRAMOD KUMAR & ANR.	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P
	0603		
46	C.M.A. 3135/2017	SMT. BIMLA MEENA MOHAN SINGH & ORS.	RAKESH MATORIA-P DEEPAK KorpAl-P SHAKUNTLA MATORIA-P
	0603		
47	C.M.A. 3191/2017	SUKHRAJ REWASHANKAR & ANR.	TR CHOUDHARY-P
	4000		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION - FRESH WITHOUT STAY</b>				
48	C.M.A. 3322/2017  0603	SMT. DALI BAI & ORS. D.M., ORIENTAL INS. CO. LTD. & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
49	C.M.A. 3323/2017  0603	PRASANNA KUMARI & ORS. UNITED INDIA INSURANCE CO. LTD. & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P	
50	C.Ind.APPL 119/2016  3900	DILIP SINGH COMMISSIONER (NORTH) JDA & ANR.	J GEHLOT-P ADITY GEHLOT-P KK BHATI-P RS RAJPUROHIT-P VK SHARMA-P	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
51	CRL.M.PET. 2805/2016  0204 (STAY) (ACD) (EXP- 5,8,9,12)	DR ASHOK SINGHVI STATE	ANIL BHANSALI-P	PP-R
52	C.M.A. 1454/2014  0603 (STAY)	RAJESH KUMAR & ANR. SMT.KAUSHLYA & ORS.	PET.SELF-P AR BENIWAL-P MANJEET GODARA-P S RAJPUROHIT-P SUNIL BENIWAL-P	JAGDISH VYAS-R LALIT VYAS-R RAJENDRA CHARAN-R SR GODARA-R
53	C.M.A. 2379/2016  0603	MOHIT SAHOO PANKAJ SRIMALI & ORS.	JVS DEORA-P JVS DEORA-P	SURENDRA PALIWAL-R ANIL BACHHAWAT-R
54	C.M.A. 74/2017  0603	SMT. NATHI DEVI KHATIK & ORS. HARNEK SINGH & ORS.	RAJESH PANWAR-P M S SONI-P	VIKAS BIJARNIA-R SUDESH BIJARNIA-R VISHAL SINGHAL-R
<b>With</b>				
55	C.M.A. 111/2016  0602 (STAY)	RAJA RAM HIMANSHU	SUNIL BENIWAL-P  SAHEE RAM MUNDEL-P SHANKER RAJPUROHIT-P	JS BHALERIA-R
56	C.M.A. 1863/2017  4000 (STAY)	SMT. NAVAL HEERA LAL & ORS.	NARENDRA THANVI-P ASHOK THANVI-P	MC BISHNOI-R
57	C.M.A. 2879/2017  1200 (STAY)	HINDUTAN ZINC LTD. DOSHION LIMITED	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P MANVENDRA KS BHATI-P SHRIDHAR MEHTA-P	SANJAY NAHAR-R
58	C.Ind.APPL 30/2016  3900 (STAY)	CHHOGA MANGI LAL	HEMANT JAIN-P MAHIPAL SINGH-P	SANDEEP SARUPARIA-R SUDHIR SARUPARIA-R
59	C.Ind.APPL 254/2016  3900 (STAY)	GOPI RAM DALA RAM & ANR.	LD GAUR-P	MAHAVEER BISHNOI-R
60	C.Ind.APPL 279/2017  3900 (STAY)	SMT. ANJANA DEVI URBAN IMPROVEMENT TRUST, BHILWARA	SANJAY NAHAR-P	SANDEEP SHAH-R PRADEEP SHAH-R
<b>FOR ORDERS - DEFECT CASES</b>				

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFECT CASES</b>				
61	C.M.A. 3084/2017  0603	NATIONAL INSURANCE CO. LTD. MANJU DEVI & ORS.	VIPUL SINGHVI-P RR ANKIYA-P	
<b>FOR ORDERS</b>				
62	CIV.CRO.APP 1/2015  4200 IN CSA 47/2013	GOPAL HARI NARAIN & ANR.	NARPAT SINGH-P	
<b>With</b>				
63	C.IInd.APPL 47/2013  3900 (STAY)	HARI NARAIN LRS.OF BADRI NARAIN & ANR.	VD DADHICH-P  N THANVI-P	NARPAT SINGH-R
64	C. RES 28/2017  4200 IN CMAP 82/2016 IN CSA 27/1994	ASHA RAM PUSHKARNA BRAHMIN BHIMJI KA MOHALA & ANR	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P	SD RAJPUROHIT-R HS CHAMPAWAT-R R S RAJPUROHIT-R SMT BHAGYAWANTI-R
65	SUSP. OF SENT.(APP) 889/2017  0107 2ND BAIL BEFORE IN CRLA 531/2016	MUKESH KUMAR STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P VISHNU LAL SHREEMALI-P	PP-R
66	C.M.A. 1853/2004  1200 (STAY)	STATE OF RAJ. & ANR M/S PARNAMI CONSTRUCTION CO LTD. & ANR	NM LODHA-P A.A.G.-P	RANJEET JOSHI-R RANJEET JOSHI-R VIKRAM SHARMA-R
67	C.M.A. 1163/2006  1600 (STAY) EX 9,10	HINDUSTAN PETROLEUM CORPORATION LIMITED GOPAL LAL & ORS	RAJENDRA MEHTA-P BL CHOUDHARY-P LALIT PAREEK-P MANOJ BHANDARI-P MOHIT CHOUDHARY-P PRATEEK SURANA-P RAMIT MEHTA-P SANJAY NAHAR-P SUNIL BENIWAL-P	RS SALUJA-R ANIRUDH KHATRI-R HS SHEKHAWAT-R MANISH SHSODIA-R MANISH SISODIA-R PIYUSH CHAUHAN-R SHAIENDRA KUMAR-R
<b>With</b>				
68	C.M.A. 1538/2005  1600 (STAY)	HINDUSTAN PETROLEUM CORPORATION LIMITED GANESH & ORS	R MEHTA-P  LALIT PAEEK-P MANOJ BHANDARI-P SANJAY NAHAR-P	RS SALUJA-R  HS SHEKHAWAT-R
69	C.M.A. 144/2010  1002	MANISH NEELU @ BHAVIKA	DR.SACHIN ACHARYA-P PRAMILA ACHARYA-P RAKESH CHOTIA-P	RAJESH CHOUDHARY-R HAIDER AGHA-R PANKAJ GUPTA-R RAJESH SHAH-R
70	C.M.A. 529/2012  0603 (STAY)	I.C.I.C.I.LOMBARD G.I.C.LTD. SMT.BHAMARI BAI & ORS.	VINAY KOTHARI-P	MANISH PITALIYA-R
71	C.M.A. 1885/2012  0603	SMT. KANTA & ORS. SARVESH KUMAR & ORS.	RAVI PANWAR-P ASHOK BHATI-P	

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
<b>With</b>				
72	C.M.A. 1931/2012  0603	PUKH RAJ & ORS. RELIANCE G.I.C.LTD.& ORS.	RAVI PANWAR-P	
73	C.M.A. 318/2013  4000 (STAY)	NAGINA & ORS. NAVRATAN MAL & ORS.	PK BOHRA-P NIRAJ KUMAR JAIN-P	KL KHATRI-R SUNIL BENIWAL-R SUNIL RANWHA-R
74	C.M.A. 253/2014  0603	SUGAN KANWAR & ORS. KAN SINGH & ORS.	VIPIN MAKKAD-P GAJENDRA SHEKHAWAT-P	ADITYA SINGHI-R JAGDISH VYAS-R
75	C.M.A. 106/2015  0603	KAMLA DEVI & ORS. ARVIND KUMAR & ORS.	RAVI PANWAR-P	
76	C.M.A. 1414/2015  0603	BHURIDEVI & ORS. BHARAT KUMAR & ORS.	RAVI PANWAR-P	
77	C.M.A. 1560/2015  0603	RAM LAL & ORS. THE NEW INDIA ASSURANCE CO. LTD & ORS.	MANISH PITALIYA-P HARI SINGH-P	SANJEEV JOHARI-R DEELIP KAWADIA-R
78	C.M.A. 1858/2015  4000 (STAY)	CHUNARAM NENARAM & ORS.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI -P	
79	C.M.A. 954/2016  0603 (STAY)	RELIANCE GEN. INS. CO. LTD. SMT. TANSUKH & ORS.	TRS SODHA-P	NS KHILERI-R
80	C.M.A. 1404/2016  0603	PRESTA & ORS. NARENDRA KUMAR & ORS.	RAVI PANWAR-P	
<b>With</b>				
81	C.M.A. 1246/2016  0603	KHUMPAL SINGH NARENDRA SINGH & ORS.	RAVI PANWAR-P	
82	C.M.A. 2894/2016  0603	AAKASH @ VIJAY SINGH PREM RATAN & ORS.	HR CHAWLA-P SUNIL KUMAR-P	
83	C.M.A. 809/2017  0603	PRAHLADRAM & ANR. PUNMARAM & ORS.	RAVI PANWAR-P VIKRAM AGARWAL-P	
84	C.M.A. 939/2017  0603 (STAY)	UNITED INDIA INSURANCE CO. LTD. SMT. GEETA & ORS.	ANIL BACHHAWAT-P MP GOSWAMI-P SR PALIWAL-P	RAVI PANWAR-R
85	C.M.A. 1107/2017  0603 (STAY)	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. PRADEEP & ANR.	DHANPAT CHOUDHARY-P	SUBHASH CHOUDHARY-R
86	C.M.A. 2099/2017  0603 (STAY)	RATISH KUMAR & ANR. OM PRAKASH & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	ANIL KAUSHIK-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
87	C.M.A. 657/2017	RATISH KUMAR & ANR. GOURA & ORS.	RS CHOUDHARY-P  SK SANKHLA-R  BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P
	0603 (STAY)		
<b>With</b>			
88	C.M.A. 1382/2017	UNITED INDIA INSURANCE CO. LTD. SMT. GORA & ORS.	SUNIL A VYAS-P  SK SANKHLA-R  RS CHOUDHARY-R
	0603 (STAY)		
<b>With</b>			
89	C.M.A. 1981/2017	UNITED INDIA INSURANCE CO. LTD. OM PRAKASH & ORS.	ANIL KAUSHIK-P  RS CHOUDHARY-R
	0603 (STAY)		
90	C.M.A. 2840/2017	MADU RAM RAM PRATAP & ORS.	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	4000 (STAY)		
91	C.Ist.Appl 379/2016	STATE OF RAJASTHAN & ORS. CHANDUDI & ORS.	NS RAJPUROHIT, AGC-P  RAMESH BHADU-R
	2900 (STAY) EX 10		
92	C.Ist.Appl 414/2016	STATE OF RAJASTHAN & ORS. BARJU DEVI & ORS.	NS RAJPUROHIT, AGC-P  UMAID SINGH BANWARLA-R
	2900 (STAY) EX 10		
<b>With</b>			
93	C.Ist.Appl 382/2016	STATE OF RAJASTHAN & ORS. GEETA & ORS.	NS RAJPUROHIT, AGC-P  UMMED SINGH BANWARLA-R
	2900 (STAY)		
<b>With</b>			
94	C.Ist.Appl 383/2016	STATE OF RAJASTHAN & ORS. PUKHA RAM & ANR.	NS RAJPUROHIT, AGC-P  RAMESH BHADU-R  UMMED SINGH BANWARLA-R
	2900 (STAY)		
<b>With</b>			
95	C.Ist.Appl 389/2016	STATE OF RAJASTHAN & ORS. AABIDA & ORS.	NS RAJPUROHIT, AGC-P
	3800 (STAY)		
<b>With</b>			
96	C.Ist.Appl 117/2017	THE STATE OF RAJASTHAN & ORS. MOHAN KUMAR MUNNA & ORS.	NARENDRA SINGH RAJPUROHIT-P
	2900		
<b>With</b>			
97	C.Ist.Appl 121/2017	THE STATE OF RAJASTHAN & ORS. MOHAN KUMAR & ANR.	NARENDRA SINGH RAJPUROHIT-P
	2900		
98	C.IInd.APPL 96/1980	GABBOO LAL & ORS RAM JAP & ORS.	MANISH SISHODIA-P SURESH SHRIMALI-P  JK BHAIYA-R SAJJAN SINGH-R
	1103 (STAY)		

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
99	C.Ind.APPL 371/1998	SMT. KAN KANWARI & ORS SITA RAM & ORS	AK RAJVANSHY-P BL BHATI-P  RK THANVI-R MANOJ GEHLOT-R SD PUROHIT-R SUNIL BENIWAL-R
	3900		
100	C.Ind.APPL 322/2001	ISHAK MOHD NATH MAL & ORS	PRADEEP SHAH-P HEERA SINGH-P SANDEEP SHAH-P  MOHD ASLAM-R AK MEHTA-R AR MEHTA-R NM LODHA-R OP MEHTA-R VD DADHICH-R
	3900 (STAY)		
101	C.Ind.APPL 253/2011	SHANTI LAL PRAKASH CHANDRA & ORS.	DEELIP KAWADIA-P GS RATHORE-P RS MANKAD-P  MANISH SHISHODIA-R MANISH SHISHODIA-R
	3900		
102	C.Ind.APPL 774/2011	KARTAR KAUR & ANR. STATE THROUGH COLLECTOR & ORS.	SL JAIN-P ABHINAV JAIN-P CS KOTWANI-P  MS RATHORE-R HAMENT JAIN-R HEMANT JAIN-R SUDHIR SARPARIA-R SUDHIR SARUPARIA-R
	3900 (STAY)		
103	C.Ind.APPL 244/2016	SATYANARAIN SHANKER SINGH & ANR.	VN KALLA-P
	3900 (STAY)		
104	C.Ind.APPL 67/2017	RAMNIWAS & ORS. GAURU RAM	BHANU PRAKASH MATHUR-P
	3900 (STAY)		
105	CRL.M.(BAIL) 8713/2017	CHALAKDAN STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P  PP-R RIPUDAMAN SINGH-R
	0202 2ND BAIL BEFORE		
106	CRL.M.(BAIL) 10102/2017	KAILASH STATE	RK CHARAN-P ABHISHEK CHARAN-P  PP-R
	0202 2ND BAIL BEFORE		
107	CRL.M.(BAIL) 10439/2017	IRSHAD @ IMUU STATE	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P  PP-R
	0202 2ND BAIL BEFORE		
108	CRL.M.(BAIL) 10606/2017	BALVINDRA SINGH @ PARAS STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P  PP-R
	0202 2ND BAIL BEFORE		
109	CRL.M.(BAIL) 10822/2017	GOPAL STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P  PP-R
	0202 2ND BAIL BEFORE		
110	CRL.M.(BAIL) 10933/2017	AMEEN KHAN & ORS. STATE	SUMER SINGH RATHORE-P BHEEKH SINGH BHATI-P KL CHOUHAN-P  PP-R
	0202 2ND BAIL BEFORE		
111	CRL.M.(BAIL) 10996/2017	ASHOK KUMAR STATE	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P  PP-R
	0202 3RD BAIL BEFORE		



**Daily Caselist(Filtered)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
112	CRL.M.(BAIL) 11021/2017 0202 2ND BAIL BEFORE	IKRAM MOHD. STATE	VISHAL SHARMA-P MAHIPAL CHARAN-P
113	CRL.M.(BAIL) 11065/2017  0202 2ND BAIL BEFORE	RAJESH STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
114	CRL.M.(BAIL) 11189/2017 0202 2ND BAIL BEFORE	DUDARAM STATE	SURESH GAUR-P
115	CRL.M.(BAIL) 11308/2017 0202 2ND BAIL BEFORE	VELA RAM STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
116	CRL.M.(BAIL) 11553/2017  0202 2ND BAIL BEFORE	SANTOSH STATE	BS RATHORE-P CHANDRASEN SINGH-P TS RATHORE-P
117	CRL.M.(BAIL) 11563/2017 0202 2ND BAIL BEFORE	PRADEEP MANDA STATE	BR GODARA-P BUDHA RAM-P
118	CRL.M.(BAIL) 11566/2017 0202 2ND BAIL BEFORE	RAJAT @ RANJEET STATE	YASHWANT ROY GHARU-P
119	CRL.M.(BAIL) 11578/2017 0202 2ND BAIL BEFORE	SMT KELI DEVI STATE	BK VYAS-P PREETY KESWANI-P
120	CRL.M.(BAIL) 11583/2017 0202 2ND BAIL BEFORE	SWAROOP RAM STATE	VIKAS BIJARNIA-P
121	CRL.M.(BAIL) 11587/2017 0202 2ND BAIL BEFORE	KALYAN SINGH STATE	LALIT BHANDARI-P VIRENDRA BHARTI -P
122	CRL.M.(BAIL) 11589/2017 0202 2ND BAIL BEFORE	REKHA RAM STATE	LR PUNIA-P RJ PUNIA-P
123	CRL.M.(BAIL) 11603/2017  0202 2ND BAIL BEFORE	BHAWANI SHANKAR STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
124	CRL.M.(BAIL) 11606/2017 0202 2ND BAIL BEFORE	MUKESH KUMAR STATE	VINEET JAIN-P
<b>With</b>			
125	CRL.M.(BAIL) 11063/2017  0202 2ND BAIL BEFORE	KESA RAM STATE	RAKESH MATORIA-P  DEEPAK KORPAL-P SHAKUNTLA MATORIA-P
<b>FOR HEARING</b>			

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR HEARING</b>				
126	C.M.A. 294/2004	JASMAIL KAUR & ORS GURDEO SINGH & ORS	HS SANDHU-P BS SANDHU-P	OP KALLA-R ANIL BACHAWAT-R BHARATH KHAKHARIA-R BHUVNESH CHHANGANI-R BP BOHRA-R
	0603			
127	C.IInd.APPL 355/2004	RATAN LAL & ANR. LR"S OF BHOJAMAL	LR MEHTA-P RAMIT MEHTA-P	RR NAGORI (CAVEATOR)-R
	0701			
128	C.IInd.APPL 267/2005	STATE THR. COLLECTOR,BIKANER & ORS VIJENDRA SINGH	SK VYAS-P GA-P	GR PUNIA-R RS CHOUDHARY-R
	0515			
129	C.IInd.APPL 303/2006	JAGDISH PRASAD & ANR LRS TEJ RAJ & ORS	G R SINGHVI-P OP MEHTA-P	UMESH MEWARA-R ASHOK PATEL-R JR PATEL-R
	3000			
130	C.IInd.APPL 48/2007	JAIN SHWETAMBAR MURTIPOOJAK SANGH S.TRUS CHVALESHWAR P.D.JAIN A.T.KHESTRA BAGUDAR	SANJAY NAHAR-P RAJESH SHAH-P	VINAY JAIN-R
	3900 EX-8			
131	C.IInd.APPL 91/2008	MUNICIPAL BOARD GULABPUR M.D.RAJ.SPINNING & GINNING MILLS LTD.	KAILASH JOSHI-P MANOJ BOHRA-P RAJESH JOSHI-P SMT KAUSAR PARVEEN-P	SANJAY NAHAR-R LALIT PAREEK-R
	3900 EX.5,8,10			
132	C.IInd.APPL 308/2008	STATE & ANR PREM PRAKASH & ORS	G A-P GA-P	SACHIN ACHRAYA-R SANDEEP SARUPURIA-R SUDHIR SARUPURIA-R
	3900			
<b>With</b>				
133	C.IInd.APPL 281/2006	LRS OF SHESH MAL PREM PRAKASH	SANDEEP SARUPARIA-P SUDHIR SARUPARIA-P	SACHIN ACHRAYA-R DR. GR KALLA, AGC-R
	3900			
134	C.IInd.APPL 70/2009	SATTAR KHAN & ORS. NARAYAN LAL	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P	OP MEHTA-R PRADEEP GEHLOT-R VD GAUR-R
	3900 (SENIOR CITIZEN)			
135	C.IInd.APPL 34/2010	KHYALI RAM SHYAMA DEVI & ORS.	HEMANT JAIN-P DEEPAK JAIN-P MAHIPAL SINGH-P	HR CHAWLA-R
	2800			
<b>With</b>				
136	C.IInd.APPL 286/2009	PRABHU DAYAL DURGA DEVI & ORS.	HEMANT JAIN-P DEEPAK JAIN-P MAHIPAL SINGH RATHORE-P	HR CHAWDA-R
	2800 (STAY)			
<b>With</b>				
137	C.IInd.APPL 41/2013	SHYAMADEVI PRABHUDAYAL & ORS	HR CHAWLA-P	HEMANT JAIN-R
	2800 (STAY)			
138	C.IInd.APPL 201/2011	SMT.ASHA DEVI NAGAR PALIKA MANDAL JAISALMER & ANR.	OP MEHTA-P PRADEEP GEHLOT-P VASUDEV GAUR-P	YASHWANT MEHTA-R
	3900			

**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>With</b>			
<b>139</b>	C.IInd.APPL 121/2011	MOHAN KHAN NAGAR PALIKA MANDAL JAISALMER & ANR.	OP MEHTA-P YASHWANT MEHTA-R PRADEEP GEHLOT-P VASUDEV GAUR-P
	3900 (STAY)		
<b>140</b>	C.IInd.APPL 268/2011	ANWAR HUSSAIN & ANR. KAMAL KISHORE	NK RASTOGI-P AJAY VYAS-R MANOJ KASHYAP-P AJAY VYAS-R R CHOUHAN-P Smt INDRANI RASTOGI-P
	0701		
<b>141</b>	C.IInd.APPL 62/2014	SMT.CHETAN KANWAR & ORS. JEEWAN LAL	VL THANVI-P BHARAT BOOB-R KS MEPHAWAT-P OP BOOB-R RK THANVI-P SHAILESH THANVI-P
	0702		

**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**  
**Court No :7**  
**HON'BLE MR. JUSTICE VIJAY BISHNOI**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

**SB Civil Writs(Miscellaneous) except matters assigned to SB – II.**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
1	C.W. 2415/1998  4300	NRAPENDRA PRAKASH SHARMA & ORS STATE & ORS	LEKHRAJ MEHTA-P MANISH SHISHODIA-P RAMIT MEHTA-P  CHAITANYA GEHLOT-R DR BHANDARI-R SR CHOUDHARY AGC-R TRILOK JOSHI-R UCS SINGHVI-R
2	C.W. 2752/1998  5200	SMT.MOHAN KANWAR ADDL. DISTT. COLLECTOR, PALI & ORS	G SANKHALA-P J GEHLOT-P KAMAL BHATI-P  BK BHATNAGAR-R
3	C.W. 3554/1998  1600	JALAM SINGH & ORS STATE OF RAJ. & ORS	ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P LK PUROHIT-P SURENDRA SINGH-P  BABULAL DARJI-R GA-R KL THAKUR AAG-R MUKESH RAJPUROHIT-R
4	C.W. 4313/1998  6300	SURJA RAM & ORS STATE & ORS	NITIN TRIVEDI-P MUKESH DAVE-P  BC MEHTA-R SM TOSHNIWAL-R
5	C.W. 20/1999  1507 [MISC.] EX.7	BRITE HENNA PRODUCTS R.P.F.C. & ANR	ANJAY KOTHARI-P  SN TIWARI-R ANIL BACHAWAT-R MR PAREEK-R NM LODHA-R YASHWANT MEHTA-R
<b>With</b>			
6	C.W. 19/1999  1507 [MISC.] EX-6	M/S.PARMANAND & CO. R.P.F.C. & ANR	ANJAY KOTHARI-P  SN TIWARI-R  US GEHLOT-R YASHWANT MEHTA-R
7	C.W. 2752/1999  3500	HANS RAJ & ANR STATE & ORS	NM LODHA-P  A.A.G.-R DR. SACHIN ACHARYA-R JK BHAIYA-R RAJENDRA VYAS-R
8	C.W. 4571/1999  5200 EX 3	RATAN SINGH & ANR. STATE & ORS.	SUNIL BENIWAL-P SUNIL BENIWAL-P  N TRIVEDI-R ANAND PUROHIT-R MR SINGHVI-R
9	C.W. 1007/2000  6300	SUGAN SINGH STATE OF RAJ AND OTHERS	KL PRAJAPAT-P PURSHOTTAM GEHLOT-P VISHAL SINGHAL-P  HSS KHARLIA-R BC MEHTA-R SANJAY DESHANTRI-R SL JAIN-R SM TOSHNIWAL-R SS DHILON-R
10	C.W. 1641/2000  5800 EX-4	SMT. MOHAN KANWAR ASST. REGISTRAR, CO-OP. SOCI.& ANR.	NITIN TRIVEDI-P  AS RATHORE-R SANJAY NAHAR-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
11	C.W. 4362/2000  4300	RAMRATAN & ANR UNION OF INDIA & ORS.	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P
12	C.W. 3562/2002  5300	M/S.BALAR FABRICS PVT. LTD.,PALI JODHPUR VIDHYUT VITRAN NIGAM LTD.& ORS	JL PUROHIT-P NS ACHARYA-P RAJEEV PUROHIT-P
13	C.W. 5542/2003  4300	SHRI VARUN SIKSHAN SANSTHAN STATE & ORS	JP JOSHI-P M RAJPUROHIT-P MRS RENUKA BOHRA-P SUNIL JOSHI-P TARUN JOSHI-P
<b>FOR ORDERS- DEFFECT CASES</b>			
14	WRIT REVIEW 32/2015  4200	BNSHI DHAR SANI STATE & ORS.	GIRISH SANKHALA-P
<b>FOR FRESH ADMISSION WITH STAY</b>			
15	C.W. 3197/2017  4300 (STAY) EX - 4,9	M/S VISHNU PRAKASH R. PUNGALIA LTD. STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P SUNIEL PUROHIT-P
16	C.W. 11291/2017  5400 (STAY)	NARESH TULSANI & ORS STATE & ORS	KAPIL PUROHIT-P ANIRUDH SINGH-P HIMANSHU PUROHIT-P
17	C.W. 11683/2017  0603 (STAY)	ABHILASH THE NEW INDIA INSURANCE CO. LTD. & ORS.	MAHAVEER BISHNOI-P SURENDRA BAGMALANI-P
18	C.W. 14203/2017  5200 (STAY)	GANESHARAM & ORS. STATE OF RAJASTHAN & ORS.	KAILSH JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P
19	C.W. 14869/2017  5200 (STAY)	TARA CHAND @ RAKESH KUMAR STATE OF RAJASTHAN & ORS.	RAJENDRA S CHUNDAWAT-P AMIT GAUR-P
20	C.W. 14879/2017  4300 (STAY)	SMT. PUSHPA GOYAL & ANR. SMT. NEHA	SHIVNATH SINGH RAJPUROHIT-P DHARMA RAM-P MAHIPAL RAJPUROHIT-P SOBHA RAJPUROHIT-P
21	C.W. 14999/2017  3100 (STAY)	RANVEER SINGH STATE BANK OF INDIA & ORS.	SL JAIN-P ABHINAV JAIN-P
22	C.W. 15346/2017  1600 (STAY)	SMT. SANGEETA JAIN STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P
23	C.W. 15351/2017  1600 (STAY)	UMAID RAJ JAIN STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P

**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR FRESH ADMISSION WITH STAY</b>				
24	C.W. 16334/2017  4300 (STAY)	PHED CONTRACTOR ASSOCIATION STATE OF RAJASTHAN & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P BHAWANI JAIPAL-P HL CHAUHAN-P	
25	C.W. 16418/2017  4300 (STAY)	AAVAS FINANCIERS LIMITED KAMLESH PAWAR & ANR.	DHANESH SARSWAT-P AMIT SARASWAT-P SHUBHAM MODI-P	
26	C.W. 16486/2017  5200 (STAY)	DEVI SINGH RAJPUROHIT & ANR. STATE OF RAJASTHAN & ORS.	SHIVNATH SINGH RAJPUROHIT-P DHARMA RAM PRAJAPAT-P MAHIPAL RAJPUROHIT-P SHOBHA RAJPUROHIT-P	RIPUDAMAN SINGH-R
27	C.W. 16488/2017  4300 (STAY)	ANIL MUNDARA S.E. AVVNL & ORS.	CP TRIVEDI-P DEEPAK NEHRA-P	
28	C.W. 16592/2017  4300 (STAY)	SMT. KAKKU PRAJAPAT & ANR. STATE OF RAJASTHAN & ORS.	SURESH GAUR-P MAHIPAL GARASNI-P	
29	C.W. 16595/2017  4300 (STAY)	DEVARAM HINDUSTAN PETROLEUM CORPORATION LTD & ORS	MUKESH RAJPUROHIT-P	
30	C.W. 16621/2017  1600 (STAY)	TULSI RAM STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P	
31	C.W. 16622/2017  1600 (STAY)	GHEESA & ORS. STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P	
32	C.W. 16623/2017  1600 (STAY)	BHEEKA RAM & ANR. STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P	
33	C.W. 16625/2017  1600 (STAY)	DHAGALA RAM & ORS. STATE OF RAJASTHAN & ORS.	PRADEEP SWAMI-P	
34	C.W. 16634/2017  4300 (STAY)	NATIONHAL LAW UNIVERSITY JODHPUR RAJ. INFORMATION COMMII., & ANR	RAJVENDRA SARSWAT-P	
35	C.W. 16681/2017  4300 (STAY)	MANISH OJHA & ANR. STATE OF RAJASTHAN & ANR.	DEEPIKA VYAS-P RAKESH ARORA-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
36	C.W. 16553/2017  4300	SONAM & ANR. STATE OF RAJASTHAN & ORS.	SD GOSWAMI-P	
37	C.W. 16567/2017  1600	SATA THE DIST.COLLECTOR,BARMER	VINOD PUROHIT-P AKSHEY SURANA -P SANJEET PUROHIT-P	
<b>FOR ORDERS</b>				
38	C.W. 2276/2001  6500 (2ND STAY)	RAJ KANWAR STATE OF RAJASTHAN & ORS.	S D RAJPUROHIT-P MRS B RAJPUROHIT-P RAJEEV PUROHIT-P RS DEO-P	GA-R AJAY PUROHIT-R

**Daily Causelist(Filtered)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
39	C.W. 8616/2008  6200 (STAY)	HINDUSTAN GUM AND CHEMICALS LTD. STATE & ORS	DR. SACHIN ACHARYA-P JP KULDEEP-P PRAMILA ACHARYA-P SP VAIRAGI-P	RAVI BHANSALI-R GA-R
40	C.W. 8416/2014  6300	BUDHRAM & ORS STATE & ORS.	NR BUDANIA-P SHASHANK JOSHI-P	SHARDUL BISHNOI-R SM TOSHANIWAL AGC-R
41	C.W. 1828/2015  5200 (STAY)	RAVINDRA SINGH BHATI STATE & ORS.	SUSHIL SOLANKI-P	
42	C.W. 4927/2015  5600 (STAY)	SHANTI VIJAY SIPANI & ORS STATE & ORS	SUSHIL SOLANKI-P DS SODHA-P KULDEEP MATHUR-P	RAJEEV PUROHIT-R DR.P DAVE-R
43	C.W. 6417/2015  3500 (STAY)	SHANKAR SINGH STATE & ORS	PRITAM SOLANKI-P	DR. SACHIN ACHARYA-R
44	C.W. 7627/2015  0603	JASWANT GAUTAM & ANR. UNION OF INDIA & ORS	DEVANAND SINGH-P	S R PALIWAL-R BP BOHRA-R
45	C.W. 13124/2015  6000 (STAY)	OM PRAKASH JAKHAR STATE & ORS	RAJESH CHOUDHARY-P RAJEEV CHOUDHARY-P VIPIN MAKKAD-P	MANISH SISODIYA-R NITESH MATHUR-R
<b>With</b>				
46	C.W. 13126/2015  6000 (STAY)	OM PRAKASH GODARA STATE & ORS	RAJESH CHOUDHARY-P	MANISH SISODIYA-R
47	C.W. 4421/2016  1600 (STAY)	KISHNARAM CHOUDHARY & ANR UNION OF INDIA & ORS	PRADEEP SHAH-P SANDEEP SHAH-P	VINIT SANADHYA-R
48	C.W. 860/2017  4300	RATAN LAL UNION OF INDIA	RAKESH ARORA-P NARESH SINGH-P	
49	C.W. 1835/2017  2203 (STAY)	GARIMA KHAROL SEEMA JAT & ORS	SAJJAN SINGH RATHORE-P RS SHEKHAWAT-P VS BHATI-P	RS SHEKHAWAT-R
50	C.W. 2453/2017  6800 (STAY)	AWINASH CHANDRA & ORS SAHDEV BHADU	RAJESH PANWAR-P MS SONI-P	SUNIL BENIWAL-R
51	C.W. 2743/2017  4300 (STAY)	URBAN IMPROVEMENT TRUST,UDAIPUR MANNRAM DANGI & ORS.	ANURAG SHUKLA-P	ML PUROHIT-R
52	C.W. 2745/2017  4300 (STAY)	MUNICIPAL CORPORATION,UDAIPUR MANNARAM DANGI & ORS.	ANURAG SHUKLA-P ANURAAG SHUKLA-P	ML PUROHIT-R
53	C.W. 3723/2017  4300 (STAY)	RAJ.STATE ROADWAYS EMPLOYEES UNION STATE OF RAJASTHAN & ORS.	AVINASH ACHARYA-P BINJA RAM JAJRA-P	HARISH PUROHIT-R
54	C.W. 5841/2017  5300 (STAY)	HINDUSTAN ZINC LIMITED STATE OF RAJASTHAN & ORS.	PUNIT SINGHVI-P DR SACHIN ACHARYA-P SHREYANSH MARDIA-P	KULDEEP MATHUR-R HARISH CHANDRA SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
55	C.W. 8092/2017	HINDUSTAN ZINC LIMITED STATE OF RAJASTHAN & ORS.	SHREYANSH MARDIA-P PUNIT SINGHVI-P RN MATHUR-P SHAAMBHAB MARDIA-P
	5300 (STAY)		HC SHARMA-R ABHISHEK SHARMA-R CP SONI-R KULDEEP MATHUR-R
56	C.W. 6728/2017	AATORI STATE OF RAJASTHAN & ORS.	DEEPAK BISHNOI-P
	5400 (STAY)		DR. PRATISTHA DAVE-R
57	C.W. 6930/2017	RAJENDRA KANWAR THE DIST.COLLECTOR, PALI & ORS.	VISHAL SHARMA-P MAHIPAL CHARAN-P
	5200 (STAY)		BS RATHORE-R PS RATHORE-R
58	C.W. 7887/2017	AMREEN & ANR. STATE OF RAJASTHAN & ORS.	RANJANA SHARMA-P MANJU CHOUDHARY-P RAJESH CHOUDHARY-P
	4300 (STAY)		SK VYAS-R IQBAL SHERANI-R
59	C.W. 9846/2017	GAJANAND & ANR STATE & ORS	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P
	5200 (STAY)		MUKESH PATODIA-R MANISH PATEL-R
60	C.W. 9898/2017	DISHI MALHOTRA & ORS CENTRAL BANK OF INDIA & ORS	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	3100 (STAY)		KL KHATRI-R
61	C.W. 11398/2017	BHOMA RAM STATE OF RAJASTHAN & ORS.	TRIBHUWAN SINGH-P
	5200 (STAY)		
62	C.W. 15373/2017	PUKHRAJ SUTHAR ADDI. COLLECTOR PALI & ORS	NITESH MATHUR-P
	5200 (STAY)		
63	C.W. 15426/2017	JASRAJ TIWARI STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P
	6200 (STAY)		
64	C.W. 15428/2017	AMBALAL STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P
	6200 (STAY)		
65	C.W. 15429/2017	RIZVI SHEESH MOHD.SHEIKH STATE OF RAJASTHAN & ORS.	MANISH SHISHODIA-P
	6200 (STAY)		
66	CRL.M.(BAIL) 11147/2016	LAXMAN STATE	BS CHARAN-P LAL SINGH-P VINOD KUMAR-P
	0202 3RD BAIL BEFORE		PP-R
67	CRL.M.(BAIL) 9669/2017	KULDEEP SINGH STATE	SURESH KUMBHAT-P BK BHATNAGAR-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0202 [2ND BAIL BEFORE]		PP-R
68	CRL.M.(BAIL) 11542/2017	DEVENDRA STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P
	0202 [2ND BAIL BEFORE]		



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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
69	CRL.M.(BAIL) 11555/2017 0202 [2ND BAIL BEFORE]	CHUNNI LAL STATE	RK CHARAN-P ABHISHEK CHARAN-P
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
70	C.W. 5184/2013  5400 (STAY)	HARENDER PAL & ANR STATE OF RAJ. & ORS	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P DEEPAK JETHWANI-P MEENU PUROHIT-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
71	C.W. 10855/2016  5400 (STAY)	RAJENDRA KUMAR AJMERA STATE & ANR	ARPIT BHOOT-P DC KHATRI-P PRATEEK CHARAN-P
<b>With</b>			
72	C.W. 10856/2016  5400 (STAY)	PRADEEP KUMAR KUMAWAT STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
73	C.W. 10857/2016  5400 (STAY)	PARMANAND SADHWANI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
74	C.W. 10867/2016  5400 (STAY)	DEVNAS SINDHI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
75	C.W. 10868/2016  5400 (STAY)	YOGESH KEDIA STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
76	C.W. 10869/2016  5400 (STAY)	SUNIL NYATI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
77	C.W. 10872/2016  5400 (STAY)	CHAND MAL SOMANI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
78	C.W. 10873/2016  5400 (STAY)	RAJ KUMAR DEVPURA STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P
<b>With</b>			
79	C.W. 10875/2016  5400 (STAY)	KALYAN MAL BHADHADHA STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P

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<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
<b>With</b>				
80	C.W. 10876/2016	RADHESHAYAM LAHOTI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	
	5400 (STAY)			
<b>With</b>				
81	C.W. 10879/2016	BHAGWAN SINGH RATHORE STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR PRATISHTHA DAVE GC-R
	5400 (STAY)			
<b>With</b>				
82	C.W. 10880/2016	LALIT JAMNANI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	
	5400 (STAY)			
<b>With</b>				
83	C.W. 10881/2016	MAHAVEER SINGH RATHORE STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR P DAVE AGC-R
	5400 (STAY)			
<b>With</b>				
84	C.W. 10884/2016	MAHAVEER NOLAKHA STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR PRATISHTHA DAVE GC-R
	5400 (STAY)			
<b>With</b>				
85	C.W. 10885/2016	KRISHAN GOPAL AGARWAL STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR PRATISHTHA DAVE GC-R
	5400 (STAY)			
<b>With</b>				
86	C.W. 10886/2016	YASHWANT KUMAR JAIN STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR. P DAVE-R
	5400 (STAY)			
<b>With</b>				
87	C.W. 10887/2016	VIJAY KUMAR SOMANI STATE & ANR	ARPIT BHOOT-P  DC KHATRI-P	DR. P DAVE-R
	5400 (STAY)			
88	C.W. 13761/2016	REWAT SINGH VIJAY SINGH & ORS	SHREYANSH MARDIA-P	SHANKER RAJPUROHIT-R MANISH PATEL-R
	5200 (STAY)			
89	C.W. 1632/2017	M/S BIKAJI FOODS INTERNATIONAL STATE OF RAJASTHAN & ORS.	SD VYAS-P ANIL VYAS-P AS RAJPUROHIT-P NS RATHORE-P SANJAY VYAS-P VEER SINGH-P	NARENDRA SINGH RAJPUROHIT-R NARENDRA SINGH RAJPUROHIT-R
	6700 (STAY)			
90	C.W. 2516/2017	INDRAJEET SINGH & ORS. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P SURENDRA THANVI-P	C S KOTWANI-R
	6300 (STAY)			
91	C.W. 2942/2017	MOHAMMED RAFIQUE STATE OF RAJASTHAN & ORS.	BHAVIT SHARMA-P HUKAM SINGH-P	DR. PRATISHTHA DAVE-R
	5400 (STAY)			

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<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
<b>92</b>	C.W. 4020/2017	BABU LAL & ORS. MUNICIPAL BOARD,BARMER & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P	SUSHIL KUMAR MATHUR-R DR. PRATISHTHA DAVE-R
	4300 (STAY)			
<b>93</b>	C.W. 4198/2017	SALIM KHAN RAJ.MARUDHARA GRAMIN BANK & ANR.	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P	
	3100 (STAY)			
<b>94</b>	C.W. 4496/2017	SUSHIL KUMAR & ORS STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P RDSS KHARLIA-P	
	6300 (STAY)			
<b>With</b>				
<b>95</b>	C.W. 1753/2017	SANDEEP SINGH & ORS. STATE & ORS.	RDSS KHARLIA-P  BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P	NS RAJPUROHIT AGC-R
	6300 (STAY)			
<b>With</b>				
<b>96</b>	C.W. 2376/2017	JASKARAN SINGH & ORS STATE OF RAJASTHAN & ORS.	SANJEET PUROHIT-P  RAJAT ARORA-P SURENDRA THANVI-P VINOD PUROHIT-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
<b>With</b>				
<b>97</b>	C.W. 2784/2017	DWARKA DAS & ANR. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P  SANJEET PUROHIT-P	N S RAJPUROHIT-R  NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
<b>With</b>				
<b>98</b>	C.W. 2896/2017	DARSHAN SINGH & ORS STATE & ORS	RDSS KHARLIA-P  BHAWANI SINGH-P HARVEER SIDHU-P SANJU DHANDIA-P SS DHILLON-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
<b>With</b>				
<b>99</b>	C.W. 2897/2017	RAJESH STATE & ORS	RDSS KHARLIA-P  BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			
<b>With</b>				
<b>100</b>	C.W. 2899/2017	SURENDER KUMAR STATE & ORS	RDSS KHARLIA-P  BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P	NARENDRA SINGH RAJPUROHIT-R
	6300 (STAY)			

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<b>With</b>			
101	C.W. 2900/2017	SUNIL KUMAR STATE & ORS	RDSS KHARLIA-P  BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P
	6300 (STAY)		NARENDRA SINGH RAJPUROHIT-R
<b>With</b>			
102	C.W. 2915/2017	SUKHDEV SINGH & ANR. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P  SANJEET PUROHIT-P
	6300 (STAY)		NARENDRA SINGH RAJPUROHIT-R
<b>With</b>			
103	C.W. 2918/2017	JASKARAN SINGH & ORS STATE & ORS	SANJEET PUROHIT-P  VINOD PUROHIT-P
	6300 (STAY)		NARENDRA SINGH RAJPUROHIT-R
<b>With</b>			
104	C.W. 2919/2017	BHUPENDRA SINGH & ORS STATE & ORS	SANJEET PUROHIT-P  VINOD PUROHIT-P
	6300 (STAY)		
<b>With</b>			
105	C.W. 2920/2017	SWARN SINGH & ORS STATE & ORS	SANJEET PUROHIT-P  VINOD PUROHIT-P
	6300 (STAY)		NARENDRA SINGH RAJPUROHIT-R
<b>With</b>			
106	C.W. 4880/2017	UGHAM SINGH & ORS. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P  SANJEET PUROHIT-P
	6300 (STAY)		
<b>With</b>			
107	C.W. 6620/2017	SUKWINDER KAUR & ORS. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P  SANJEET PUROHIT-P
	6300 (STAY)		
<b>With</b>			
108	C.W. 7602/2017	VIJAY RSRTC & ANR.	RICHIN SURANA-P GAURAV VYAS-P SHEKAR MEWARA-P
	4300 (STAY)		HARISH PUROHIT-R HARISH PUROHIT-R RS SALUJA-R
<b>With</b>			
109	C.W. 8308/2017	ATMA RAM & ORS. STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	6300 (STAY)		NS RAJPUROHIT-R
<b>With</b>			
110	C.W. 9742/2017	GOPI RAM RAISINGHNAGAR S.B.V.BANK LTD. & ANR	LK RAMDHARI-P LK PUROHIT-P RR MUNDHAN-P
	5800 (STAY)		B S SANDHU-R
<b>With</b>			
111	C.W. 10854/2017	SMT. AZI BAI THE JUDGE,MACT,UDAIPUR & ANR.	JVS DEORA-P
	0603		

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<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
112	C.W. 10880/2017	SHRI SUNNY KUMAR KUMAT SMT. MONIKA	ANUJ SAHLOT-P ARUN DADHICH-P NAMITA SAHLOT-P	
	1003 (STAY)			
113	C.W. 11636/2017	MAYANK AGARWAL & ORS. UNION OF INDIA & ORS.	OM PRAKASH KUMAWAT-P DINESH K KUMAWAT-P MOHD IQBAL-P MOHD SAJID-P	
	1600 (STAY)			
114	C.W. 13306/2017	SMT. DEVI STATE & ORS	TRIBHUWAN SINGH-P	
	5200 (STAY)			
115	C.W. 15766/2017	SMT. RAM KANWAR & ANR. THE JODHPUR DEVE.AUTHORITY & ORS.	JAMWANT GURJAR-P KUBER CHOUDHARY-P	MANOJ BHANDARI-R
	5600 (STAY)			
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
116	C.W. 384/2006	BIRLA CORPORATION LIMITED STATE & ORS.	M SHISHODIA-P GK RATHORE-P KL KELA-P VIKAS BALIA-P	SG OJHA-R
	1600			
117	C.W. 1085/2013	MOHAMMAD JHAKI STATE OF RAJ. & ORS.	MAHESH JOSHI-P SUNIL JOSHI-P VD DADHICH-P	MS PANWAR-R RAJESH CHAUDHARY-R
	1600 (STAY)			
118	C.W. 13849/2013	SHALINI GADWAL BHARAT PETROLEUM CORPN. LTD.,& ORS	PRADEEP SHAH-P MRS P SHAH -P SANDEEP SHAH-P	SUNIL BENIWAL-R
	4300 (STAY)			
119	C.W. 4878/2014	YUVRAJ SINGH SANDU UNION OF INDIA & ORS	DR. NUPUR BHATI-P PAWAN SINGH-P RAVENDRA SINGH-P	SAJJAN SINGH-R OP MEHTA-R RAVI BHANSALI-R SP SHARMA-R
	4300 (STAY)			
120	C.W. 7446/2014	BHAGADI LAL STATE & ORS.	RS CHUNDAWAT-P TRIBHUVAN SINGH-P	MANISH PATEL AGC-R
	5200 (STAY)			
<b>With</b>				
121	C.W. 7445/2014	ROOP LAL STATE & ORS.	RS CHUNDAWAT-P TRIBHUVAN SINGH-P	MANISH PATEL AGC-R
	5200 (STAY)			
<b>With</b>				
122	C.W. 7447/2014	MANGI LAL STATE & ORS.	RS CHUNDAWAT-P TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
123	C.W. 7449/2014	NATHU LAL STATE & ORS.	RS CHUNDAWAT-P TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
124	C.W. 7457/2014	CHATURBHUU STATE & ORS.	RS CHUNDAWAT-P TRIBHUVAN SINGH-P	
	5200 (STAY)			

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<b>With</b>				
125	C.W. 7458/2014	DEVI LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
126	C.W. 7459/2014	CHUNNI LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	MANISH PATEL AGC-R
	5200 (STAY)			
<b>With</b>				
127	C.W. 7462/2014	PANNA LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
128	C.W. 7463/2014	VAGADIYA STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
129	C.W. 7464/2014	VARDHA STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
130	C.W. 7699/2014	UNKAR LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	MANISH PATEL AGC-R
	5200 (STAY)			
<b>With</b>				
131	C.W. 7700/2014	UNKAR STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN GUPTA-P	MANISH PATEL AGC-R
	5200 (STAY)			
<b>With</b>				
132	C.W. 7798/2014	RATAN LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
133	C.W. 7799/2014	KISHAN LAL STATE & ORS.	RS CHUNDAWAT-P  TRIBHUVAN SINGH-P	
	5200 (STAY)			
<b>With</b>				
134	C.W. 6895/2015	ALL INDIA ASSOCIATION UNION OF INDIA & ORS.	JK KAUSHIK-P AK KAUSHIK-P	AK RAJVANSHY-R
	4300 (STAY)			
<b>With</b>				
135	C.W. 8707/2015	BHARTIYA POSTAL EMPLOYEES ASSO. -GROUP C, UNION OF INDIA & ORS	JK KAUSHIK-P JK MISHRA-P	AK RAJVANSHY-R
	4300 (STAY)			
<b>With</b>				
136	C.W. 9507/2015	TAKHAT SINGH STATE & ORS	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P	PANNEY SINGH-R DR. SACHIN ACHARYA-R NS RAJPUROHIT-R
	4300 (STAY)			

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<b>With</b>				
137	C.W. 9506/2015	CHHAILU SINGH STATE & ORS	OP MEHTA-P  PRADEEP GEHLOT-P VD GAUR-P	PANNEY SINGH-R  DR. SACHIN ACHARYA-R NARENDRA SINGH RAJPUROHIT-R
		4300 (STAY)		
<b>With</b>				
138	C.W. 9508/2015	OM PRAKASH STATE & ORS	OP MEHTA-P  PRADEEP GEHLOT-P VD GAUR-P	PANNEY SINGH-R  DR. SACHIN ACHARYA-R
		4300 (STAY)		
139	C.W. 8802/2016	ISHWAR PRASAD TIWARI INDIAN OIL CORPORATION LTD. & ORS.	NIMESH SUTHAR-P	SANDEEP SHAH-R
		4300 (STAY)		
140	C.W. 8899/2016	M/S. SIDHI VINAYAK CONSTRUCTION, AKOLI STATE & ORS	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	MANISH PATEL AGC-R
		5200 (STAY)		
141	C.W. 14068/2016	DIVAKAR DEORA SMT. SANGEETA	BHANWAR SINGH GAUR-P AR JAYA MURLI-P MANOJ BOHRA-P	J GEHLOT-R
		1008		
142	C.W. 14252/2016	SMT KAMLA DEVI KANCHAN KANWAR & ANR	AKHILESH RAJPUROHIT-P DEEPAK CHANDAK-P	PRITAM JOSHI-R MANISH PATEL AGC-R
		2203 (STAY)		
143	C.W. 70/2017	SMT. MEENA DEVI SMT. VIJLA & ORS	BL TIWARI-P AKSHAY TIWARI-P	RAJESH PARIHAR-R VISHAL RAJ MEHTA-R
		2203 (STAY)		
144	C.W. 2482/2017	SHRIJAIN SHWETAMBER NAKODA PAR. TIRTH JVVNL JODHPUR & ORS	SHARDA KOTHARI-P LALIT PAREEK -P	KULDEEP MATHUR-R ABHISHEK SHARMA-R
		5300 (STAY)		
145	C.W. 2486/2017	M/S. NARENDRA TRADING COMPANY STATE & ORS	ARPIT BHOOT-P DC KHATRI-P NAVEEN GAUR-P PRATIK CHARAN-P VARTIKA MEHRA-P	LK PUROHIT-R BHARAT DUTT SHARMA-R
		6200 (STAY)		
146	C.W. 3381/2017	NARESH ANEJA & ANR. ORIENTAL BANK OF COMMERCE & ORS.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	GIRISH JOSHI-R DS THIND-R
		3100 (STAY)		
147	C.W. 4045/2017	MEGHRAJ & ORS. THE DISTRICT COLLECTOR,UDAIPUR & ORS.	SURESH SHRIMALI-P RISHABH SHRIMALI-P	SP ARORA-R MANISH PATEL-R
		5200 (STAY)		
<b>With</b>				
148	C.W. 4046/2017	MEGHRAJ & ORS. THE DISTRICT COLLECTOR,UDAIPUR & ORS.	SURESH SHRIMALI-P  RISHABH SHRIMALI-P	SP ARORA-R
		5200 (STAY)		

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<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
<b>With</b>				
149	C.W. 4048/2017	MEGHRAJ & ORS. THE DISTRICT COLLECTOR,UDAIPUR & ORS.	SURESH SHRIMALI-P  RISHABH SHRIMALI-P	
	5200 (STAY)			
<b>With</b>				
150	C.W. 4049/2017	MEGHRAJ & ORS. THE DISTRICT COLLECTOR,UDAIPUR & ORS.	SURESH SHRIMALI-P  RISHABH SHRIMALI-P	SP ARORA-R
	5200 (STAY)			
151	C.W. 6987/2017	ADESH KUMAR STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	DR. SACHIN ACHARYA-R
	3500 (STAY)			
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>				
152	C.W. 3782/2010	RAJ KUMAR & ANR. STATE OF RAJ. & ORS.	SURESH SHRIMALI-P KULDEEP PUROHIT-P MAHESH JOSHI-P	KAILASH JOSHI-R
	5400			
153	C.W. 11190/2011	SMT. NIRMALA KUMARI MALOO STATE (LOCAL SELF) & ORS	BP MATHUR-P MAN MOHAN MATHUR-P	DS RAJVI-R
	1600 (STAY) EX-4			
<b>With</b>				
154	C.W. 11254/2011	DR. J. C. MALOO STATE (LOCAL SELF) & ORS	BP MATHUR-P  MAN MOHAN MATHUR-P	DS RAJVI-R
	1600 (STAY) (EXP - 4)			
155	C.W. 3002/2017	M/S.H.M. TEXTILES DISTRICT COLLECTOR,PALI & ORS.	MUKESH RAJPUROHIT-P	NARPAT SINGH-R OP BOOB GC-R
	4300 (STAY)			
156	C.W. 4370/2017	PURUSHOTTAM SONI STATE OF RAJASTHAN & ORS.	BHAVIT SHARMA-P HUKAM SINGH-P	AWARDAN UJJAWAL-R KULDEEP MATHUR-R MANISH PATEL AGC-R
	5200 (STAY)			



**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**  
**Court No :8**  
**HON'BLE MR. JUSTICE ARUN BHANSALI**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

**SB Civil Writs (Service Matters) except matters assigned to SB – VII. SB Civil Revisions including SB Civil Sales Tax Revisions.**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
1	C.R. 52/2001	SHIVDAAN MAL & ORS GIRDHAR SINGH & ORS	JITENDRA CHOPRA-P SAJJAN SINGH-P  JAI KISHAN BHAIYA-R DURGA RAM-R OM MEHTA-R VASUDEO GAUR-R VASUDEV VYAS-R
	2900 (PART HEARD)		
2	C.W. 415/2002	BHANWAR LAL SUTHAR ASSISTANT PROVIDENT FUND COMMOSSIONER	AA BHANSALI-P  NM LODHA-R AAG-R MR PAREEK-R
	1507		
<b>With</b>			
3	C.W. 412/2002	AGARCHAND BHANSALI ASSISTANT PROVIDENT FUND COMMISSIONER	AA BHANSALI-P  AAG-R  MR PAREEK-R
	1507		
4	C.W. 544/2002	THE NEW INDIA ASSURANCE CO. LTD. COMM. WORKMEN'S COMPENSATION UDAIPUR &O.	JAGDISH VYAS-P LALIT VYAS-P  DEELIP KAWADIA-R
	1504		
5	C.W. 1508/2002	KISHNA RAM STATE OF RAJ.	GR PUNIA-P MS BHATI-P RS CHOUDHARY-P  SHAKUNTULLA MEHTA-R PP CHAUDHARY-R
	0501		
6	C.W. 1913/2002	STATE OF RAJ. & ANR. INDRAJ & ANR.	AK KHATRI-P MA SIDDIQUI AGC-P RAJESH BHATI, DY.G.C.-P SR PALIWAL-P  RS SALUJA-R
	1502		
7	C.W. 4524/2002	ASHOK KUMAR VYAS STATE & ORS	VINOD PUROHIT-P ANIS AHMED-P DK SHARMA-P SANJEET PUROHIT-P  TR SINGH SODHA-R RAJ KAMAL SONI AGC-R RAJ KUMAR MEHTA DYGC-R
	0516		
<b>With</b>			
8	C.W. 4523/2002	ASHOK KUMAR VYAS STATE & ORS.	VINOD PUROHIT-P  DK SHARMA-P SANJEET PUROHIT-P  TR SINGH SODHA-R  RAJ KAMAL SONI AGC-R RAJ KUMAR MEHTA DYGC-R
	0516		
9	C.W. 2337/2003	ALL INDIA RETIRED BANK EMPLO.ASSO. SBBJ & ORS	HS SIDHU-P KL BANSAL-P NR CHOUDHARY-P  AK RAJVANSHY-R G.A.-R
	0509		
10	C.W. 3045/2003	KAMLA SHANKAR JOSHI STATE & ORS	RAKESH ARORA-P HIMANSHU OJHA-P SANJIV CHHAJER-P SHAIENDRA GANDER-P SHIV PRAKASH BHATI-P  G.A.-R
	0507		
11	C.W. 4636/2003	MOHD.SIRAJ INDUS.TRIBUNAL CUM L.C.& ORS	PR MEHTA-P RAVINDRA CHAMPAWAT-P  SM TOSHANIWAL AGC-R
	1502		

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
12	C.W. 5097/2004	AMI LAL STATE & ORS.	KISHAN BANSAL-P  LK PUROHIT AGC-R NARENDRA SINGH RAJPUROHIT-R
	1502		
<b>FOR ORDERS - DEFFECT CASES</b>			
13	WRIT REVIEW 13/2017	BHANWAR LAL MALI STATE & ORS.	GIRISH SANKHALA-P
	4200		
14	C.R. 183/2017	KANTI KUMAR & ANR. SHANTI BABU BORA	TARUN JOSHI-P KHET SINGH-P MRS RENUKA BOHRA-P SIDDHARTH JOSHI-P
	4100		
15	C.R. 221/2017	RAJA RAM SETH CHIMANI RAM JAJODIYA & ANR.	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	4100		
16	C.W. 7943/2017	EXECUTIVE OFFI.,MUNICIPAL BOARD SANCHORE RAMESH KUMAR	DR.PARTISTHA DAVE-P
	1502		
17	C.W. 10171/2017	BRIJ MOHAN PACHHOLA STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P
	0509		
18	C.W. 16508/2017	CHETAN SINGH & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0516		
<b>FOR ORDERS</b>			
19	C.R. 78/2015	RUGA RAM INDUSIND BANK LTD. & ANR.	PRADEEP SHAH-P MRS.P SHAH-P SANDEEP SHAH-P
	4100 (STAY)		DEVENDRA MAHALANA-R VINEET SANADIA-R
20	C.R. 57/2017	THE RAJ. MED. SOC. & RES. CENTRE, LRS OF LEELAWATI	OP MEHTA-P PRADEEP GEHLOT-P VD GAUR-P
	4100 (STAY)		SD PUROHIT-R SD PUROHIT-R
21	C.W. 1409/2003	RAMESHWAR LAL VERMA STATE & ORS	SACHIN ACHARYA-P RAJESH JOSHI-P
	0507 (STAY)		RK SONI,A.G.A.-R
22	C.W. 3759/2005	SMT.MAINA DEVI STATE & ANR.	MAHIPAL RAJPUROHIT-P R MISHRA-P
	1502 EX 9		GA-R AAG-R S S RATHORE-R SS LADRECHA AAG-R Y. KHILLERI-R
23	C.W. 5824/2014	DHEERA RAM STATE & ORS.	PETI. SELF (DHEERA RAM)-P SANDEEP SHAH-P
	0505 (STAY)		SANJAY RAJ PALIWAL, DY.GC-R
24	C.W. 4628/2016	GEETA DEVI STATE & ORS	CS KOTWANI-P
	0505 (STAY)		BL BHATI GC-R
25	C.W. 4629/2016	GANGA DEEP KAUR STATE & ORS	CS KOTWANI-P
	0505 (STAY)		BL BHATI GC-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
26	C.W. 5/2017 1502 (STAY)	STATE & ANR CHATURBHUJ	NK MEHTA AGC-P J GEHLOT-R
27	C.W. 824/2017 0507	BHOORA RAM & ORS STATE & ORS	GOPAL ACHARYA-P
<b>With</b>			
28	C.W. 818/2017 0507	JUHAR SINGH & ORS STATE & ORS	GOPAL ACHARYA-P MANISH PATEL-R
29	C.W. 1790/2017 0507 (STAY)	NARENDRA SINGH RAJPUT STATE OF RAJASTHAN & ORS.	MUKESH VYAS-P SM TOSHNIWAL-R KL THAKUR AAG-R SM TOSHANIWAL-R
<b>With</b>			
30	C.W. 1780/2017 0510 (STAY)	NARENDRA SINGH RAJPUT STATE OF RAJASTHAN & ORS.	MUKESH VYAS-P SM TOSHNIWAL-R KL THAKUR AAG-R SM TOSHANIWAL-R
31	C.W. 2425/2017 0507 (STAY)	GANESH & ORS STATE OF RAJASTHAN & ORS.	LOKESH MATHUR-P SANJAY PANDIT-P HEMANT PARMAR-R
32	C.W. 6848/2017 0516 (STAY)	RAMAVATAR SHARMA RSRTC & ORS.	SUKESH BHATI-P MP RANGA-P HARISH PUROHIT-R
33	C.W. 7307/2017 1502 (STAY)	M/S.ADARSH INDUSTRIES THE LABOUR COURT,BHILWARA & ANR.	SANJAY NAHAR-P
34	C.W. 8031/2017 0507 (STAY)	TARA CHAND STATE OF RAJASTHAN & ORS.	AK CHOUDHARY-P DINESH CHOUDHARY-P SS CHOUDHARY-R
35	C.W. 8247/2017 1502 (STAY)	STATE OF RAJASTHAN & ANR. MOHAN LAL	MUKESH DAVE DY GC-P KAMAL DAVE-R
36	C.W. 8290/2017 1502 (STAY)	STATE OF RAJ. & ANR. RAMRAKH RAM	MUKESH DAVE DY GC-P KAMAL DAVE-R
37	C.W. 9657/2017 1513 (STAY)	DEEP SINGH & ORS. STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P SS NIRBAN-P MANISH PATEL-R NK MEHTA-R
38	C.W. 9826/2017 0509	SMT. KAMALA STATE & ORS	SHAMBHOO SINGH-P BHARAT SINGH-P
39	C.W. 11772/2017 0510 (STAY)	RAJARAM GIRI JVVNL., & ORS	RAJAT ARORA-P AKSHAY SURANA-P MAHESH JOSHI-R
40	C.W. 12699/2017 0516 (STAY)	ANITA KUMARI STATE OF RAJASTHAN & ANR.	ML DEORA-P SANDEEP SARUPARIA-R
41	C.W. 12878/2017 0516 (STAY)	NARAYAN LAL JOSHI STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
42	C.W. 14248/2017	NARAYAN SINGH CHARAN STATE & ORS	SUKESH BHATI-P ASARAF-P MP RANGA-P	
	0516 (STAY)			
43	C.Ist.Appl 208/2014	RAM DUTT SMT. NENU & ORS.	OP MEHTA-P VD GAUR-P	VIKAS BALIA-R VIKAS BALIA-R
	3800 (STAY) CLERIFICATION IA 1307/17			
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>				
44	C.W. 454/2006	KANA RAM STATE & ORS.	AK RAJVANSHY-P BHAWNA BHATI-P KR CHAUDHARY-P VS RAJPUROHIT-P	G.A.-R MA SIDDIQUI AGC-R RAJESH BHATI, DY.G.C.-R
	0516 (STAY)			
45	C.W. 8626/2016	MANTRA MUGDHA KATARIA STATE & ORS	KULDEEP MATHUR-P DS SODHA-P	NARENDRA S RAJPUROHIT-R KUSUM RAO-R
	0511 (STAY)			
<b>FOR FRESH ADMISSION WITH STAY</b>				
46	C.R. 196/2017	THE COMMISSIONER OF INCOME TAX PRAJAPATI GRAH NIRMAN SAHKARI SAMITI LTD	KK BISSA-P	
	4100 (STAY)			
47	C.W. 6003/2017	BHANWAR LAL KADLAVA STATE OF RAJASTHAN & ANR.	GOPAL ACHARYA-P	
	0501 (STAY)			
48	C.W. 9080/2017	BIKANER CENTRAL COOP.BANK LTD. BIKANER REGIONAL PROVIDENT FUND COMM. & ANR.	KAPIL JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P	
	1507 (STAY)			
49	C.W. 10708/2017	MOHAN LAL DODA STATE & ORS	RICHIN SURANA-P GAURAV VYAS-P SHEKAR MEWARA-P	
	0516 (STAY)			
50	C.W. 12277/2017	SMT. MUNNI DEVI STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P	
	0513 (STAY)			
51	C.W. 15902/2017	OM PRAKASH STATE OF RAJASTHAN & ORS.	SR GODARA-P	SS LADRECHA AAG-R
	0516 (STAY)			
52	C.W. 16254/2017	OMA RAM & ORS. STATE OF RAJASTHAN & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
	0507 (STAY)			
53	C.W. 16504/2017	DINESH KUMAR CHOUDHARY & ORS. STATE OF RAJASTHAN & ORS.	ABHIMANYU SINGH RANISAR-P ABHISHEK PAREEK-P GAJENDER SINGH BUTATI-P	
	0507 (STAY)			
54	C.W. 16518/2017	PAPPU PRASAD MEENA STATE OF RAJASTHAN & ORS.	TANWAR SINGH RATHORE-P	
	0516 (STAY)			
55	C.W. 16548/2017	RAM LAL GURJAR STATE OF RAJASTHAN & ORS.	SUSHIL SOLANKI-P NIRANJAN PATEL-P	
	0511 (STAY)			

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
56	C.W. 16609/2017 0507 (STAY)	MADAN LAL & ORS. STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P
57	C.W. 16631/2017 0507 (STAY)	AARADHANA SHARMA STATE & ORS	AKHILESH RAJPUROHIT-P
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
58	C.W. 8172/2015 0516	LAXMAN RAM STATE & ORS	PD VAISHNAV-P BS BHATI-P NM VYAS-P
59	C.W. 15243/2017 0507	DHULJI STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P VIKRAM SINGH-P
60	C.W. 16382/2017 0507	JITENDRA KUMAR STATE OF RAJASTHAN & ORS.	SD GOSWAMI-P
61	C.W. 16443/2017 0506	VINOD PATIDAR & ORS. STATE OF RAJASTHAN & ORS.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
62	C.W. 16515/2017 0507	SANGI DAN & ANR. STATE OF RAJASTHAN & ORS.	VIKAS BALIA-P HEMANT BALLANI-P PRAMOD VYAS-P VD VAISHNAV-P
63	C.W. 16516/2017 0516	MOHAN SINGH RAJPUROHIT STATE & ORS	AKHILESH RAJPUROHIT-P
64	C.W. 16554/2017 0507	ASHWINI SHARMA STATE OF RAJASTHAN & ORS.	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P
65	C.W. 16571/2017 0505	SURESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P
66	C.W. 16678/2017 0507	JALAM SINGH RSRTC & ANR.	SHREYANSH MARDIA-P SHAAMBHAVI B MARDIA-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
67	C.R. 23/2015 4100 (STAY)	POLA SINGH FIRM BABU SINGH BHAGWANT SINGH	PANKAJ SHARMA-P CHETANA SHARMA-P CS KOTWANI-R
68	C.R. 186/2016 2900	NATHU KHAN & ANR. CHAIRMAN, MUNICIPAL BOARD, & ANR.	RS CHOUDHARY-P BR CHAHAR-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P DR P DAVE-R

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
69	C.R. 200/2016	BANK OF INDIA HARISH KUMAR	KS NAHAR-P DURGA RAM MEGHWAL -P MC MATHUR -P SUNIL BISHNOI -P
	4100 (STAY)		
70	C.R. 5/2017	BHANWAR LAL SETH SUGAN CHAND CHITLANGIYA CH. & ORS.	GJ GUPTA-P DARSHAN PALL-P RAJESH PRAJAPAT-P
	4100 (STAY)		
71	C.R. 28/2017	RATIONAL HANDLOOM CORP. PVT. LTD. M/S KEWAL CHAND BHANWAR LAL & ANR.	HR SONI-P JITENDRA SONI-P KAPIL SONI-P NAROTTAM SONI-P SMT NIRMALA SONI-P
	4100 (STAY)		
72	C.R. 90/2017	SUBHASH CHANDRA ARUN KUMAR	SAJJAN SINGH-P
	2900 (STAY)		TRILOK JOSHI-R
<b>With</b>			
73	C.R. 91/2017	MAHENDRA KUMAR ARUN KUMAR	SAJJAN SINGH-P
	2900 (STAY)		TRILOK JOSHI-R
74	C.W. 2102/2016	OM PRAKASH BISHNOI STATE & ORS	MAHENDRA BISHNOI-P ANKUR MATHUR-P
	0505 (STAY)		BL BHATI-R
75	C.W. 3813/2016	BHOORA RAM & ORS RAJ. MARUDHAR GRAMIN BANK & ANR	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P
	0506		JS RATHORE-R
76	C.W. 9624/2016	PRAKASH CHAND RATHORE STATE & ORS	MANOJ BHANDARI-P
	0509 (STAY)		KUSHUM RAO-R MANISH PATEL AGC-R
77	C.W. 9937/2016	SADHNA BHATT STATE & ORS	SHREE KANT VERMA-P PRITAM JOSHI-P
	0505 (STAY)		BL BHATI-R
78	C.W. 203/2017	SURENDER KUMAR STATE BANK OF BIKANER & JAIPUR & ORS	JS BHALERIA-P SURESH PRAJAPAT-P
	0507 (STAY)		DR. SACHIN ACHARYA-R
79	C.W. 1645/2017	SHRAWAN KUMAR & ORS JAI NARAIN VYAS UNIVERSITY, JODHPUR & ANR	SKM VYAS-P HR RAWAL-P PR PATEL-P S CHOUHAN-P
	0513 (STAY)		ASHOK CHHANGANI-R
80	C.W. 3555/2017	SMT.SAROJ LATA SHARMA STATE OF RAJASTHAN & ORS.	NR CHOUDHARY-P CS BHATI-P
	0507		RR KANWAR-R
81	C.W. 4404/2017	RAMESH KUMAR STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0511 (STAY)		ANIL KUMAR BIASSA-R
82	C.W. 5306/2017	GAJENDRA SINGH & ORS. STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
	0507 (STAY)		KAILSH JOSHI-R
83	C.W. 5830/2017	PAWAN SWAMI STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P
	0516 (STAY)		MANISH PATEL AGC-R RR KANWAR-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
84	C.W. 7911/2017 0505 (STAY)	MAHENDRA KHATRI STATE OF RAJASTHAN & ANR.	LOKESH MATHUR-P PRATISHTHA DAVE-R
85	C.W. 8045/2017 0516 (STAY)	AMBIKA PATHAK STATE OF RAJASTHAN & ANR.	PR MEHTA-P MANISH PATEL AGC-R
<b>With</b>			
86	C.W. 7478/2017 0516 (STAY)	SMT.MANORAMA DHIRAWAT STATE OF RAJASTHAN & ANR.	PR MEHTA-P RAJESH DADHICH-P
87	C.W. 9224/2017 0516 (STAY)	PUNEET KUMAR RAWAL STATE OF RAJASTHAN & ORS.	DEELIP KAWADIA-P GS RATHORE-P CP SONI-R
88	C.W. 9474/2017 0507	GURU CHARAN SINGH STATE OF RAJASTHAN & ORS.	HS SIDHU-P BALTEJ SINDHU-P NS RAJPUROHIT AGC-R
89	C.W. 10666/2017 1502 (STAY)	DEVI SINGH RSRTC JAIPUR & ANR	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P HARISH PUROHIT-R HARISH PUROHIT-R
<b>With</b>			
90	C.W. 6318/2017 1502 (STAY)	SATYA NARAIN VAISHNAV & ORS. RSRTC & ANR.	SHREEKANT VERMA-P ANJALI KAUSHIK-P PRITAM JOSHI-P HARISH PUROHIT-R
91	C.W. 10850/2017 0507 (STAY)	DILIP SINGH & ORS STATE & ORS	KHET SINGH-P CHAIN SINGH-P ANIL KUMAR BISSA-R
92	C.W. 13670/2017 0510 (STAY)	MANOHAR LAL TIWARI STATE & ORS	YASHPAL KHILEREE-P DEEPAK NEHRA-P RAJESH PUNIA-P RAJESH PANWAR-R
93	C.W. 14133/2017 0510 (STAY)	ARJUN KUMAR REBARI ZILA PARISHAD JALORE & ORS	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH-P
94	C.W. 15262/2017 0510 (STAY)	SUNITA & ANR. STATE OF RAJASTHAN & ORS.	JS BHALERIA-P MANISH DADHICH-P VS BHAWLA-P KL THAKUR AAG-R
95	C.W. 15270/2017 0509 (STAY)	JAGDISH PRASAD SHARMA STATE OF RAJASTHAN & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P BL BHATI GC-R NS RAJPUROHIT-R
96	C.W. 16060/2017 0509	SMT. BHANWARI DEVI RSRTC & ANR.	SUSHIL SOLANKI-P NIRANJAN PATEL-P HARISH PUROHIT-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
97	C.W. 3458/2017 0505 (STAY)	SATYAVEER SINGH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P DINESH JAYNI-P ROHIT CHOUDHARY-P SUDESH BIJARNIA-P VIPIN MAKKAD-R ANIL BISSA-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
98	C.W. 8224/2017	JAGDISH CHANDRA SEN STATE OF RAJASTHAN & ORS.	MS GODARA-P ABHISHEK PAREEK-P ARJUN PUROHIT-P BHOOP SINGH-P BS TANWAR-P CP TRIVEDI-P CS KOTWANI-P DEEPIKA PUROHIT-P DK GAUR-P DS BENIWAL-P HEMANT CHOUDHARY-P HR CHAWLA-P HS SANDHU-P IR CHOUDHARY-P JS BHALERIA-P KAILASH JANGID-P KR SAHARAN-P MA SIDDIQUI-P MAHAVEER PAREEK-P MANISH PITALIYA-P MANJU CHOUDHARY-P MOHAN LAL-P NR CHOUDHARY-P PRAMENDRA BOHRA-P R BHATNAGAR-P RAMDEV POTALIYA-P RC JOSHI-P RK SONI-P RS CHOUDHARY-P SHAMBHOO SINGH-P SUDHEER SHARMA-P SUDHIR SARUPARIA-P SUKESH BHATI-P SUSHIL SOLANKI-P TC SHARMA-P TS RATHORE-P VARSHA BISSA-P VIKAS BIJARNIA-P VINAY JAIN-P VISHAL JANGID-P VR CHOUDHARY-P YASHPAL KHILEREE-P

0516 (STAY) 1A/W CASES LISTED IN DAILY  
2CAUSE LIST DATED 24/08/17FROM  
3S.NO.159 TO 544 AND 601 TO647  
4EXCEPT S.NO. 315, 505 AND 635  
5AND CASES LISTED IN DAILY  
6CAUSE LIST DATED 01/12/17  
7FROM S.NO. 224 TO 321 EXCEPT  
8 S.NO. 319 AND 320

<b>With</b>			
99	C.W. 8002/2017	SMT.MALTI STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P SUDESH BIJARNIA-P
			BL BHATI GC-R

0516 (STAY)

<b>With</b>			
100	C.W. 13511/2017	AZIMUDDIN SHEIKH STATE & ORS	RAJESH CHOUDHARY-P Dr RENU BHATI-P

0516 (STAY)



**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
<b>With</b>			
101	C.W. 13525/2017	MOHAMMAD ALI STATE & ORS	RAJESH CHOUDHARY-P  Dr RENU BHATI-P
	0516 (STAY)		
102	C.W. 8667/2017	HARI MOHAN SAXENA STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0516 (STAY)		
<b>With</b>			
103	C.W. 8661/2016	PREM PURI GOSWAMI STATE & ORS	SANJAY NAHAR-P  MANISH PATEL AGC-R
	0516 (STAY)		
104	C.W. 10895/2017	DR. RAMCHANDRA SONI STATE OF RAJASTHAN & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
	0516		
<b>FOR HEARING</b>			
105	C.R. 1357/2003	ASST. COMMISSIONER, CIR.-B, BHILWARA M/S SHREE RAM TRADERS	LALIT PAREEK-P  LR MEHTA-R RAMIT MEHTA-R
	1301		
106	C.R. 394/2005	C.T.O.,A/E., UDAIPUR M/S AMRITSAR BOMBAY CARRIERS	ANIRUDH PUROHIT-P  MANOJ BHANDARI-R
	1301 EX 3,11		
107	C.R. 201/2006	C T O BHILWARA M/S RANJAN POLYESTERS LTD	A S RATHORE-P ANIRUDH PUROHIT-P
	1301 EX.3,11		
108	C.R. 307/2006	A.C.T.O. A/E RAJASTHAN CIRCLE III JAIPUR M/S HINDUSTAN ZINC LTD.UDAIPUR	A S RATHORE-P  JK SINGHI-R
	1301 EX-4,14,15		
109	C.R. 221/2007	A.C.T.O.A/E-II BIKANER M/S INDIAN IRON & STEEL COM.LTD.	ANIRUDH PUROHIT-P NM LODHA-P
	1301		JP JOSHI-R TARUN JOSHI-R
110	C.R. 68/2008	A.C.T.O. M/S SHYAM STEEL YARD	ANIRUDH PUROHIT-P
	1301		
111	C.R. 187/2012	ASSTT.COMMISSIONER SPL.CIRCLE BHILWARA M/S A.INFRASTRUCTURE LTD.	ANIRUDH PUROHIT-P  PK BOHRA-R VIKAS BALIA-R
	1301 EX 11		
<b>With</b>			
112	C.R. 186/2012	ASSTT.COMMISSIONER SPL.CIRCLE,BHILWARA M/S A.INFRASTRUCTURE LTD.	ANIRUDH PUROHIT-P  PK BOHRA-R  NIRAJ JAIN-R PANKAJ KUMAR-R VIKAS BALIA-R
	1301		
113	C.W. 358/2009	KAPOOR CHAND STATE OF RAJ. & ORS	RAJESH K SHAH-P S ALI-P SUNIL SAMARIYA-P
	0507		

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**  
**Court No :9**

**HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI**

**10.30 AM - 1.00 PM**  
**2.00 PM - 4.30 PM**

**SB Civil Writs(Service Matters) pertaining to Removal, Dismissal, Termination from Service(Class Code-502), Compulsory Retirement(Class Code 504),Ad-hoc Appointment(Class Code 512) and Selection & Appointment (Class Code 515),**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
1	C.W. 1827/1997  0502 EX-7	JODHPUR CENTRAL CO-OP. BANK LTD.,JOD.&OR MAHENDRA SINGH & ORS	MR SINGHVI-P  MS SINGHVI-R AKHILESH RAJPUROHIT-R HEMANT DUTT-R
2	C.W. 375/1999  0502	KAILASH CHANDRA STATE OF RAJ. & ORS	MR SINGHVI-P HUKUM SINGH-P MOHIT SINGHVI-P SHREYANSH VYAS-P  PRITAM SOLANKI-R ANIL UPADHYAY-R OM RAJPUROHIT-R SG OJHA-R
3	C.W. 2047/1999  0502	AJIT SINGH STATE & ORS	NITIN TRIVEDI-P HS SIDHU-P MANOJ BHANDARI-P  PC SHARMA-R KUSUM RAO-R MA SIDDIQUI AGC-R RAVI BHANSALI-R SS LADRECHA, AGA-R
4	C.W. 868/2000  0502	ASHA RAM SWAMI STATE & ORS.	RS SALUJA-P G SANKHALA-P J GEHLOT-P RS RAJPUROHIT-P  MANISH PATEL-R G.A.-R LR CHOUDHARY-R
5	C.W. 3020/2000  0502	BABU LAL SONI STATE & ORS.	CS MANDORA-P G SANKHLA-P J GEHLOT-P K SINGH-P RS SALUJA-P  PC SHARMA-R BD SHARMA-R KUSUM RAO-R MA SIDDIQUI AGC-R SS LADRECHA-R
6	C.W. 3520/2000  0502 EX-8	JEEVAN LAL RAWAT STATE & ORS.	PRAHLAD SINGH-P ARUN SHARMA-P BBL SHARMA-P HEMANT DUTT-P MS GURJAR-P MS SINGHVI-P  AAG-R A.A.G.-R
7	C.W. 4375/2000  0502 EX-4	V.S.KATIYAR FOOD CORPORATION OF INDIA & ORS	MUKESH RAJPUROHIT-P GIRISH-P KV VYAS-P MUKESH RAJPUROHIT-P NAVEEN SHARMA-P RJ JOSHI-P  SHAILENDRA KALA-R
8	C.W. 1057/2001  0502	RAM PHOOL SINGH UNION OF INDIA & ORS	SD SHARMA-P J K KAUSHIK-P JK MISHRA-P RP PANDAY-P  AK RAJVANSHY-R NK SONGARA-R
9	C.W. 1570/2001  0502	JAGDISH BHARTI D.& S.J. BANSWARA	MR SINGHVI-P VINAY JAIN-P  SANJAY MATHUR-R AAG-R
10	C.W. 2996/2001  0505 EX 9	M.L.VERMA UNION OF INDIA & ORS	VD VYAS-P JAGDISH VYAS-P LALIT VYAS-P RS SALUJA-P  RAMIT MEHTA-R HS SIDHU-R MUKUL SINGHVI-R SANJAY NAHAR-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
11	C.W. 501/2002  0507 EX 9	T.KRISHNAIAH UNION OF INDIA & ORS	VD VYAS-P J VYAS-P LALIT VYAS-P SANJAY NAHAR-R LALIT PAREEK-R RAMIT MEHTA-R
12	C.W. 606/2002  0509 EX 9	PITHA SINGH CENTRAL BANK OF INDIA & ORS	NM LODHA-P ANIL BHANDARI-P SANJAY NAHAR-R OP PUNGALIYA-R
13	C.W. 925/2002  0502 EX.6	PRATAP SINGH PORWAL UNION BANK OF INDIA & ORS	RN UPADHYAY-P P RATHORE-P SANJEET PUROHIT-P SUMITA JAIN-P VIVAK SHAH-P MS SINGHVI-R
14	C.W. 1328/2002  0502 EX-3	DR. DILIP KUMAR GAJWANI STATE OF RAJ.	SANJAY MATHUR-P HARISH PUROHIT-P SANDEEP SHAH-P SANJEET PUROHIT-P PC SHARMA-R DY.GA-R KUSUM RAO-R MA SIDDIQUI AGC-R SS LADRECHA AGA-R
15	C.W. 1761/2002  0504 EX-7	C.K.KHANDELWAL STATE & ORS	MS SINGHVI-P JITENDRA GANG-P MUKUL SINGHVI-P NS CHARAN-P SUNIL BENIWAL-P RK SONI-R AAG-R G.A.-R P R SINGH AAG-R SS BHANDAWAT-R
16	C.W. 4003/2002  1502 EX-9	RAGHUVVEER SINGH THE JUDGE LABOUR COURT BHILWARA	ATEEV MATHUR-P BS SANDHU-P HARI SINGH-P HARISH PUROHIT-P SANDEEP SHAH-P SANJAY MATHUR-P SANJEET PUROHIT-P SANJAY NAHAR-R KRITIKA SWAMI-R LALIT PAREEK-R MANISH PITALIYA-R SANJAY NAHAR-R
<b>FOR ORDERS</b>			
17	CRL.M.PET. 3442/2017  0204 (IN CRLMP 179/2013) A/W CRLMP 1583,1584 & 1586/15	ANSAL COLONISERS & DEVELOPERS PVT.LTD. STATE & ANR.	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA -P PP-R
18	CRL.M.PET. 3989/2017  0204 (IN CRLMP 2241/2017)	SATPAL YADAV STATE & ANR.	BL BISHNOI-P DEEPAK-P PP-R
19	CRL.LV.A. 237/2013  0106 * EX 5,12	STATE OF RAJ. VINOD AGARWAL & ANR.	PP-P TEJMAL-R KS RATHORE-R SHAMBHOO SINGH-R SUDHIR SARUPARIA-R
<b>With</b>			
20	CRL.A. 380/2013  0106 (EXP-6)	SATYANARAIN STATE & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P PANKAJ GUPTA-P PP-R KS RATHORE-R SUDHEER SARUPARIA-R

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
21	CRL.LV.A. 254/2016	M/S MARUDHARA MOTERS BHOMRAJ	SURESH KUMBHAT-P BK BHATNAGAR-P GOPAL SINGH RAJPUROHIT-P SANJEEV SACHDEVA-P SHEETAL KUMBHAT-P
	0106 EX 5,7,12		
22	C.W. 5816/2014	SURENDRA MEENA JVNL JODHPUR & ORS	PETI. SELF(SURENDRA)-P AMIT MEHTA-P JAVED HUSSAIN-P SHUSHIL KUMAR BISHNOI-P
	0502 (STAY)		
23	C.W. 13394/2015	DR. SWATI JOSHI STATE & ORS	VARSHA BISSA-P ML BISSA-P
	0515		
24	C.W. 13863/2015	KANTA KUMARI STATE & ORS..	KAILASH KHATRI-P YASHPAL KHILEREE-P
	0515 (STAY)		
25	C.W. 7089/2016	PRIYANKA CHOUDHARY STATE & ORS.	YASHPAL KHILEREE-P DEEPAK NEHRA-P RL GORA-P
	0515 (STAY)		
26	C.W. 12285/2016	MANISH SHARMA STATE & ORS	MANOJ BHANDARI-P BHAVIT SHARMA-P JAGAT TATIA-P M R SINGHVI-P
	0502 (STAY)		
27	C.W. 13029/2016	PUSHPA DEVI STATE & ORS	PRITAM SOLANKI-P BL DHAKA-P
	0515 (STAY)		
28	C.W. 15412/2016	SMT. SAROJ JD.V.V.N. LTD & ANR	MANISH DADHIGH-P
	0515		
29	C.W. 2072/2017	RAMESH CHANDRA LABANA STATE & ORS	ARJUN PUROHIT-P
	0515 (STAY)		
30	C.W. 2778/2017	RATAN LAL DAMOR & ANR. STATE OF RAJASTHAN & ORS.	AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P
	0515 (STAY)		
31	C.W. 3004/2017	RAM CHANDRA SETHI STATE OF RAJ. & ANR.	AKHIL SIMLOTE-P HANUMAN SINGH CHOUDHARY-P HS CHOUDHARY-P NILU MATHUR-P US TANWAR-P
	0515 (STAY)		
32	C.W. 4070/2017	MARSHALINEE STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P
	0515 (STAY)		
33	C.W. 4413/2017	GYAN BAHADUR CHHETRI & ANR. UNION OF INDIA & ORS.	KK SHAH-P VIVEK SHAH-P
	0502 (STAY)		
34	C.W. 8120/2017	DR. AMIT SHRIVASTAVA STATE OF RAJASTHAN & ORS.	VINAY SHRIVASTAVA-P HARENDRA SINGH -P SUMER SINGH-P
	0515 (STAY)		

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
35	C.W. 8324/2017 0515 (STAY)	KAMLA & ORS. STATE OF RAJASTHAN & ORS.	SURENDRA SINGH CHOUDHARY-P	
36	C.W. 8820/2017 0515 (STAY)	NARENDRA KUMAR SONAWAT RPSC, AJMER & ORS.	SUBODH JANGID-P VS MERTIYA-P	
37	C.W. 9405/2017 0515 (STAY)	SMT. KAUSHALYA STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
38	C.W. 9520/2017 0502 (STAY)	HARI NARAYAN BHATI & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P ML DEVRA-P	KL TAHKUR,AAG-R
39	C.W. 9527/2017 0502 (STAY)	RAHUL BHAWSAR & ORS. STATE OF RAJASTHAN & ORS.	MAHENDRA BISHNOI-P RANJEET SINGH-P	KL TAHKUR,AAG-R
<b>With</b>				
40	C.W. 9525/2017 0502 (STAY)	RAMNARAYAN CHOUDHARY & ORS. STATE OF RAJASTHAN & ORS.	RS SALUJA-P MS ARCHNA JOSHI-P SHAIENDRA KUMAR-P	KL THAKUR AAG-R
41	C.W. 10091/2017 0502 (STAY)	DILEEP JWALA & ORS. STATE OF RAJASTHAN & ORS.	KAUSHAL GAUTAM-P	KL THAKUR AAG-R
42	C.W. 11005/2017 0502 (STAY)	SAMPAT LAL STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P	KL THAKUR AAG-R
43	C.W. 12629/2017 0502 (STAY)	ISHWAR LAL PUROHIT STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P	KL THAKUR AAG-R
44	C.W. 13196/2017 0515 (STAY)	KAMLESH KUMAR MANARIYA STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P	SS LADRECHA AAG-R VIKAS CHOUDHARY-R
45	C.W. 14032/2017 0515 (STAY)	GHANSHYAM LAKHARA & ANR STATE & ANR	RITURAJ SINGH RATHORE-P SURAJ CHAUHAN-P	
46	C.W. 14305/2017 0515 (STAY)	JAGDISH KUMAR STATE & ORS	SUKESH BHATI-P MP RANGA-P	
47	C.W. 14814/2017 0515 (STAY)	LEKHANI SHARMA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P	
48	C.W. 14890/2017 0515 (STAY)	BALVINDER SINGH STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P ANJALI GOPA-P	
49	C.W. 15333/2017 0515 (STAY)	AMIT KUMAR STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P	

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
50	C.W. 15369/2017 0515 (STAY)	ASHISH KUMAR THE UNION OF INDIA & ORS.	PRAKASH BHATI-P DR KAWADIA-P	
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>				
51	C.W. 13487/2017 0515 (STAY)	DR. BHUPENDRA SINGH SODHA STATE OF RAJASTHAN & ANR.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>				
52	CRL.M.PET. 4228/2017 0204 (STAY) (EXP - 5,12)	JAGMOHAN STATE & ANR	PC SOLANKI-P	PP-R
53	CRL.M.PET. 4229/2017 0204 (STAY) (EXP - 5,12)	JAGMOHAN PARIHAR & ANR STATE & ANR	PC SOLANKI-P	PP-R
54	CRL.M.PET. 4230/2017 0204 (STAY) EX 5,12	JAGMOHAN PARIHAR & ANR STATE & ANR	PC SOLANKI-P	PP-R
55	CRL.M.PET. 4231/2017 0204 (STAY) (EXP - 5,12)	JAGMOHAN STATE & ANR	PC SOLANKI-P	PP-R
56	C.W. 15640/2017 0502 (STAY)	BUDH RAM STATE OF RAJASTHAN & ORS.	SUSHIL BISHNOI-P	
57	C.W. 15705/2017 0515 (STAY)	MUKESH KUMAR MEENA STATE & ORS	SITARAM YADAV-P	SS LADRECHA-R
58	C.W. 16232/2017 0502 (STAY)	SARITA DEVI & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH -P OM SINGH CHAUHAN-P	
59	C.W. 16296/2017 0515 (STAY)	SUMAN SUTHAR & ORS. THE UNIVERSITY GRANTS COMMISSION & ORS.	DEEPESH SINGH BENIWAL-P VC SARGARA-P	
60	C.W. 16396/2017 0515 (STAY)	DINESH KUMAR KHICHI STATE OF RAJASTHAN & ORS.	MOHAN LAL-P BHAWANI JAIPAL-P CHETAN NAGORA-P PANKAJ BANSHIWAL-P	
61	C.W. 16593/2017 0515 (STAY)	MANISH KUMAR MEENA STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P	
62	C.W. 16686/2017 0515 (STAY)	SHAITAN SINGH RATHORE & ANR. STATE OF RAJASTHAN & ORS.	ROHITASH SINGH RATHORE-P OM SINGH BHATI-P	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
63	CRL.M.PET. 2494/2015 0204 (STAY) (EXP - 5,12) *	INDRA DEVI & ANR. STATE & ANR.	NISHANT BORA-P BIRBAL SARAN-P VIJAY CHOUDHARY-P	PP-R HS SIDHU-R
64	C.W. 2881/2015 0515 (STAY)	DEEPA RAM STATE & ORS	VINEET JAIN-P ASHOK KUMAR-P	SS LADRECHA AAG-R

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
65	C.W. 9588/2015	PAWAN KUMAR STATE & ORS	RS CHOUDHARY-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		
66	C.W. 7826/2016	SMT. MALA BHANDARI STATE & ORS	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P RAMNIWAS CHOUDHARY-P
	0502		
67	C.W. 8637/2016	DR. SURENDRA S. CHOUHAN & ANR. MOHAN LAL SUKHADIA UNIVERSITY & ANR.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P
	0502 (STAY)		
<b>With</b>			
68	C.W. 8259/2016	DR. HEMRAJ SINGH CHOUDHARY & ANR MOHAN LAL SUKHADIA UNIVERSITY, & ANR	SANDEEP SHAH-P HS SANDHU-P
	0515 (STAY)		
69	C.W. 12176/2016	DEVENDRA BISHNOI RPSC., AJMER & ORS	VIJAY RAJ BISHNOI-P VIJAY JANI-P
	0515 (STAY)		
70	C.W. 5105/2017	BAJRANG LAL MODI & ORS. STATE OF RAJASTHAN & ORS.	SHEETAL SHARMA-P RAJESH CHOUDHARY-P
	0502 (STAY)		
71	C.W. 7357/2017	JAGDISH RAM JAIPAL STATE OF RAJASTHAN & ORS.	MISS. PINTU PAREEK-P BS RATHORE-P
	0515 (STAY)		
72	C.W. 7950/2017	ANJU SIHAG STATE OF RAJASTHAN & ORS.	ASHVINI SWAMI-P LEELAWATI SWAMI-P
	0515 (STAY)		J K KHICHI-R JP JOSHI-R RAJESH PUNIA-R
73	C.W. 8413/2017	RAMNARAYAN SHARMA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		
74	C.W. 8540/2017	SATYAPRAKASH & ORS. STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		
75	C.W. 9458/2017	MURARI LAL JANGIR & ANR. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		
76	C.W. 10631/2017	BHAGA RAM BISHNOI STATE OF RAJASTHAN & ORS.	KHET SINGH-P CS BHATI-P
	0502 (STAY)		
77	C.W. 10639/2017	PYARE LAL MEENA STATE & ANR	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		MANISH PATEL AGC-R
78	C.W. 12108/2017	VINAY KUMAR VYAS STATE OF RAJASTHAN & ORS.	NITIN TRIVEDI-P DEEPIKA TRIVEDI-P
	0515 (STAY)		SS LADRECHA AAG-R
79	C.W. 12531/2017	GAYATRI RAO STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515		VIKAS CHOUDHARY-R SS LADRECHHA AAG-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b>			
80	C.W. 9457/2017	DIPIKA CHOUDHARY & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P  GR SIYAG-P
	0515 (STAY)		
<b>With</b>			
81	C.W. 9459/2017	SEEMA CHOUBISA & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P  GR SIYAG-P
	0515 (STAY)		
<b>With</b>			
82	C.W. 9519/2017	PRIYANKA AMETA STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P  GR SIYAG-P
	0515 (STAY)		RAJESH PANWAR-R SUNIL JOSHI-R
<b>With</b>			
83	C.W. 12627/2017	KUSUM LATA PALIWAL STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P ANJALI GOPA-P
	0515 (STAY)		SS LADRECHA-R VIKAS CHOUDHARY-R
<b>With</b>			
84	C.W. 12831/2017	PAYAL OJHA STATE OF RAJASTHAN & ORS.	RAMESHWAR DAVE-P GULAB SINGH BHATI-P HANUMAN SINGH BHATI-P MK DUDI-P OP CHOUDHARI-P
	0515 (STAY)		SS LADHRECHA-R
<b>With</b>			
85	C.W. 13238/2017	DOONGA RAM STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P
	0515 (STAY)		MANISH PATEL,AGC-R
<b>With</b>			
86	C.W. 10057/2017	BHERU LAL SONWAL STATE OF RAJASTHAN & ORS.	JS BHALERIA-P  VS BHAWLA-P
	0515 (STAY)		
<b>With</b>			
87	C.W. 10127/2017	KISHAN SINGH STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P
	0515 (STAY)		
<b>With</b>			
88	C.W. 10138/2017	RITESH CHOBISA STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P
	0515 (STAY)		
<b>With</b>			
89	C.W. 10139/2017	SANDEEP KUMAR TAILOR STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P
	0515 (STAY)		
<b>With</b>			
90	C.W. 10283/2017	NAND KISHOR KUMHAR STATE OF RAJASTHAN & ORS.	JS BHALERIA-P  VS BHAWLA-P
	0515 (STAY)		
<b>With</b>			
91	C.W. 10284/2017	BRIJESH KUMAR JAISWAL STATE OF RAJASTHAN & ORS.	JS BHALERIA-P  VS BHAWLA-P
	0515 (STAY)		



**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b> 92	C.W. 10297/2017	JABBAR SINGH CHARAN STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 93	C.W. 10299/2017	DILIP SINGH STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 94	C.W. 10302/2017	PRAKASH CHANDRA VISHNOI STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 95	C.W. 10339/2017	BALVEER SINGH BADGUJAR STATE & ORS	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
<b>With</b> 96	C.W. 10355/2017	RAWAL RAM SUTHAR STATE OF RAJASTHAN & ORS.	RAVINDRA SINGH-P
	0515 (STAY)		
<b>With</b> 97	C.W. 10370/2017	ISHWAR LAL PUROHIT STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 98	C.W. 10371/2017	HARISH KUMAR NYATI STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 99	C.W. 10397/2017	UTTAM KUMAR STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 100	C.W. 10453/2017	AATMA RAM STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 101	C.W. 10463/2017	SNEH LATA SONI STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
	0515 (STAY)		
<b>With</b> 102	C.W. 10464/2017	SNEH LATA SONI STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P MANISH PATEL,AGC-R
	0515 (STAY)		

**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
<b>With</b> 103	C.W. 10493/2017	JAI SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0515 (STAY)		
<b>With</b> 104	C.W. 10494/2017	BABU LAL SHARMA STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0515 (STAY)		
<b>With</b> 105	C.W. 10495/2017	BHUPENDRA SINGH CHOUHAN STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0515 (STAY)		
<b>With</b> 106	C.W. 10496/2017	BHASKAR KUMAR STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P
	0515 (STAY)		
<b>With</b> 107	C.W. 10569/2017	LEKHRAM & ANR STATE & ORS	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
<b>With</b> 108	C.W. 11138/2017	RAJENDRA STATE & ORS	KHET SINGH-P CHAIN SINGH-P
	0515 (STAY)		
<b>With</b> 109	C.W. 11454/2017	AYUB STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		
<b>With</b> 110	C.W. 11455/2017	SHAILENDRA SINGH STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		
<b>With</b> 111	C.W. 11616/2017	BANWARI LAL GAUR & ORS. STATE OF RAJASTHAN & ORS.	KHET SINGH-P CHAIN SINGH-P
	0515 (STAY)		
<b>With</b> 112	C.W. 13092/2017	PRAKASH KUMAR STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		
<b>With</b> 113	C.W. 13098/2017	MAGANA RAM STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		

**Daily Causelist(Filtered)**  
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
<b>With</b>				
114	C.W. 13121/2017	DUDA RAM STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P	
	0515 (STAY)			
115	C.W. 13333/2017	HEERA RAM STATE & ORS	JS BHALERIA-P VS BHAWLA-P	DR P DAVE-R
	0515 (STAY)			
116	C.W. 14264/2017	SHUCHI JOSHI STATE OF RAJASTHAN & ORS.	SHYAM VYAS-P CHETAN SINGH-P KULDEEP MARWAN-P	DINESH OJHA-R
	0515 (STAY)			
117	C.W. 14804/2017	RAMRAJ GURJAR STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	SS LADRECHA AAG-R
	0515 (STAY)			
118	C.W. 15674/2017	ANIL KUMAR MEENA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	PR SINGH AAG-R
	0515 (STAY)			
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
119	C.W. 8045/2011	UMMED SINGH RAJ. STATE ROAD TRAN. CORP. & ORS	RANJEET JOSHI-P CP OJHA-P DEEPIKA VYAS-P JEEVANRAM CHOUDHARY-P SUSHIL KUMAR-P VISHWAJEET JOSHI-P	NITIN OJHA-R AK RAJVANSHI-R DP DHAKA-R HARISH PUROHIT-R HARSHVARDHAN SINGH-R M.S. GODARA-R
	0504 (STAY)			
<b>With</b>				
120	C.W. 4529/2009	BHAWANI SINGH RATHORE RAJ. STATE ROAD TRAN. CORP. & ORS	RANJEET JOSHI-P  ANISHA BANO-P DEEPIKA VYAS-P JEEVANRAM CHOUDHARY-P SUSHIL KUMAR-P VISHWAJEET JOSHI-P	NITIN OJHA-R  HARISH PUROHIT-R M.S. GODARA-R
	0504 (STAY)			
<b>With</b>				
121	C.W. 4866/2009	SUJAN SINGH RAJ. STATE ROAD TRAN. CORP. & ORS	RANJEET JOSHI-P  DEEPIKA VYAS-P SUSHIL KUMAR-P VISHWAJEET JOSHI-P	AK RAJVANSHY-R  AK RAJWANSHY-R
	0504			
122	C.W. 31/2014	DR. AJAY KUMAR GUPTA STATE & ORS	RAVI BHANSALI-P MAHENDRA PRAJAPAT-P	ANIL BISSA-R NS RAJPUROHIT-R
	0509 EX 8			
123	C.W. 6071/2014	CHANDA YADAV STATE & ORS.	PETI. SELF-P ARUN DADHICH-P PR MEHTA-P	SS LADRECHA-R
	0515 (STAY)			
124	C.W. 4466/2015	HARISH BHATTNAGAR STATE & ORS	SL SUKHWAL-P RS RATHORE-P	MANISH PATEL AGC-R
	0502 (STAY)			
125	C.W. 7089/2015	SHISHPAL STATE & ORS	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P	ANIL BISSA-R
	0515 (STAY)			

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
126	C.W. 13781/2015	RAJENDRA SINGH STATE & ORS	SHIVNATH SINGH RAJPUROHIT-P DHARMA RAM PRAJAPAT-P MAHIPAL RAJPUROHIT-P SOBHA RAJPUROHIT-P	BHARAT DUTT SHARMA-R
	0515			
127	C.W. 786/2016	MAYA STATE & ORS	MOTI SINGH-P KULDEEP SINGH-P	B L BHATI-R
	0515 (STAY)			
128	C.W. 1234/2016	RAJENDRA KUMAR TELI STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P	RAJESH PANWAR AAG-R
	0515			
<b>With</b>				
129	C.W. 1236/2016	RAMAN LAL TELI STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P	RAJESH PANWAR AAG-R
	0515			
<b>With</b>				
130	C.W. 1237/2016	RAJENDRA KUMAR SUTHAR STATE & ORS.	ARJUN PUROHIT-P ANJALI GOPA-P	RAJESH PANWAR AAG-R
	0515			
<b>With</b>				
131	C.W. 1613/2016	PREM SINGH SHISHODIA STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P	RAJESH PANWAR AAG-R
	0515			
132	C.W. 3142/2016	SMT. KHAJANI DEVI STATE & ORS	ROHITASH SINGH-P MS RATHORE-P	KL THAKUR,AAG-R RISHABH TAYAL-R
	0515 (STAY)			
133	C.W. 5074/2016	SMT. RAMESH STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P	ANIL BISSA AGC-R
	0515 (STAY)			
134	C.W. 14109/2016	NEHA BISHNOI STATE & ORS	SR GODARA-P	TARUN JOSHI-R BL BHATI GC-R
	0515 (STAY)			
135	C.W. 14791/2016	SMT. SANTOSH DEVI & ORS STATE & ANR	DD CHITLANGI-P	DR. P DAVE-R
	0515 (STAY)			
136	C.W. 195/2017	HUKMA RAM SOHU RPSC, AJMER & ORS	RN CHOUDHARY-P SK DAUKIA-P	MAHESH THANVI-R SANJAYRAJ PALIWAL DY.G.C.-R
	0515 (STAY)			
137	C.W. 790/2017	SUMAN KUMARI BEDA STATE & ORS	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P	JK MISHRA-R
	0515 (STAY)			
138	C.W. 1412/2017	RAJESH CHOUDHARY STATE OF RAJASTHAN & ORS.	YASHPAL KHEILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P	K L VISHNOI-R DARSHAN JAIN-R RISHABH TAYAL-R VINAY JAIN-R
	0515 (STAY)			

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
139	C.W. 2383/2017	RAJU RAM & ORS STATE & ORS	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P ML DEVRA-P
	0502 (STAY)		
140	C.W. 5161/2017	MS.SANGEETA STATE OF RAJASTHAN & ANR.	PUSHPENDRA SINGH CHOUHAN-P AMIT MEHTA-P BHARAT SHRIMALI-P BHUPENDRA SINGH GEHLOT-P
	0515 (STAY)		
141	C.W. 5273/2017	DEV RAJ & ANR. STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI KAUSHIK-P PRITAM JOSHI-P
	0502 (STAY)		
142	C.W. 7834/2017	KARAN DAN RATNOO STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
143	C.W. 991/2010	AKHIL RAJASTHAN CHAYNIT BERO. S.S. 1998 STATE OF RAJ. & ORS.	MR SINGHVI-P AMIT MEHTA-P BHAVIT SHARMA-P HUKAM SINGH-P SUKESH BHATI-P SUNIL BHANDARI-P
	0515 (STAY)		GR PUNIA AAG-R R PUNIA-R RAJESH PUNIA-R SS LADRECHA AAG-R SWETA BHAGCHANDANI-R
<b>FOR HEARING</b>			
144	C.W. 7055/2015	SANJAY KUMAR KHITOLIYA STATE & ORS	PRAMENDRA BOHRA-P
	0502		MUKESH DAVE-R

**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**  
**Court No :10**  
**HON'BLE MR. JUSTICE DINESH MEHTA**

10.30 AM - 1.00 PM  
2.00 PM - 4.30 PM

SB Civil First Appeals, SB Civil Residue Matters. SB Civil Writs U/A 227 from Civil Court Orders.

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR HEARING</b>				
1	C.Ist.Appl 49/1985	MAHENDRA & ORS DEVA RAM	LEKH RAJ MEHTA-P	KR CHOUDHARY-R ASHOK PATEL-R DINESH JOSHI-R GIRISH JOSHI-R JR PATEL-R MANISH PATEL-R NARENDRA THANVI-R OP BOOB-R RK THANVI-R
	3800			
2	C.Ist.Appl 77/1986	SMT.CHANDRA KALLA SHANKAR LAL	RR NAGORI-P ALKESH AGARWAL-P	SG OJHA-R
	1805			
3	C.Ist.Appl 93/1987	MURARI LAL & ORS DHARMI DEVI & ORS	M. SISHODIA-P	LR MEHTA-R N THANVI-R RAMIT MEHTA-R V KUMBHAT-R
	2800			
<b>With</b>				
4	C.Ist.Appl 3/1987	LRS OF MADAN LAL MURARI LAL	MANISH SHISHODIA-P RAMIT MEHTA-P	V KUMBHAT-R N THANVI-R
	2800			
5	C.Ist.Appl 136/1987	PYARA SINGH & ANR. SATPAL SINGH & ANR.	JL PUROHIT-P NS ACHARYA-P	LR MEHTA-R RAJEEV PUROHIT-R RAMIT MEHTA-R
	2800			
6	C.Ist.Appl 149/1989	LRS OF SMT VINAY KANWAR NAND KISHORE	MS RATHORE-P SP SHARMA-P	RAMESHWAR HEDAU-R SK KALLA-R
	1805			
7	C.Ist.Appl 81/1990	M/S RIKHABCHAND JAI KUMAR THE UNITED WESTERN BANK LTD.	MANISH SHISHODIYA-P HL KELA-P SURESH SHRIMALI-P	OP PUNGLIA-R PR MERTIA-R
	3100			
8	C.Ist.Appl 88/1990	KUNDAN MAL SURENDRA KUMAR	CHAITANYA GEHLOT-P NARPAT SINGH-P SM SINGHVI-P SR SONI-P	VIKAS BALIA-R JAIPAL RATHORE-R VINAY JAIN-R
	3800			
9	C.Ist.Appl 90/1990	SECRETARY RAJ.STATE AGR.MRKT.BOARD & ORS M/S DEOSHI BROS.,	LEKH RAJ MEHTA-P RAMIT MEHTA-P	IC MEHTA-R IC MALOO-R
	3800			
10	C.Ist.Appl 104/1990	SHANKER LAL SHANTA KUMARI @ SHANTA BAI & ANR.	LEKH RAJ MEHTA-P	RK THANVI-R DALPAT RAJ-R NARENDRA THANVI-R
	0703			
11	C.Ist.Appl 161/1990	BHANWAR LAL MADHAV LAL	JK BHAIYA-P SAJJAN SINGH-P	MS SINGHVI-R KR BISHNOI-R
	3800 {SENIOR CITIZEN}			

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
12	C.lst.Appl 74/1991  3800	SHANTI DEVI L.I.C. OF INDIA & ORS.	SL JAIN-P  BK BHATNAGAR-R
13	C.lst.Appl 159/1991  3800	M/S VIJAI SHRI INDUSTRIES M/S GHEWAR CHAND TRILOK CHAND	RK THANVI-P N THANVI-P SD PUROHIT-P SR SONI-P  GR SINGHVI-R JITENDRA CHOPRA-R
14	C.lst.Appl 18/1992  3800	MUNICIPAL COUNCIL, UDAIPUR M/S. PRESTISIDES INDIA (P) LTD.	ANURAG SHUKHLA-P  KK AGARWAL-R G VAISHNAWA-R SAJJAN SINGH-R
15	C.lst.Appl 81/1992  3100	S.B.B.J. BHARAT AGRO SERVICE CENTRE	SS PUROHIT-P  VISHAL SINGHAL-R PUROSHOTTAM GEHLOT-R
16	C.lst.Appl 114/1992  3800	BAL KRISHAN JEEWAN RAM & ANR.	JL PUROHIT-P JL PUROHIT-P NS ACHARYA-P  IR CHOUDHARY-R ARPIT BHOOT-R DR CHOUDHARY-R VINAY JAIN-R
<b>FOR ORDERS - DEFFECT CASES</b>			
17	WRIT M.APPL 271/2017  4200	KALYAN PRASAD NAMDEV & ORS STATE OF RAJ. & ORS	KAILASH JOSHI-P HARSHIT BHURANI-P VINEET R DAVE-P
18	C.lst.Appl 270/2017  0603	JODHPUR V.V.N. LTD. SMT. SHUBHAWATI & ANR.	CP SONI-P AJU V JOSH-P SMITA SONI-P  AAKASH KUKKAR-R
19	C.lst.Appl 518/2017  3800	BHANWAR LAL GEHLOT & ORS. MANGLA RAM & ORS.	PRITAM SOLANKI-P ALKESH AGARWAL-P BL DHAKA-P KL BISHNOI-P
<b>FOR ORDERS</b>			
20	C.TRNS.APPLI 8/2016  4200	SMT. MEENA RAKESH KUMAR	SUSHIL SOLANKI-P  RAJESH SHAH-R
21	C.TRNS.APPLI 153/2016  4200	SMT. SUNITA VARUN ARORA	AMIT GAUR-P NS RATHORE-P  NR GOSWAMI-R NAGRAJ GOSWAMI-R
22	CIV.LV.APPEA 7/2017  4200 IN CFA	MUJIBUR REHMAN & ORS. STATE OF RAJASTHAN & ORS.	VINEET JAIN-P ASHOK KUMAR-P  PM VYAS-R PM VYAS-R RK CHOUHAN-R RR KANWAR-R
23	C.TRNS.APPLI 107/2017  4200 (STAY)	SMT. LALITA DEEPAK KUMAR	RS MANKAD-P  RAJENDRA CHARAN.-R
24	C.TRNS.APPLI 115/2017  4200 (STAY)	SWROOP KUNWAR @ BHANWAR KUNWAR ABHIMANYU SINGH	SANDEEP SARUPARIA-P VIJAY RAJPUROHIT-P  NR GOSWAMI-R
25	C.TRNS.APPLI 151/2017  4200	SMT. DEEPLYANTI PRAVEEN PANDIT	RANJEET JOSHI-P ABHIJEET JOSHI -P SMITA JOSHI-P VISHWAJEET JOSHI-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
26	WRIT M.APPL 320/2017 4200	JHANWAR LAL ROOPCHAND	BY POST-P	
27	WRIT M.APPL 321/2017 4200	SURESH KUMAR JHANWAR LAL	BY POST-P	
28	C.W. 4165/2010 4300 (STAY)	AJAY KUMAR & ORS SHAMBHU DAYAL & ORS	MANISH SHISHODIA-P ABHISHEK SINGH-P	PRADEEP SHAH-R SHREYANSH MARDIA-R
29	C.W. 3028/2011 6700 (STAY) {CPC}	SMT. JAMNA DEVI DALU & ORS	BL CHOUDHARY-P	
30	C.W. 1092/2016 4300 (STAY)	RAJENDRA KUMAR SUSHIL KUMAR & ANR	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA-P RAKESH CHOTIA-P	SANDEEEP SARUPARIA-R
31	C.W. 3831/2016 4300	KAMAL KISHORE CHOUDHARY VIRENDRA SINGH CHOUDHARY & ORS.	MANOJ BHANDARI-P	NARENDRA SINWARIA-R DR. PRATISHTA DAVE-R
32	C.W. 1748/2017 4300 (STAY)	JEEVAN LAL SOHAN LAL ACHARYA & ORS	RS MANKAD-P	
33	C.W. 4827/2017 4300 (STAY)	RAM PRAKASH & ORS. GRAM PANCHAYAT GOTAN & ANR.	CHETAN PRAKASH SONI-P SMT SARITA DEVI SONI-P	
34	C.W. 5674/2017 4300 (STAY)	GHANSHYAM CHHAPARWAL RAJ. MARUDHARA GRAMIN BANK & ORS.	NA RAJPUROHIT-P AS RAJPUROHIT-P KK GOYAL-P PAWAN OJHA-P	ND NIMBAWAT-R
35	C.W. 7984/2017 4300 (STAY)	DHARAM VEER GURAN MAHAVEER CHAND	OM PRAKASH KUMAWAT-P AWAR DAN UJJWAL-P	
36	C.W. 9828/2017 4300 (STAY)	RELIANCE INDUSTRIES LTD AMIT & ORS	MANISH SHISHODIA-P	HEMANT DUTT-R A K BABEL-R
37	C.W. 10369/2017 4300 (STAY)	NIRMAL SINGH KULWINDER SINGH & ORS.	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P	NS RAJPUROHIT-R
38	C.W. 12153/2017 4300 (STAY)	ASHOK KUMAR VYAS SMT. PUSHPA DEVI	DEVILAL R VYAS-P ABHISHEK BOHRA-P JS NARUKA-P KULDEEP VAISHNAV-P	
39	C.W. 14317/2017 4300 (STAY)	KANARAM & ORS. RAJENDRA SINGH & ANR.	VIJAY JAIN-P	VK BHADU-R
40	C.W. 14722/2017 4300 (STAY)	LRS OF GUMNARAM & ORS. PRAHLAD SINGH & ORS.	SL JAIN-P ABHINAV JAIN-P VIKRAM CHOUDHARY-P	
41	C.Ist.Appl 261/2009 3800 (STAY)	NEMI CHAND SAHAB RAM & ORS.	SURESH SHRIMALI-P KULDEEP PUROHIT-P MAHESH JOSHI-P	SAJJAN SINGH-R



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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
42	C.Ist.Appl 100/2010 3800	SMT.SHANTI DEVI NATHU SINGH & ORS.	KL MAHESHWARI-P RAJESH PANWAR-P DD CHITLANGI-R KR BHATI-R
43	C.Ist.Appl 299/2011 3100 (STAY)	GYAN PRAKASH SYNDICATE BANK & ORS.	GURUVENDRA SINGH-P GYAN PRAKASH-P SUSHIL BISHNOI-P KL KHATRI-R MAHESH THANVI-R
44	C.Ist.Appl 236/2013 1104 (STAY)	SANJAY KUMAR HARNARAYAN & ORS.	VIKAS BIJARNIA-P SK POONIA-R BB BHOJAK-R BM BHOJAK-R P R MEGHWAL-R
<b>With</b>			
45	C.Ist.Appl 221/2013 3800 (STAY)	HARNARAYAN & ORS. SANJAY KUMAR & ANR.	BM BHOJAK-P RAVI BHOJAK-P VIKAS BIJARNIYA-R
46	C.Ist.Appl 274/2013 3800	CHAMPA LAL J.V.V.N.LTD.	MANISH PATEL-P BL KUDAN-P NITIN TRIVEDI-R
47	C.Ist.Appl 310/2013 1103	BALU LAL VINOD KUMAR & ORS.	SANJAY NAHAR-P
48	C.Ist.Appl 506/2013 3800 (STAY)	RAJKUMAR PREM RATAN & ORS.	GR SINGHVI-P JITENDRA CHOPRA-P MANOJ BHANDARI-R
49	C.Ist.Appl 37/2014 1103 (STAY)	RAMESH PARIHAR UMAID SINGH PARIHAR	HARISH MATHUR-P RD KHAN-P
50	C.Ist.Appl 149/2014 3800 (STAY)	MAHIPAL SINGH & ORS. LAKHU SINGH & ORS.	AK JAIN-P RAKESH MATORIA-P SK DADHICH-P KISHAN BANSAL-R
51	C.Ist.Appl 277/2014 2800	BAWA SINGH MU.BACHNA KAUR & ORS.	PANKAJ GUPTA-P VIPIN MANKAD-R
52	C.Ist.Appl 62/2015 3800 (STAY)	SMT. GODAWARI SMT. NAINI @ NENU & ORS.	RS CHUNDAWAT-P RAGHURAJ KANWAR-P JAVED HUSSAIN-R
53	C.Ist.Appl 213/2015 2800 (STAY)	RAM NARAYAN ANIL & ORS.	RAKESH ARORA-P MANISH TAK-P V CHOUDHARY-P
54	C.Ist.Appl 327/2015 3800 (STAY)	GURUDEEP SINGH RAJENDRA & ORS.	VN KALLA-P MA KHAN-P RR ANKIYA-P
55	C.Ist.Appl 346/2015 1103 (STAY)	POONA RAM RATI LAL & ORS.	VIKRAM CHOUDHARY-P ABHINAV JAIN-P DR P DAVE-R PRADEEP SHAH-R SANDEEP SHAH-R
56	C.Ist.Appl 141/2016 1005	SHANKAR LAL HEMRAJ & ORS.	DEELIP KAWADIA-P GS RATHORE-P RS RATHORE-P AK BABEL-R

**Daily Causelist(Filtered)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
57	C.lst.Appl 224/2017  0603	SMT. MISHRI DEVI & ORS. MANAGING DIRECTOR (DISCOM) JDVVNL & ANR.	BR CHOUDHARY-P HS RAJPUROHIT-P
58	C.lst.Appl 348/2017  0603 (STAY)	EXECUTIVE ENGINEER, J.V.V.N. LTD. & ANR. SHVI LAL & ANR.	MAHESH JOSHI-P DHANPAT CHOUDHARY-R RAJENDRA SHARMA-R
59	C.lst.Appl 451/2017  3800 (STAY)	HEERA LAL BHOMA RAM	NARENDRA RAJPUROHIT-P AS RAJPUROHIT-P NA RAJPUROHIT-P
60	C.lst.Appl 478/2017  2800 (STAY)	KRISHNA RAJENDRA & ANR.	PANKAJ SHARMA-P CHETANA SHARMA-P
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
61	C.lst.Appl 529/2007  1103 (STAY)	BAKSHA RAM PABU RAM & ORS.	VISHAL SHARMA-P DHARMENDRA SINGH-P MAHIPAL CHARAN-P
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>			
62	C.W. 10485/2017  4300 (STAY)	MEHARCHAND SAMPAT LAL BHATI	MS PUROHIT-P BS BHALASRIA-P MANISH PUROHIT-P MANISHA PUROHIT-P
63	C.W. 14787/2017  4300 (STAY)	RAMVALLABH VYAS SMT. TARA SHARMA & ORS.	NA RAJPUROHIT-P NA RAJPUROHIT-P YUGESH PARMAR-P
64	C.W. 14846/2017  4300 (STAY)	YOGESH & ORS. SUNCITY LANDCONE PVT. LTD.	KC PITAWAT-P GIRISH JOSHI-P MUKESH TRIVEDI-P
65	C.W. 15177/2017  4300 (STAY)	YOGESH & ORS. SUNCITY LANDCONE PVT. LTD.	KC PITAWAT-P GIRISH JOSHI-P MUKESH TRIVEDI-P
<b>With</b>			
66	C.W. 14845/2017  4300 (STAY)	YOGESH & ORS. SUNCITY LANDCONE PVT. LTD.	KC PITAWAT-P GIRISH JOSHI-P MUKESH TRIVEDI-P
67	C.W. 15354/2017  4300 (STAY)	NAGRAJ JAIN & ORS. KESARIMAL JAIN	NITESH MATHUR-P
68	C.W. 15675/2017  4300 (STAY)	SANDEEP KAUR DARSHAN SINGH & ORS.	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P
69	C.W. 15921/2017  4300 (STAY)	GURVINDRA SINGH SAVITRI DEVI & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P SURYENDRA BERA-P

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>				
70	C.W. 15929/2017	MANARAM GRAM NYAYALAYA, SRIGANGANAGAR & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	
	4300 (STAY)			
71	C.W. 16185/2017	RAJU CHOUDHARY & ORS. FIRM SURAJ MINERALS CHEMICALS & ORS.	GIRISH SANKHALA-P	
	4300 (STAY)			
72	C.W. 16270/2017	BABU LAL MOHAN LAL	RAMESHWAR HEDAU-P VIKAS HEDAU-P	SM PARIHAR-R
	4300 (STAY)			
73	C.W. 16333/2017	SWAMI KESHWANAND MAHAVIDHYLA DR. SHARDA SHARMA	VK BHADU-P	
	4300 (STAY)			
74	C.W. 16500/2017	LAXMAN SINGH SHARWAN SINGH	SANDEEP SARUPARIA-P	
	4300 (STAY)			
75	C.W. 16578/2017	LRS OF BISHAN SINGH & ORS. JABRA RAM & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	
	4300 (STAY)			
76	C.W. 16665/2017	KAMLESH & ANR. SUJARAM & ORS.	VINIT SANADHYA-P	
	4300 (STAY)			
77	C.lst.Appl 321/2016	LRS OF BHERU SINGH GURU SHRI SHANTI SADAN TRUST & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P SANDEEP SHAH-P VIKRAM SINGH-P VINIT SANADHYA-P	IR CHOUDHARY-R
	3800 (STAY) EX 8			
78	C.lst.Appl 249/2017	RAMESHWAR PRASAD KIRAN & ORS.	RAKESH ARORA-P BHARAT K SANKHLA-P MAYANK ARORA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P	MANISH SHISODIA-R ANIRUDH KHATRI-R
	2800 (STAY)			
<b>With</b>				
79	C.lst.Appl 267/2017	SMT. KIRAN JAIN & ANR. RAMESHWAR PRASAD & ANR.	MANISH SHISHODIA-P	
	2800 (STAY)			
80	C.lst.Appl 350/2017	PRABHU DAYAL NARAYAN BAHETI	NARENDRA THANVI-P ASHOK THANVI-P	SAJJAN SINGH-R
	0701 (STAY)			
81	C.lst.Appl 543/2017	BALLI @ BALLI SINGH & ANR. RIDHA KARAN	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	SANJEET PUROHIT-R
	3800 (STAY)			
82	C.lst.Appl 545/2017	AJEET JAIN LRS OF KUKKU & ORS.	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P	
	3800 (STAY)			
83	C.lst.Appl 621/2017	SMT. PYARI JAGDISH & ORS.	BHEEMKANT VYAS-P PREETY KESWANI-P	
	3800 (STAY)			

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION - FRESH (WITH STAY/BAIL)</b>				
84	C.Ist.Appl 622/2017  3800 (STAY)	SMT. PYARI JAGDISH & ORS.	BHEEMKANT VYAS-P PREETY KESWANI-P	
<b>FOR ADMISSION -FRESH (WITHOUT STAY/BAIL)</b>				
85	C.W. 3265/2017  4300	KHAMMA KANWAR SUA DEVI & ORS	DR.JAYA DADHICH-P NK DADHICH-P	
86	C.Ist.Appl 242/2015  0603	RAZIA BANU & ORS. A.V.V.N.LTD & ORS.	DEVENDRA MAHALANA-P	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>				
87	C.W. 1150/2014  4300 (STAY) EX-8	RAKESH KUMAR SARAN LD. CJ (SD) NO. 6, JOD. METRO & ORS.	DR. SACHIN ACHARYA-P DR PRAMILA ACHARYA-P RAKESH CHOTIA-P VIJAY K PUROHIT-P	CS KOTWANI-R HIMANSHU MAHESHWARI-R KAILASH CHOUDHARY-R MANJUL SHRIMALI-R RAJESH CHOUDHARY-R
88	C.W. 1322/2014  4300 (STAY)	LRS OF LATE KHETA LAL & ORS. LRS OF LATE BHIKHA LAL	NARENDRA THANVI-P ANIL JOSHI-P	RAJESH JOSHI-R CVS SHEKHAWAT-R
89	C.W. 34/2017  4300 (STAY)	LRS. OF KAMLESH KATTA & ANR. JODHPUR DEVELOPMENT AUTHORITY	V L THANVI-P SHAILESH THANVI-P	SG OJHA-R
<b>With</b>				
90	C.W. 15177/2016  4300 (STAY)	SMT. CHANDRA DEVI JODHPUR DEVELOPMENT AUTHORITY	V L THANVI-P  SHAILESH THANVI-P	SG OJHA-R
91	C.W. 2980/2017  4300 (STAY)	NAIN SINGH @ JETHU SINGH MOHAN LAL	RAKESH ARORA-P BHARAT K SANKHALA-P MANISH TAK-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P	MS RAJPUROHIT-R NS RAJPUROHIT-R
92	C.W. 10322/2017  4300 (STAY)	M/S.LADU SINGH & GYAN SINGH TROLLY &ANR. M/S. LADU SINGH & GYAN SINGH AGRO INDUST	DR. ASHOK SONI-P JITENDRA BOHRA-P	ASHOK CHHANGANI-R
93	C.W. 11730/2017  4300 (STAY)	SMT. MANGI DEVI OSWAL SAMAJ MUKTI DHAM JASOL & ORS	MP GOSWAMI-P SULTAN SEN-P	NARENDRA THANVI-R ASHOK THANVI-R
94	C.Ist.Appl 461/2013  3800 EX-8	SMT. PREMILA SMT. SAROJANI KUMAR & ANR.	TARUN JOSHI-P KHET SINGH -P MRS RENUKA BOHRA -P SANDEEP SHAH-P SHREYANSH MARDIA-P SIDDARTH JOSHI-P	R BHATNAGAR-R MANISH BHUNWAL-R PRASHANT TATIA-R SAJJAN SINGH-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
95	C.W. 347/2014  4300 (STAY)	KUMARI KAVITA SWAMI MGS UNIVERSITY BIKANER & ORS	ASHVINI SWAMI-P AMARDASS SHARMA-P SHREEKANT VERMA-P	DD CHITLANGI-R DR.P.DAVE-R KHET SINGH-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
96	C.W. 11980/2015  4300 (STAY)	BRAJESH KUMAR HEERA LAL	SANJAY NAHAR-P  SAJJAN SINGH-R MANISH PATEL-R
97	C.W. 1326/2017  4300 (STAY)	MOOL CHAND JDA & ORS	MS PUROHIT-P BS BHALASRIA-P MANISHA PUROHIT-P  DR. PRATISHTHA DAVE-R AGC-R ANJANA JAWA-R KN PRAJAPAT-R SG OJHA-R SHYAM SINGH BHATI-R
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
98	C.Ist.Appl 200/2017  2800 (STAY)	KRISHAN RUPA RAM	TRILOK JOSHI-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P  SAJJAN SINGH-R
<b>FINAL DISPOSAL AT ORDERS STAGE</b>			
99	C.Ist.Appl 191/2013  3800 (STAY) EX-9	BADRI PRASAD SHARMA REG. TRUST SHRI MADAN MOHANJI MANDIR, TR	ARPIT BHOOT-P DC KHATRI-P MEHAK BHOOT-P OP MEHTA-P  NARENDRA THANVI-R
<b>FOR HEARING</b>			
100	C.W. 8913/2017  4300	BHOORA RAM & ORS. JAGMAL RAM & ORS.	CR JAKHAR-P BL CHOUDHARY-P JAGDISH PRAJAPAT-P RAJENDRA CHOUDHARY-P  NR CHOUDHARY-R
101	C.Ist.Appl 14/1993  1805	MANCHA RAM SMT. GOPAL KANWAR & ORS.	RM BHANSALI-P MC PUROHIT-P RM BHANSALI-P SS PUROHIT-P  SR SINGHVI-R SR SINGHVI-R
102	C.Ist.Appl 152/1993  3100	M/S ANILKA GINNING WASHERS INDS. & ANR CENTRAL BANK OF INDIA	SL JAIN-P MS RATHORE-P  OP PUNGALIA-R
103	C.Ist.Appl 170/1993  3800	GANGANAGAR CO-OPERATIVE OIL SEED MILLS R.S.E.B. & ANR.	SL JAIN-P  MRIDUL JAIN-R
104	C.Ist.Appl 85/1994  1200	RAJ.TRIBAL AREAS DEV. CO-OP. FED. LTD. M/S NANDISH CONSTRUCTION CO.	JK BHAIYA-P RS MANKAD-P SAJJAN SINGH-P  G.VAISHNAV-R BP BOHRA-R DEELIP KAWADIA-R
105	C.Ist.Appl 142/1995  1103	PREM PRAKASH RAKESH	DURGA RAM-P JK BHAIYA-P NS ACHARYA-P R CHOUDHARY-P SURESH SHRIMALI-P  HD KHATRI-R ASHOK UPADHYAYA-R DD CHITLANGI-R NS ACHRAYA-R PRAKASH SHARMA-R RAKESH (SELF)-R SANJAY MATHUR-R SG OJHA-R
106	C.Ist.Appl 11/1996  3800	SUMNESH MATHUR SMT.DEVKANYA PURI	JL PUROHIT-P JL PUROHIT-P NS ACHARYA-P  VISHAL RAJ MEHTA-R

**Daily Causelist(Filterd)  
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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
107	C.lst.Appl 53/1997	PRITHVIPAL SINGH RAGHUVVEER SINGH & ORS	SAJJAN SINGH-P PS RATHORE-P SR SARAN-P
	1103		AR MEHTA-R BL THANVI-R BV THANVI-R MOHD ASLAM-R SURESH SHRIMALI-R SUSHIL SOLANKI-R
108	C.lst.Appl 87/1997	MAJDOOR GRAH NIRMAN COOPRATIVE SOCIETY SMT.PUSHPA & ORS.	SUDHIR SHARMA-P GR PUROHIT-P LR MEHTA-P P JAIN-P RS CHUNDAWAT-P SANJEEV SHARMA-P
	2800 EX 8		JITENDRA CHOPRA-R ARPIT BHOOT-R BHAV SINGH-R CS KOTWANI-R DC KHATRI-R GAJENDRA SINGH-R HL KELA-R M SHISHODIA-R OM MEHTA-R PC PUROHIT-R RANJEET SINGH-R SURESH SHRIMALI-R
<b>With</b>			
109	C.lst.Appl 88/1997	MAJDOOR GRAH NIRMAN COOPRATIVE SOCIETY SMT.PUSHPA & ORS.	SANJEEV SHARMA-P  LR MEHTA-P P NAYAK-P R CHOUHAN-P SUDHIR SHARMA-P
	2800		MANISH SHISHODIA-R  ARPIT BHOOT-R CS KOTWANI-R DC KHATRI-R JITENDRA CHOPRA-R MANISH SHISHODIA-R OP MEHTA-R SURESH SHRIMALI-R
110	C.lst.Appl 95/1997	R S E B & ORS GEETA DEVI & ORS	VISHAL SINGHAL-P
	1700		KAILASH TRIVEDI-R KR SAHARAN-R RS SHEKHAWAT-R SAJJAN SINGH-R
111	C.lst.Appl 26/1998	BHUPENDRA SINGH & ORS HARNAM SINGH	SD VYAS-P MS PUROHIT-P
	2800		VINOD BHADU-R JAI KISHAN BHAIYA-R MANOJ BHANDARI-R PRIKSHIT NAYAK-R SUNIL BENIWAL-R
112	C.lst.Appl 161/2002	HEERA LAL MOHD FAROOQ	ARPIT BHOOT-P CS KOTWANI-P DC KHATRI-P
	3800 EX 9 TOP TEN		MD BOOB-R LR MEHTA-R RAMESHWAR DAVE-R
<b>With</b>			
113	CIV.CRO.APP 6/2003	MOHD. FARUKH HEERA LAL	MD BOOB-P  RL DAVE-P
	4200		
114	C.lst.Appl 107/2003	CHAMPALAL & ANR SUBHASH & ORS	GR PUNIA-P AMER GEHLOT-P ASHOK BISHONI-P RS CHOUDHARY-P YP KHILEREE-P
	3800 {SENIOR CITIZEN}		SUNIL MEHTA-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR HEARING</b>				
115	C.Ist.Appl 645/2004  3100	SMT. RAMA SHARMA S.B.B.J.	VL THANVI-P KS MEPHAWAT-P	JK CHANDA-R GK CHANDA-R
116	C.Ist.Appl 509/2005  3800	KARNAIL INGH SARDUL SINGH & ANR	VISHALSINGHAL-P BD MITTAL-P HR CHAWLA-P P GEHLOT-P	MRIDUL JAIN-R HR VISHNOI-R
<b>With</b>				
117	C.C.P. 38/2015  2401	KARNAIL SINGH SARDUL SINGH	VISHAL SINGHAL-P	HEMANT JAIN-R
118	C.Ist.Appl 660/2006  2800	SMT.SITA DEVI BHERU LAL & ORS.	SL JAIN-P HK JAIN-P R BHATNAGAR-P	NK RASTOGI-R ASHOK KR JAIN-R
119	C.Ist.Appl 235/2007  3800	NEERU WADHWA & ORS. HARI KRISHAN ARORA	HK JAIN-P	VISHAL SINGHAL-R
120	C.Ist.Appl 401/2008  2800 (STAY) [SENIOR CITIZEN]	SMT.SEETO & ORS. SUKHMANDRA SINGH & ORS.	BM AGGARWAL-P VK AGGARWAL-P	DRON KAUSHIK-R
121	C.Ist.Appl 532/2008  1103	GANESHLAL GHANSHYAM & ORS	VINEET JAIN-P	MANOJ BHANDARI-R
122	C.Ist.Appl 176/2009  3800 SR. CITIZEN	SUDHEER SMT.SHARDA DEVI & ANR.	SANJEEV JOHARI-P	MANOJ BHANDARI-R MANOJ BHANDARI-R
123	C.Ist.Appl 387/2009  3800	MANOHAR BALAI SHIV LAL	NM LODHA-P ANIL BHANDARI-P SUNIL BHANDARI-P	IR CHOUDHARY-R
124	C.Ist.Appl 247/2014  1103	SMT. SAROJ & ORS. PRABHU NARAIN MATHUR & ANR.	PET. SELF-P HR SONI-P	MD BOOB-R MAHESH JOSHI-R MAHESH KHAYANI-R
<b>With</b>				
125	CIV.CRO.APP 10/2014  4200	PRABHU NARAYAN SMT. SAROJ & ORS.	PET. SELF-P	
126	C.Ist.Appl 127/2015  1103	VISHNU PRAKASH AGRAWAL & ORS. SMT. NIKITA GARG & ORS.	NARENDRA THANVI-P	SR SONI-R M SISODIA-R SP SHARMA-R
<b>With</b>				
127	C.Ist.Appl 114/2015  1103 (STAY)	NARENDRA AGRAWAL SMT. NIKITA GARG & ORS.	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P	NARENDRA THANVI-R MANISH SHISHODIA-R
<b>With</b>				
128	CROSS OBJ. CIVIL 15/2016 4200 IN CFA 114/15	SMT. USHA RUTIA NARENDRA AGARWAL & ORS.	MANISH SHISHODIA-P	

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
129	C.Ist.Appl 35/2016	RAM KUMAR LRS OF OM PRAKASH	MANOJ BHANDARI-P  PANKAJ GUPTA-R TALAT BARI-R VK BHADU-R
	1103 (STAY)		
130	C.Ist.Appl 387/2016	LEKHRAJ SAMARIYA @ SHYAMLAL SAMARIYA BANSHI SINGH	JAI KISHAN BHAIYA-P GK SHARMA-P  DS UDAWAT-R BS MERTIA-R
	3800 (STAY)		



## Daily Causelist(Filterd)

Tuesday Dated : 19/12/2017

Court No :12

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

10.30 AM - 1.00 PM

2.00 PM - 4.30 PM

SB Criminal Appeals,SB Criminal Revisions, , SB Parole Writs.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFFECT CASES</b>			
1	CRL.A. 662/2017 0106	KARTAR SINGH & ORS. STATE & ORS.	SUNIL BENIWAL-P AR BENIWAL -P MANJEET GODARA-P SAHEE RAM MUNDEL-P PP-R
2	CRL.R. 785/2017 0208	ARVIND VIJAY SHREE & ANR	RAJ LAXMI SINGH-P PP-R
3	CRL.R. 1202/2017 0208	BANSHILAL STATE & ANR	RAMESH PUROHIT-P ARVIND CHOUDHARY-P pp-R
4	CRL.R. 1512/2017 0208	KANWAR LAL @ KANWARIA STATE	KR BHATI-P SUMER SINGH SEN-P
<b>FOR ORDERS - MISC.CASES</b>			
5	SUSP. OF SENT.(APP) 189/2017 0107 IN CRLA 276/17	SUNIL STATE	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P ASHWINI SWAMI-P JITENDRA MAROTHIA-P PP-R
6	SUSP. OF SENT.(APP) 765/2017 0107 IN CRLA 1123/17	GURJANT SINGH @ JANTA STATE	HIMMAT JAGGA-P AMAN MIDHA-P PP-R
7	SUSP. OF SENT.(APP) 876/2017 0107 IN CRLA 717/2017	RATAN LAL STATE	SS SHAKTAWAT-P PP-R
8	SUSP. OF SENT.(APP) 928/2017 IN CRLA 1438/2017	JAYANTI LAL STATE	JVS DEORA-P PP-R
9	SUSP. OF SENT.(APP) 1025/2017 0103 IN CRLA 1619/17	MOHD. SARFARAJ ALI STATE	PS SOLANKI-P PINTU PAREEK-P PP-R
10	SUSP. OF SENT.(APP) 1169/2017 0107 IN CRLA 425/17	SUNIL KUMAR STATE	DR. RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P PP-R
<b>With</b>			
11	SUSP. OF SENT.(APP) 1168/2017 0107 IN CRLA 535/17	SATPAL @ JAMBU STATE	DR. RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P
12	SUSP. OF SENT.(APP) 1173/2017 0103 IN CRLA 1181/2017	HEERA LAL STATE	MRIDUL JAIN-P BHAGAT DADHICH-P PP-R
13	SUSP. OF SENT.(APP) 1176/2017 0103 IN CRLA 1145/2017	UTTAM KUMAR STATE	DHIRENDRA SINGH-P ABHIMANYU SINGH-P PS TEPU-P RAJIV BISHNOI-P PP-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS - MISC.CASES</b>			
14	SUSP. OF SENT.(APP) 1230/2017  0107 IN CRLA 71/2017	DASHRATH STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI -P PP-R
15	SUSP. OF SENT.(APP) 1267/2017  4600 2ND BAIL IN CRLA 944/13	DALLA RAM STATE	SHAMBHOO SINGH-P BHARAT SINGH-P VIKRAM SINGH-P PP-R
16	SUSP. OF SENT.(APP) 1274/2017 0107 IN CRLA 1790/17	JAGDISH CHAND JAT STATE	MAHIPAL BISHNOI-P PP-R
17	SUSP. OF SENT.(APP) 1278/2017 0107 IN CRLA 134/17	LALCHAND STATE	MUKESH VYAS-P PP-R
<b>With</b>			
18	SUSP. OF SENT.(APP) 880/2017 0107 IN CRLA 1314/17	SANDEEP SINGH STATE	MUKESH VYAS-P
19	APPL. CRL. 1568/2017  (IN CRLR 144/2017)	NEMICHAND STATE & ANR	PREM DAYALBOHRA-P NAVIN KUMAR JAIN-P BHARAT DEVASI-R
20	APPL. CRL. 1613/2017  (IN CRLR 1421/2017)	RAJU @ RAJENDRA STATE	JITENDRA OJHA-P PP-R
21	CRL.A. 787/2014  0106	BABU SHAH SHYAM LAL & ORS.	FARZAND ALI-P PRITAM JOSHI-P ZAFAR KHAN-P PP-R RK CHARAN-R
22	CRL.A. 990/2016  0101	STATE DHARASINGH @ KALIYA & ANR	PP-P DS UDAWAT-R
23	CRL.LV.A. 182/2017  0106	B.M. TRADERS & ANR. SURESH KUMAR & ANR.	JK BHAIYA-P VINEET JAIN-R
24	CRL.LV.A. 232/2017  0106	RAGHUNATH RATHORE STATE	SK POONIA-P PR MEGHWAL-P PP-R
25	CRL.LV.A. 320/2017  0106	STATE KISHORE KUMAR @ KISHAN	PP-P
26	CRL.A. 327/2017  0106	STATE BHURA RAM & ORS.	PP-P AD UJJWAL-R
27	CRL.LV.A. 333/2017  0106	STATE PREMRAJ NUWAL	PP-P
28	CRL.LV.A. 353/2017  0106	RAKESH SMT. MAYA H NEUMAN & ANR	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS - MISC.CASES</b>			
29	CRL.LV.A. 366/2017  0106	ARVIND SINGH RATHORE VIJAYA JAIN	FARZAND ALI-P NAMAN MOHNOT-P PANKAJ CHOUDHARY-P SANGRAM SINGH SANGWA-P
30	CRL.LV.A. 367/2017  0106	SUBHASH CHANDRA STATE & ANR	NK GURJAR-P  PP-R PS SOLANKI-R
31	CRL.LV.A. 378/2017  0106	SMT HANJA DEVI MUNCHHA RAM & ANR	SHAMBHOO SINGH-P BHARAT SINGH-P
32	CRL.LV.A. 390/2017  0107	STATE GAURISHANKAR	PP-P  VINEET JAIN-R
33	CRL.LV.A. 520/2017  0106	RAM KUMAR STATE & ANR	VINEET JAIN-P  PP-R SHREEKANT VERMA-R
34	CRL.LV.A. 543/2017  0106 (STAY)	ADARSH CREDIT CO-OPERATIVE SOCIETY LTD STATE & ANR	GIRISH SANKHALA-P  PP-R
35	CRL.LV.A. 587/2017  0106	PRAMOD KUMAR STATE & ANR	SR GODARA-P  PP-R
36	CRL.A. 1253/2017  0106	EMPLOYEES STATE INSURANCE COP. MAHAVEER JAIN & ANR.	SANJAY KAPOOR-P RK KAPOOR-P  RAMESH PUROHIT-R RK BOHRA-R
37	CRL.R. 824/2016  0109	GOPAL SINGH & ORS. STATE	DR SACHIN ACHARYA-P DR PRAMILA ACHARYA-P  PP-R
38	CRL.R. 1224/2016  0205	SHYAM SUNDER STATE & ORS.	SWANAND JASMATIYA-P  PP-R MAHAVEER BISHNOI-R
39	CRL.R. 867/2017  0206 (STAY)	JITENDRA KUMAR @ PRAMOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P  PP-R
<b>FOR FRESH ADMISSION WITH STAY</b>			
40	CRL.M.PET. 4088/2017  0204 (STAY) (EXP - 5)	SHIV SHANKAR & ORS. STATE & ANR	PANKAJ GUPTA-P  PP-R
41	CRL.A. 2013/2017  0107 (BAIL)	KASHI RAM STATE	RS GILL-P  PP-R
42	CRL.A. 2073/2017  0102 (BAIL)	KISHAN & ANR. STATE	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
43	CRL.A. 2074/2017  0103 (BAIL)	PALARAM STATE	KAUSHAL GAUTAM-P  PP-R
44	CRL.R. 375/2017  0206 (STAY)	KANTI LAL & ANR STATE & ANR	VIKRAM CHOUDHARY-P ASHOK TAPARIYA-P  PP-R

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY</b>			
45	CRL.R. 792/2017	KARAN STATE & ANR	BRIJESH PAREEK-P BRIJESH PAREEK-P
	0208 (STAY)		
<b>With</b>			
46	CRL.R. 1058/2017	SMT MANJU KARAN	RS BAGHELA-P DILIP SINGH BAGHELA-P
	0208 (ORDER)		
47	CRL.R. 1214/2017	KAILASH MALI SMT SHANTA	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
	0208 (STAY)		
48	CRL.R. 1267/2017	IQBAL SINGH & ORS STATE & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA -P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P
	0206 (STAY)		
49	CRL.R. 1313/2017	CHEEMA RAM STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P VIJAY RAJ BISHNOI-P
	0107 (STAY)		
50	CRL.R. 1438/2017	SURESH SINGH STATE	IR CHOUDHARY-P AK ANAND-P GEMBHAR SINGH-P RAM NIWAS-P S N GOSWAMI-P VIKRAM SINGH-P
	0208 (BAIL)		
51	CRL.R. 1470/2017	VISHNU KUMAR STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0208 (STAY)		
52	CRL.R. 1493/2017	DARSHAN SINGH STATE	SHREE KANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0208 (BAIL)		
53	CRL.R. 1519/2017	GOPAL @ P & ANR. STATE	LS JAKHANIYA-P
	0208 (STAY)		
54	CRL.R. 1524/2017	SMT GUDDI SMT SONA & ANR.	NR GOSWAMI-P KAMLA GOSWAMI-P MONIKA -P NAGRAJ GOSWAMI-P
	0208 (STAY)		
55	CRL.R. 1525/2017	SMT GUDDI MANAK SONI & ANR.	NR GOSWAMI-P KAMLA GOSWAMI-P MONIKA-P NAGRAJ GOSWAMI-P
	0208 (STAY)		
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
56	CRL.M.PET. 1579/2016 0204 (EXP - 5)	MADAN LAL STATE & ORS.	RAJENDRA CHARAN-P PRADEEP SWAMI-P
57	CRL.A. 1507/2017 0107	DASHRATH STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P
58	CRL.A. 1632/2017 0106	SOHAN LAL STATE & ANR	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P VIVEK SHARMA-P
<b>With</b>			
59	CRL.A. 1633/2017 0106	SMT VIDHYA STATE & ANR	VISHAL SHARMA-P DINESH VISHNOI-P MAHIPAL CHARAN-P VIVEK SHARMA-P
60	CRL.A. 1800/2017 0103	SAMPAT @ GOPAL LAL STATE	BY POST-P
61	CRL.A. 2075/2017 0107	RAJENDRA KUMAR @ RAJU STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P
62	CRL.R. 1314/2017 0206	RAMNIWAS STATE	ML BISHNOI-P ASHOK BISHNOI-P MP BISHNOI-P SS KHICHRE-P SURENDRA BISHNOI-P
63	CRL.R. 1315/2017 0208	POOJA & ANR. SATPAL	DS THIND-P
64	C.W. 16549/2017 4300	BADRUN NISHA STATE & ORS	KALURAM BHATI-P SUMER SINGH SEN-P
<b>ADMISSION WITH NOTICE SERVED</b>			
65	CRL.M.PET. 2375/2011 0204 (STAY) (EXP - 5)	GOVERDHAN SINGH STATE & ORS.	HS SANDHU-P BS SANDHU -P DS GHARSANA-P
66	CRL.M.PET. 1811/2013 0204 (STAY) (EXP - 5 & 9)	SURESH MOHAN & ORS. STATE & ANR.	DR. SACHIN ACHARYA-P Dr.PRAMILA ACHARYA-P
67	CRL.M.PET. 3443/2016 0204 (STAY) (EXP - 5)	POONAM CHAND STATE	VINEET JAIN-P
68	CRL.A. 1839/2017 0108	STATE GAUTAM LAL & ORS.	PP-P
69	CRL.A. 1914/2017 0106	CHENA RAM PYARE LAL & ORS	BRIJESH PUROHIT-P BRIJESH PUROHIT-P DEVENDRA SANWALOT-P

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED</b>			
70	CRL.R. 964/2009  0208	JAGDISH RAI BHEEM SEN & ORS.	MAHESH BORA-P BR BISHNOI-P NISANT BORA-P SUSHMA DHARA-P  PP-R INDRARAJ CHOUDHARY-R PRADEEP SHAH-R
71	CRL.R. 974/2014  0205	MADAN SINGH STATE & ANR.	HS SANDHU-P DS GHARSANA-P RAJAK HAIDAR-P  PP-R PRADEEP CHOUDHARY-R
72	CRL.R. 376/2015  0206 (STAY) (EXP - 5) *	UMASHANKAR STATE	RAJESH SHAH-P  PP-R
73	CRL.R. 804/2015  0206	ABHISHEK VAISHNAV STATE & ANR	NK BOHRA-P NILESH BOHRA-P SANDEEP SHARMA-P  PP-R SHANKER RAJPUROHIT-R
74	CRL.R. 198/2016  0208 (STAY)	LAXMAN SMT SANTOSH & ANR.	MUKESH PATODIA-P NK GURJAR-P  PP-R RAMESH PUROHIT-R
<b>With</b>			
75	CRL.R. 279/2016  0208	LAXMAN STATE & ORS.	MUKESH PATODIA-P NK GURJAR-P  PP-R RAMESH PUROHIT-R
76	CRL.R. 305/2016  0206 (STAY)	ABHISHEK SRIMALI & ORS. SMT KRITIKA DAVE & ANR.	NK BOHRA-P GOKLESH BOHRA-P NILESH BOHRA-P RAJUSINGH CHOUHAN-P  PP-R HAIDER AGHA-R
77	CRL.R. 56/2017  0205 (STAY)	VARUN GOYAL POONAM CHAND KHATRI & ORS.	NK GOYAL-P  PP-R LD KHATRI-R
78	CRL.R. 169/2017  0208	SMT SIMRAN KAUR & ANR HARPREET SINGH	GJ GUPTA-P RAJESH PRAJAPAT-P  AMIT TATIA-R
79	CRL.R. 442/2017  0205	VARUN DEV STATE & ANR	RDSS KHARLIA-P BHAWANI SINGH-P HARVEER SIDHU-P SS DHILLON-P  PP-R RAMESH PUROHIT-R
80	CRL.R. 641/2017  0208	CHANDRAPRAKASH NAAMDHARANI STATE & ANR	BHARAT SHRIMALI-P NARENDRA RAJPUROHIT-P  PP-R SUDHIR SARUPARIA-R
81	CRL.R. 694/2017  0206	AKBAR & ANR STATE & ANR	NK BOHRA-P  PP-R DHIRENDRA SINGH-R
82	CRL.R. 710/2017  0208 (STAY)	RANJEET SINGH BARAR & ORS STATE & ANR	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P MS CHAMPAWAT-P SURESH NEHRA-P  PP-R HEMANT JAIN-R
83	CRL.R. 981/2017  0208 (STAY)	SHREEKANT MAHESHWARI SMT DEEPIKA	JS BHATI-P  PP-R OM RAJPUROHIT-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED</b>			
84	CRL.R. 1387/2017	BABU LAL STATE	BHOOP SINGH MOOND-P AJU.V.JOSH-P JK KHATRI-P
	0208 (BAIL)		
<b>FINAL DISPOSAL AT ADMISSION STAGE</b>			
85	CRL.R. 264/2016	SUKHDEV STATE & ANR.	VINEET JAIN-P ASHOK KUMAR-P
	0206		RICHIN SURANA-R
<b>FOR ORDERS - FINAL DISPOSAL</b>			
86	CRL.M.PET. 1756/2013	VARUN ARYA STATE & ANR.	NISHANT BORA-P ABHILASHA BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P SUSHMA DHARA-P VIJAY CHOUDHARY-P
	0204 (EXP-5 & 9)		SUNIL MEHTA-R
87	CRL.R. 1414/2014	ARJUN SINGH & ORS. STATE & ORS.	ABHISHEK MEHTA-P VINEET JAIN-P
	0208 (STAY) (EXP - 5)		DN YADAV-R
<b>TO BE MENTIONED</b>			
88	CRL.A. 1114/2017	KASHI RAM STATE & ORS.	JITENDRA OJHA-P BHAWESH TRIVEDI-P
	0113		PP-R
<b>FOR HEARING</b>			
89	CRL.A. 913/2015	BABU LAL @ BABU & ANR. STATE	ML BISHNOI-P RS GILL-P
	0107 For : 2015 Years, 7 Months & 6 Days. 15 YEAR 16/5/99 TO 15/03/00 & 06/07/15 EX-5 TO CONTINUE		PP-R
90	CRL.A. 56/2015	GULNAWAZ @ BHURE KHAN STATE	BS RATHORE-P
	0107 For : 2008 Years, 2 Months & 14 Days. (14..08.2008 TO 19.11.2008 AND 12.12.2014 TO CONTINUE		PP-R
<b>With</b>			
91	CRL.A. 55/2015	BACHA KHAN @ AMEER NAWAJ STATE	RK CHARAN-P ABHISHEK CHARAN-P
	0107		PP-R
92	CRL.A. 29/2013	RANJEET SINGH N.C.B.	DS JASOL-P DK GAUR-P DOONGAR SINGH-P JP CHHANGANI-P
	0107 For : 2006 Years, 8 Months & 24 Days. (24/08/2006) 15 YEAR		PP-R MR PAREEK-R
93	CRL.A. 215/2014	KAILASH STATE	BY POST-P KR BHATI-P
	0102 FINAL HEARING		PP-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
94	CRL.A. 474/2011	MANI LAL & ANR. STATE	DR.RK SINHA-P  BS CHARAN-P MRIDUL JAIN-P RAJAT DAVE-P
	0102 (7 YEARS) 01.06.2011 TO CONTINUE 10.12.2008 TO 16.01.2009 21.07.2010 TO 24.04.2010 29.02.2008 TO 10.3.2008 &		
<b>FOR HEARING</b>			
95	CRL.A. 273/1990	JAGDISH STATE	SUNIL BENIWAL-P MANOJ SHARMA-P MISS MANJU-P RAJESH MOONDIA-P
	0102		RS THANVI-R PP-R S.S.HASSAN-R
96	CRL.A. 347/1991	STATE HARI SINGH & ANR.	PP-P
	0107		KULWANT SINGH-R CHATURBHUIJ-R S R BHANDARI-R VIJAY BAHADUR-R
97	CRL.A. 261/1992	MAN SINGH STATE	DOONGAR SINGH-P
	0101		PP-R
98	CRL.A. 279/1992	CHUNI LAL & ORS STATE	DOONGAR SINGH-P
	0101		PP-R
99	CRL.A. 305/1992	MOTI RAM & ANR. STATE	RAM SUKH SHARMA-P BARKAT KHAN MEHAR-P BK MEHAR-P PRAKASH SHARMA-P RAKESH SHARMA-P SHIV RATAN PUROHIT-P
	0101		PP-R
100	CRL.A. 310/1992	LIYAKAT STATE	PRITAM SOLANKI-P LR POONIA-P RS CHOUHAN-P
	0102 (EXP - 8)		PP-R VN KALLA-R
101	CRL.A. 274/1993	STATE CHANDRA AVTAR	PP-P
	0101		SUNIL MEHTA-R
<b>With</b>			
102	CRL.R. 78/1989	AJIJ ALI CHANDRA AVTAR & ORS.	MANISH SHISODIA-P  HC KALLA-P
	0208		DOONGER SINGH-R PP-R
103	CRL.A. 93/1994	GIRDHAR LAL PAREEK STATE OF RAJASTHAN	NITIN TRIVEDI-P NISHANT BORA-P RAKESH KALLA-P
	0101		PP-R
104	CRL.A. 770/2001	DAMODAR & ANR STATE	JR BENIWAL-P AMIT KUMAR GOUR-P N BORA-P NISHANT BORA-P SUNIL BENIWAL-P
	0102		PP-R RK BOHRA-R



**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
105	CRL.A. 837/2006	LRS OF G.S.NARVANI STATE	PN MOHANANI-P KAPIL MOHANANI-P NEELAM GOYAL-P PANKAJ KUMAR BOHRA-P
	0101 *		
<b>With</b>			
106	CRL.A. 840/2006	BHALLA RAM STATE	PANKAJ SHARMA-P  MUKESH RAJPUROHIT-R
	0101		
107	CRL.A. 85/2014	STATE ASLAM & ORS.	PP-P  MUKESH PATODIA-R VN KALLA-R
	0106		
108	CRL.A. 194/2016	GANGARAM @ SANWATA RAM STATE	ML BISHNOI-P BR GODARA-P
	0107		
109	CRL.A. 137/2017	JAGDISH @ JAGIYA STATE	TRILOK JOSHI-P AMIT PAREEK-P CHANDRAVEER SINGH-P SUMAN JOSHI-P UMAID SINGH-P
	4600		
<b>With</b>			
110	CRL.A. 1051/2015	HEMA RAM @ HEMANT KUMAR STATE	NISHANT BORA-P  SUSHMA DHARA-P DS JASOL-R
	4600		
<b>With</b>			
111	CRL.A. 57/2016	RAJU STATE	AR VERMA-P  KR BHATI-P
	4600		
112	CRL.A. 931/2017	HEER DAS @ SHAKTA RAM STATE	KSHAMA PUROHIT-P DEEN DAYAL PUROHIT-P SHAYAM SINGH CHOUDHAN-P
	0103		
113	CRL.A. 1009/2017	PRAMOD KUMAR STATE	DEEPAK MENARIA-P MOH. RASHEED-P MRS UJJWAL TIWARI-P
	0107		
114	CRL.R. 997/2008	HEERA LAL GOVIND SINGH	RK CHARAN-P KISHORE BHAMBU-P PAWAN DEWAL-P PRAGYA OJHA-P
	0208		MS AMRAWAT-R MS AMARAVAT-R
115	CRL.R. 812/2014	STATE KALU	SK VYAS (P.P.)-P
	0206		
116	CRL.R. 237/2017	MOINUDIN @ SETHI & ANR STATE & ANR	SK DADHICH-P MUTHIRA KHAN-P
	0208 (STAY)		

## Daily Causelist(Filterd)

Tuesday Dated : 19/12/2017

Court No :14

HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

AFTER COMPLETION OF

DB TO

1.00 PM AND 2.00 TO

4.30

SB Criminal Bails u/s 438 Cr. P. SB Criminal Appeals u/s 14A SC &amp; ST(Prevention of Atrocities) Act, 1989 related to Bails.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>#Cr. Misc. Bail 438crpc</b>			
1	CRL.M.(BAIL) 6246/2017 0201	DR PRATIMA MATHUR STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PP-R
2	CRL.M.(BAIL) 6956/2017 0201	BHAGWATI LAL STATE	SS SISODIA-P PP-R DEEPAK MENARIA-R
<b>With</b>			
3	CRL.M.(BAIL) 6668/2017 0201	SMT SHANTABAI STATE	SS SISODIA-P PP-R DEEPAK MENARIA-R
4	CRL.M.(BAIL) 7566/2017 0201	HEER SINGH STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT-P RAHUL CHOUDHARY-P RANJEET SINGH-P SABIR KHAN -P PP-R
<b>With</b>			
5	CRL.M.(BAIL) 7567/2017 0201	SMT DHANWANTI STATE	PRADEEP SHAH-P PP-R CS RATHORE-P MS BORAWAT-P RAHUL CHOUDHARY-P RANJEET SINGH-P SABIR KHAN -P
6	CRL.M.(BAIL) 9157/2017 0201	RAMESHCHANDRA STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
<b>With</b>			
7	CRL.M.(BAIL) 7384/2017 0201	ARIF HUSSAIN STATE	KULDEEP SHARMA-P PP-R
8	CRL.M.(BAIL) 9833/2017 0201	MOHD SHABBIR STATE	SANJAY MATHUR-P MANOJ PAREEK-P PP-R
9	CRL.M.(BAIL) 10038/2017 0201	RANJANA KANWAR STATE	DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P PP-R
10	CRL.M.(BAIL) 10115/2017 0201	AMIT STATE	DEVESH BOHRA-P RAJEEV SHARMA-P PP-R
11	CRL.M.(BAIL) 10393/2017 0201	GANPAT SINGH STATE	ANIL VYAS-P AMIT GAUR-P AMIT VYAS-P NS RATHORE-P SD VYAS-P VINEET JAIN-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>#Cr. Misc. Bail 438crpc</b>			
12	CRL.M.(BAIL) 10708/2017 0201	KALYAN SIRVI STATE	B RAY BISHNOI-P ASHOK CHANDRA-P PP-R MAHAVEER BISHNOI-R
13	CRL.M.(BAIL) 10774/2017 0201	LEELAPAT STATE	VINEET JAIN-P PP-R
14	CRL.M.(BAIL) 10995/2017  0201	JASPREET KAUR STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P PP-R
15	CRL.M.(BAIL) 11092/2017 0201	SMT SARITA DHOLI STATE	VINEET JAIN-P PP-R NK GURJAR-R
16	CRL.M.(BAIL) 11163/2017  0201	BHANWAR LAL PRAJAPAT STATE	NISHANT BORA-P ABHILASHA BORA-P ARUN KUMAR-P BIRBAL SARAN-P NITIN GOKHLANI-P SARANSH VIJ-P SUSHMA DHARA-P VIJAY CHOUDHARY-P PP-R
17	CRL.M.(BAIL) 11165/2017 0201	SHAILENDRA KHURANA STATE	GAURAV SINGH-P PP-R
18	CRL.M.(BAIL) 11191/2017 0201	DINESH STATE	VIJAY RAJ BISHNOI-P VIJAY JANI-P PP-R
19	CRL.M.(BAIL) 11196/2017 0201	KALAWATI STATE	VIJAY JAIN-P PP-R
20	CRL.M.(BAIL) 11212/2017 0201	ASHOK KUMAR DHAKAD STATE	TRS SODHA-P DILIP SINGH RATHORE-P PP-R
21	CRL.M.(BAIL) 11223/2017 0201	RADHEYSHYAM STATE	LS JAKHANIYA-P RAJENDRA RATHORE-P PP-R
22	CRL.M.(BAIL) 11229/2017 0201	CHETANRAM STATE	BL DUDY-P PP-R
23	CRL.M.(BAIL) 11237/2017  0201	MUKAND STATE	RDSS KHARLIA-P DINESH LOL-P HARVEER SIDHU-P PP-R
24	CRL.M.(BAIL) 11240/2017 0201	CHETANRAM STATE	BL DUDY-P PP-R
25	CRL.M.(BAIL) 11250/2017 0201	GOPAL SHAHU & ANR. STATE	JVS DEORA-P PRAVEEN BHATI-P PP-R

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>#Cr. Misc. Bail 438crpc</b>			
26	CRL.M.(BAIL) 11295/2017  0201	SMT ANCHHI & ANR STATE	PRADEEP SHAH-P CS RATHORE-P MS BORAWAT -P RANJEET SINGH-P SABIR KHAN-P
27	CRL.M.(BAIL) 11455/2017  0201	JAGTEJ SINGH STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P
28	CRL.M.(BAIL) 11490/2017 0201	MAHENDRA SINGH STATE	PS RATHORE-P
<b>With</b>			
29	CRL.M.(BAIL) 11147/2017  0201	RATAN SINGH STATE	VR CHOUDHARY-P  NARESH PRAJAPAT-P
30	CRL.M.(BAIL) 11565/2017 0201	BHANWAR LAL BHATI & ANR. STATE	DS UDAWAT-P
<b>With</b>			
31	CRL.M.(BAIL) 11235/2017  0201	SHYAM LAL BHATI STATE	DS UDAWAT-P  BS MERTIA-P
<b>FOR ORDERS - DEFECT CASES</b>			
32	CRL.A. 1681/2017  0113	MEHRAM STATE	SANJAY MATHUR-P MANOJ PAREEK-P
33	CRL.A. 1739/2017  0113	HARDEV SINGH @ DEEPU STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P
<b>#FOR ORDERS</b>			
34	CRL.A. 1536/2017  0113	PARAS RAM STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
35	CRL.A. 1703/2017  0113	UMMED SINGH STATE	PANKAJ SHARMA-P CHETANA SHARMA-P
36	CRL.A. 1963/2017  0113	CHAMPALAL @ CHAMPADAS & ORS STATE	RAJAT ARORA-P
37	CRL.A. 1977/2017  0113	ASHOK & ANR. STATE	PRADEEP CHOUDHARY-P AK BISHNOI-P AMARDEEP LAMBA-P TARUN DHAKA-P
38	CRL.A. 1996/2017  0113	MADAN LAL & ORS. STATE	MRIDUL JAIN-P BHAGAT DADHICH-P

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**  
**Before Dy. Registrar (Judicial)**

2.30 PM - 4.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
1	WRIT CONT. 164/2016 2401	KHIYARAM SHREEMAT PANDE SEC. & ORS.	VK SHARMA-P SK MARU -P	
2	WRIT CONT. 480/2016 2401	BHARAT KUMAR & ORS BABU LAL MEENA	HIMMAT JAGGA-P	
3	WRIT CONT. 784/2017 2401	MAHENDRA SINGH PURAWAT & ORS. SUDERSHAN SETHI	RS SALUJA-P MS ARCHNA JOSHI-P SHAIENDRA KUMAR-P	
4	WRIT CONT. 1096/2017 2401	RAJVEER SINGH & ORS RAJ HANS UPADHYAY & ORS	RAJESH PARIHAR-P SANDEEP SHAH-P	
5	C.W. 6766/2006 4300 (STAY)	JULIAN D.J.HARRY A.D.J.(F.T.)NO.6,UDAIPUR & ORS.	PRADEEP SHAH-P HEERA SINGH-P SANDEEP SHAH-P	SURESH SHRIMALI-R
6	C.W. 10036/2008 5200 (STAY)	MOHAN SINGH & ORS DURGA SINGH & ORS	RAVINDRA ACHARYA-P BL DUDY-P	
7	C.W. 1815/2009 1804 (STAY)	BANWARI LAL & ANR. STATE OF RAJ. & ORS	JR BENIWAL-P BL CHOUDHARY-P SHANKER RAJPUROHIT-P SUNIL BENIWAL-P	SANDEEP BHANDAWAT GA-R
8	C.W. 5049/2011 1804 (STAY)	GRAM PANCHAYAT MOGDA KALA, STATE (REVENUE) & ORS	MANISH PATEL-P BL KUDAN-P	SM PARIHAR-R
9	C.W. 8058/2011 4300 (STAY)	GOPAL SINGH & ORS. SMT. MAHENDA KAUR	CS KOTWANI-P ARPIT BHOOOT-P RAVINDRA SINGH-P SURENDRA SINGH-P	VK BHADU-R
10	C.W. 9009/2011 0516	DEEP SHIKHA & ORS. STATE ( EDUCATION ) & ORS	R BHATNAGAR-P	
11	C.W. 11372/2011 4300	GOPAL TARAD STATE (COLLECTOR) SGNR & ORS.	VIJAY JAIN-P	
12	C.W. 11756/2012 0515	JEEVRAJ KHANDELWAL MGB GRAMIN BANK, PALI & ORS	SP SHARMA-P DS RATHORE-P KAUSHAL SHARMA-P MS RATHORE-P RK SHARMA-P	SANJEET PUROHIT-R SANJEET PUROHIT-R
13	C.W. 3251/2013 1804	JAI PRAKASH & ORS BOARD OF REVENUE, AJMER & ORS.	MANOJ BHANDARI-P GULAB SINGH CHAMPAWAT-P	GULAB SINGH CHAMPAWAT-R MANOJ BHANDARI-R N.A RAJPUROHIT-R
14	C.W. 8753/2013 4300	HANUMAN SINGH BHAMBHU STATE & ORS	PK POONIA-P	ANIL KUMAR BISSA-R

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
15	C.W. 12440/2013  1804 (STAY)	MANDIR MURTI SHREE LAXMINARAYAN JI BOARD OF REVENUE & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P RAJ SINGH CHAHAR-P
16	C.W. 205/2014  0900 (STAY)	M/S. BRIJ CONSTRUCTION & ENGINEERS, STATE & ORS	SANJAY MATHUR-P LOKESH MATHUR-P MANOJ PAREEK-P
17	C.W. 3433/2014  4300 (STAY)	RAJU PRAJAPAT SMT. DEVI	MOTI SINGH-P URJA RAM-P
18	C.W. 4140/2014  5500 (STAY)	SMT. PAPPU KANWAR STATE & ORS.	MANOJ BHANDARI-P SUNIEL PUROHITT-P SUSHIL KUMAR BISHNOI-P
19	C.W. 5418/2014  1804 (STAY)	TRIKMA RAM & ORS STATE & ORS.	RAJEEV PUROHIT-P NR BUDANIA-P
20	C.W. 3389/2015  0703	BASANT KUMAR M/S. MOHAN LAL RAMESHWAR LAL	NARENDRA THANVI-P ASHOK THANVI-P
21	C.W. 4759/2015  4300 (STAY)	SMT. SAHAJADI SMT. BEBA & ORS	DHANESH SARASWAT-P  OP MEHTA-R MOTI SINGH-R
22	C.W. 11929/2015  0900 (STAY)	JAINA RAM MINING ENGINEER DEPT. OF M.G. JOD. & ANR	HS KACHCHHAWAHA-P DINESH BISHNOI-P
23	C.W. 12842/2015  4300 (STAY)	LRS OF MOHAMMED IBRAHIM SEKH AMIR MOHAMMED	MANISH SHISHODIA-P
24	C.W. 13497/2015  1804 (STAY)	RAMESH & ORS GANESH LAL & ORS	DEELIP KAWADIA-P GS RATHORE-P RS RATHORE-P
25	C.W. 5190/2016  1003 (STAY)	MAHESH KUMAR SMT. SUNITA	RK CHARAN-P ABHISHEK CHARAN-P
26	C.W. 5409/2016  4300 (STAY)	BABU LAL SHIV SHANKAR & ORS	CS KOTWANI-P HR VISHNOI-P
27	C.W. 7481/2016  0513	MANOJ KUMAR & ORS STATE & ORS	AK RAJVANSHY-P DP DHAKA-P SUKHDEV SHARMA-P
28	C.W. 9323/2016  4300 (STAY)	BHANWAR LAL & ORS. SMT. SHANTI BAI & ORS	SHREYANSH MARDIA-P  RAJESH SHAH-R
29	C.W. 10215/2016  4300 (STAY)	OM PRAKASH CHAIRMAN SAINIK BASTI CHURU & ORS	NK RASTOGI-P SMT INDRANI RASTOGI-P
30	C.W. 12917/2016  0515 (STAY)	SUNIL KUMAR BHATT STATE & ORS	SHRIDHAR MEHTA-P RAHUL RAJPUROHIT-P

**Daily Causelist(Filterd)  
Tuesday Dated : 19/12/2017**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
31	C.W. 13101/2016  0509 (STAY)	DHANNA RAM AGRICULTURE UNIVERSITY JODHPUR & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P
32	C.W. 15422/2016  0703 (STAY)	DEVESH JEEVAN SINGH CHORDIYA PUBLIC TRUST & ORS	SAJJAN SINGH-P  MANISH SHISHODIA-R
33	C.W. 3322/2017  4300 (STAY)	JAMIL AHMED ROOP CHAND	MANOJ BHANDARI-P  HS SANDHU-R ANIL BISSA-R
34	C.W. 7921/2017  4300 (STAY)	REKHARAM SHRI MANOHARI DEVI & ORS.	VN KALLA-P MA KHAN-P RR ANKIYA-P
35	C.W. 10237/2017  6700 (STAY)	M/S. JAISANSARIA INFRA LLP, THE COURT OF DY. INSP. GENERAL & ORS	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
36	C.W. 13473/2017  0515 (STAY)	SUPYARI STATE & ORS	VIKAS PUROHIT-P
37	C.W. 13931/2017  0516 (STAY)	DILIP PARIDWAL STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
38	C.W. 14108/2017  0515 (STAY)	SHYAM SUNDER PAREEK STATE & ORS	BS TANWAR-P RAJESH POONAWAT-P
39	C.W. 14120/2017  0515 (STAY)	RAWATA RAM THE UNIVERSITY GRANTS COMMISSION & ORS	DS BENIWAL-P AVNI CHOUDHARY-P VC SARGARA-P
40	S.A.W. 4/2007  4500	STATE OF RAJ. KESARI SINGH & ORS	NM LODHA,AAG-P RL JANGID A.A.G.-P
41	C.M.A. 520/2010  0603 (STAY)	R.S.R.T.C. JODHPUR BERISAL SINGH & ANR.	VK VYAS-P LK PUROHIT-P
42	C.M.A. 295/2012  0603	SMT.HEERO DEVI & ORS. NARPAT RAM & ORS.	KC CHOUDHARY-P MAHIPAL CHOUDHARY-P MR CHOUDHARY-P
43	C.M.A. 804/2012  0603 (STAY)	GULAB RAM & ANR. JAGDISH & ORS.	RAJESH PANWAR-P MOHAN RAM CHOUDHARY-P
44	C.M.A. 1917/2015  0603	DURGA DEVI & ORS. SURJA RAM & ORS.	RAVINDRA ACHARYA-P AMITABH ACHARYA-P SAVITA ACHARYA-P
45	C.M.A. 1848/2016  0603 (STAY)	ICICI LOMBARD GENERAL INS. CO.LTD. JAGRAM & ORS.	SANTOSH CHOUDHARY-P  MUKHTAR KHAN-R

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
46	C.M.A. 1949/2016  1101	LALIT GENERAL PAUBLIC & ORS.	GHANSHYAM JOSHI-P PARTHSARTHI BYAS-P PARTHSATHI VYAS-P RAKESH KALLA-P SHYAM SUNDAR MEGHWAL-P	
47	C.M.A. 2347/2016  0603	BANSHI LAL & ANR. BAJAJ ALLIANZE GEN. INS. CO. & ORS.	MANISH PITALIYA-P HARI SINGH-P	VINAY KOTHARI-R
48	C.lst.Appl 605/2004  1103	SMT.RUKMANI & ORS SMT. SHAKUNTLA & ORS	NK RASTOGI-P SMT INDRANI RASTOGI-P	MANISH SISODIA(CAVEATOR)-R MAHENDRA TRIVEDI-R
49	C.lst.Appl 45/2011  1103 (STAY)	SMT. ICCHU DEVI & ORS. SURAJ MAL & ORS.	GR SINGHVI-P JITENDRA CHOPRA-P	ASHOK KUMAR JAIN-R B K BHATNAGAR-R SURESH KHUMBHAT-R
50	C.lst.Appl 199/2014  0603 (STAY)	U.I.I.CO.LTD.NAGAUR SMT,LEELA & ORS.	ANIL KAUSHIK-P	VK BHADU-R
51	C.lst.Appl 368/2016  2900 (STAY)	STATE OF RAJASTHAN & ORS. NAINI & ORS.	NS RAJPUROHIT, AGC-P	
52	C.lst.Appl 393/2017  3800 (STAY)	SMT. LAAD KANWAR OM KANWAR & ORS.	NARENDRA THANVI-P ASHOK THANVI-P	
<b>#DEFECT CASES</b>				
53	WRIT REVIEW 134/2013  4200	SMT. KAMLA DEVI GARG DEEPMALA @ RINKU & ORS.	SG OJHA-P	
54	WRIT REVIEW 86/2015  4200 A/W 4380/2000	BIKANER WOOL TRAD. ASSOCIATION STATE & ANR	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P	
55	WRIT REVIEW 110/2017  4200	RAKESH KUMAR STATE OF RAJ. & ORS.	SUKESH BHATI-P MP RANGA-P	
56	C.W. 9252/2012  1804	SAHEB RAM & ANR. STATE OF RAJ. & ORS.	VK BHADU-P	RAVI BHANSALI-R
57	C.W. 3135/2017  4300	SMT.BHAGWATI DEVI BHAGWAN UPADHYAY & ORS.	JAI KISHAN BHAIYA-P	
58	C.W. 5155/2017  0515	HARI KISHAN GURIYA STATE OF RAJASTHAN & ORS.	VISHAL JANGID-P	
59	C.W. 6595/2017  5200	SMT. KAUHALIYA TAWRI STATE & ORS	BS TANWAR-P DS GAUR-P	
60	C.W. 6602/2017  5200	JIVARAM CHOUDHARY STATE OF RAJASTHAN & ORS.	DR. SACHIN ACHARYA-P RAMESH SIYAG-P RAVI PANWAR-P	



**Daily Causelist(Filterd)**  
**Tuesday Dated : 19/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>#DEFECT CASES</b>			
61	C.W. 7065/2017	PREM CHOUDHARY DIST. TRANSPORT OFFICER JODHPUR & ANR	SURENDRA SINGH RATHORE-P HR VISHNOI-P KAILASH CHOUDHARY-P KR CHOUDHARY-P MC TAK-P SURENDRA SINGH RATHORE-P
	2101		
62	C.W. 7098/2017	SHREE JAIN SWETAMBAR MURTI PUJAK SANGH THE ASST. DEVASTHAN COMMISSIONER JODHPUR	BRIJESH PUROHIT-P DEVENDRA SANWALOT-P
	4300		
63	C.W. 7131/2017	JODHPUR VIDHYUT VITRAN NIGAM, LTD.& ORS CHETAN NATH & ORS.	SHYAM PALIWAL-P
	4300		
64	C.W. 7305/2017	JITENDRA MUNOT GYAN CHAND BALOTA	DEEPAK PARIHAR-P AJU V JOSH-P
	4300		
65	C.W. 7821/2017	SMT.CHANDRA KALA SOMANI THE LAND ACQUISITION OFFICER,UIT & ORS.	ARPIT BHOOT-P NAVEEN GAUR-P PRATEEK CHARAN-P VARTIKA MEHRA-P
	1600		
66	C.W. 8822/2017	SHIVA EXPLOSIVES INDIA PVT. LTD., STATE OF RAJASTHAN	JVS DEORA-P
	4300		
67	C.W. 8879/2017	RANJNA KUMARI STATE OF RAJASTHAN & ANR.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515		
68	C.W. 11534/2017	NARAYAN LAL MALI & ORS STATE & ORS	TANWAR SINGH RATHORE-P
	0516		
69	C.W. 12189/2017	MAHENDRA SINGH UNION OF INDIA & ORS.	TC GUPTA-P
	0507		
70	C.W. 12332/2017	MAHENDRA UNION OF INDIA & ORS.	JK KAUSHIK-P AK KAUSHIK-P
	0515		
71	C.W. 13568/2017	NARESH CHANDRA DANGI UNION OF INDIA & ANR.	JK KAUSHIK-P AK KAUSHIK-P
	0515		
72	S.A.W. 1506/2011	STATE OF RAJ. & ORS KUSHALA RAM	ANAND PUROHIT AAG-P
	0516		
73	S.A.W. 707/2013	M/S. J. K. BRICKS STATE OF RAJ. & ORS.	CS KOTWANI-P HR VISHNOI-P
	1806		
74	S.A.W. 162/2016	RAJU SINGH STATE & ORS	SUKESH BHATI-P MP RANGA-P
	0515		
75	S.A.W. 968/2017	VINOD KUMAR JAIN SHREE PIPALESHWAR MAHADEV MAN.TRUST &ORS	ASHOK CHHANGANI-P AVIN CHHANGANI-P
	4500		

**Daily Causelist(Filtered)**  
**Tuesday Dated : 19/12/2017**  
**Before Registrar (Admn.)**

11.30 AM - 1.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	C.W. 7460/2007  4300 (STAY)	LR S KARUNA SHANKAR LRS RATAN LAL	SURESH SHRIMALI-P RAJESH CHOUDHARY-P RAJESH PARIHAR-P
2	C.W. 4981/2014  1804 (STAY)	SAHEB RAM STATE & ORS.	PRITAM SOLANKI-P BL DHAKA-P DEVENDRA MEHALANA-P LAXMAN BISHNOI-P
3	C.W. 6289/2014  0502 (STAY)	BHARTIYA LOK KALA MANDAL, & ANR JAI PRAKASH VYAS & ORS	PETI. SELF-P SAJJAN SINGH-P
4	C.W. 10162/2016  4300 (STAY)	SMT. PADMA DABI & ORS. SMT. SHANTI DABI & ORS.	SHASHIDHAR NARAIN BHATT-P AKSHAY KUMAR DAVE-P NAVEEN SHARMA-P OM MEHTA-P
5	C.W. 4103/2017  0505	SATYARATNA SHAURYA LIC OF INDIA & ORS.	RS SALUJA-P MS ARCHNA JOSHI-P SHAILENDRA KUMAR-P
<b>FOR DEFECT CASES</b>			
6	C.M.Appl. 34/2017  4200	CHANDAN MAL & ORS. JEEWA RAM & ORS.	VINAY SRIVASTAVA-P
7	C. RES 154/2017  4200	STATE THROUGH D.C.DUNGARPUR & ANR. SATISH & ORS.	OP BOOB, G.C-P
8	CRL.M.PET. 3866/2017  0204	SATYENDRA SINGH STATE & ANR	VIJAY PUROHIT-P DIMPLE PUROHIT-P TC SHARMA-P
9	CRL.W. 51/2017  0113	SOHNI STATE & ORS	RAVI PANWAR-P
10	CRL.LV.A. 568/2017  0106	STATE PURSHOTAM LAL & ANR.	PP-P
11	CRL.LV.A. 570/2017  0106	STATE JAGDISH & ORS	PP-P
12	CRL.LV.A. 586/2017  0106	M/S NAMASKAR SUITINGS STATE & ORS	MRIDUL JAIN-P BHAGAT DADHICH-P
13	CRL.A. 1402/2017  0101	RAJKUMAR STATE & ORS	KR SAHARAN-P CR CHOUDHARY-P
14	CRL.A. 1611/2017  4600	OMPRAKASH STATE	GAURAV SINGH-P
15	CRL.A. 1716/2017  0107	PARMANAND STATE	RAJESH PUNIA-P JAMWANT GURJAR-P RAJENDRA PRASAD-P YP KHILEREE-P

**Daily Causelist(Filtered)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR DEFECT CASES</b>			
16	CRL.A. 1970/2017  4600	BUDHARAM STATE	VINEET JAIN-P ASHOK KUMAR-P KS LODHA-P
17	CRL.R. 934/2017  0208	HARISH STATE & ORS.	RS MANKAD-P
18	CRL.R. 1042/2017  0208	KIRTI KUMAR STATE	BK VYAS-P JAGDISH KUMAR VISHNOI-P PREETY KESWANI-P
19	CRL.R. 1074/2017  0107	CHHOTE KHAN STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P
20	CRL.R. 1096/2017  0206	MOHD. SALIM STATE	SURESH KUMBHAT-P PK VERMA-P RAVINDRA K PUROHIT-P SHEETAL KUMBHAT-P
21	CRL.R. 1334/2017  0208	SMT USHA & ORS. PRAMOD PRAJAPATI & ORS.	HAIDER AAGA-P ABDUL RAHEEM-P SALMAN AGHA-P
22	CRL.R. 1499/2017  0208	MANISH LAGVE SMT SHIKHA LAGVE	SHAMBHOO SINGH-P BHARAT SINGH-P
23	CRL.R. 1500/2017  0208	BHERA RAM & ANR STATE & ORS	IR CHOUDHARY-P AK ANAND-P GEMBHAR SINGH-P SN GOSWAMI-P VS CHOUDHARY-P
24	CRL.R. 1503/2017  0107	DINESH STATE	B RAY BISHNOI-P
25	C.W. 8583/2017  0515	LALA RAM STATE OF RAJASTHAN & ANR.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
26	C.W. 9680/2017  0515	DHARMENDRA JOSHI STATE OF RAJASTHAN & ANR.	AA SHRAMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P
27	C.W. 9876/2017  0516	PARASHU RAM MEENA & ORS. STATE OF RAJASTHAN & ORS.	INDERJEET YADAV-P
28	C.W. 9897/2017  5600	MANOHAR SINGH MOGRA STATE OF RAJASTHAN & ANR.	DR. RAKESH KUMAR SINHA-P RAJAT DAVE-P
29	C.W. 9971/2017  0515	MOHAN LAL BISHNOI STATE & ORS	VIJAY RAJ BISHNOI-P VIJAY JANI-P
30	C.W. 12082/2017  0516	MOOL CHAND TANWAR STATE OF RAJASTHAN & ORS.	DEEPIKA PUROHIT-P

**Daily Causelist(Filtered)**  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR DEFECT CASES</b>			
31	C.W. 14660/2017  0515	SANTOSH KUMAR THE STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P ASARAF-P MP RANGA-P
32	C.M.A. 2400/2017  0603	SMT. SHARDA & ORS. MOHAN LAL & ORS.	RS MANKAD-P
33	C.M.A. 2605/2017  4000	RAFIQ KHAN PRAMOD KUMAR & ORS.	RS MANKAD-P
34	C.M.A. 2643/2017  0603	SMT. KAMLA GAMETI & ORS. SAQIL KHAN & ORS.	RS MANKAD-P
35	C.M.A. 2644/2017  0603	SUMAN & ORS. IFFCO TOKIO GENERAL INS. CO. LTD. & ORS.	MAHAVEER PAREEK-P MANOJ PAREEK-P
36	C.M.A. 2661/2017  0603	SMT. PUSHPA KANWAR & ORS. RAM SINGH & ORS.	RS MANKAD-P
37	C.M.A. 2815/2017  0603	LADU LAL KISHA LAL & ANR.	MANISH KUMAR PITALIYA-P HARI SINGH-P
38	C.M.A. 2821/2017  0603	SHRIRAM GENERAL INS. CO. LTD. SMT. KHATU DEVI & ORS.	JAGDISH VYAS-P LALIT VYAS-P PRAMOD AROAD-P RISHABH PUROHIT-P RS BHATI-P
39	C.M.A. 2824/2017  0602	THE NEW INDIA ASSSURANCE CO. LTD. PUSHPA DEVI & ORS.	RAJESH CHOUDHARY-P
40	C.M.A. 2825/2017  0603	SMT. UMA DEVI & ANR. RAJENDRA SINGH & ORS.	SURENDRA SURANA-P RAJESH PAWAR-P
41	C.M.A. 2835/2017  0603	THE NEW INDIA ASSSURANCE CO. LTD. PUSHPA DEVI & ORS.	RAJESH CHOUDHARY-P
42	C.M.A. 2842/2017  0603	DEOKARAN ONAD KHAROL & ORS.	NK GURJAR-P
43	C.M.A. 2897/2017  0603	KAMLESH JOGI LIMBA RAM GAMAR & ORS.	MANISH KUMAR PITALIYA-P HARI SINGH-P
44	C.M.A. 2900/2017  0603	R.S.R.T.C & ANR. RAHUL VASHISHTH & ORS.	LK PUROHIT-P
45	C.M.A. 2913/2017  0603	KUMARI RASHI MANOJ KUMAR SARASWAT & ORS.	SANJAY NAHAR-P
46	C.M.A. 2948/2017  4000	BABU LAL & ANR. BHAGWATI DEVI & ANR.	RK BOHRA-P
47	C.M.A. 3086/2017  4000	SMT. PYARI BAI & ORS. SHANKER LAL & ORS.	SAJJAN SINGH-P MANISH BHUNWAL-P

**Daily Causelist(Filterd)  
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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR DEFECT CASES</b>			
48	C.M.A. 3089/2017  4000	SMT. PYARI BAI & ORS. SMT. SUNITA & ORS.	SAJJAN SINGH-P MANISH BHUNWAL-P
49	C.lst.Appl 436/2017  2800	MADHU LAL SAJJAN SINGH & ORS.	DEELIP KAWADIA-P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT -P
50	C.lst.Appl 505/2017  3100	A & A SPINNERS LTD. BANK OF BARODA & ANR.	AAKASH KUKKAR-P
51	C.lst.Appl 538/2017  0603	JAGDISH BHAT & ANR. STATE OF RAJ. & ORS.	DEEPAK MENARIA-P MOH RASHEED-P MRS UJJWAL TIWARI-P
52	C.lst.Appl 579/2017  3800	SOHAN LAL & ANR. STATE OF RAJ. & ORS.	KARAN SINGH RATHORE-P CHANDRA PRAKASH SONI-P CHANDRA VEER SINGH-P TEJMAL RANKA-P
53	C.lInd.APPL 260/2017  3900	STATE OF RAJASTHAN & ORS. AMRITPAL SINGH	NS RAJPUROHIT-P
54	C.RVW. 17/2017  4200	OMPRAKASH GAJENDRA SINGH & ORS.	S.M. NAVEEN-P SS KAZI-P